



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web: ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Monday, 28th April 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR
HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR
COURT NO: 2

[DIVISION BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR ORDERS -				
1	WA/392/2022	BANDISH ENTERPRISE Versus THE NUMALIGARH REFINERY LTD. AND 7 ORS.	MR. P K GOSWAMI MR P CHOUDHURY MR B P BORAH	MR. P SENGUPTA (R-5,6,7,8) SC, NRL
2	WA/212/2023	THE UNION OF INDIA AND 2 ORS. Versus MS ROYAL- BNILLP (JV) AND 4 ORS.	MR H GUPTA	
3	WA/362/2024	DR JADAB CHANDRA KUMAR Versus THE STATE OF ASSAM AND 7 ORS	MR. K N CHOUDHURY MR. S K DEKA MR. D J DAS A GAUTAM N GAUTAM ARUNABH SARMA	MS. B CHOWDHURY (R-8) SC, HEALTH
	WITH I.A.(Civil)/3180/2024 in WA/362/2024	DR JADAB CHANDRA KUMAR Versus THE STATE OF ASSAM AND 7 ORS	MR. K N CHOUDHURY MR. S K DEKA MR. D J DAS A GAUTAM N GAUTAM ARUNABH SARMA	SC, HEALTH
4	Cont.Cas(C)/492/2024	GULAM MUSTAFA BARBHUIYA Versus NARAYAN KONWAR AND 2 ORS	MR. A M BARBHUIYA MS S R MAZARBHUIYA S. M. ZINNA	
5	I.A.(Civil)/117/2025 in WA/14343/2024	THE UNION OF INDIA AND 2 ORS Versus PAWAN KUMAR TIWARI	MR. B DEKA MS N T MANPOONG	MR S SARMA MS B DEVI
	WITH WA/14343/2024 (Filing Number)	UNION OF INDIANA AND 2 ORS Versus PAWAN KUMARA TIWARI	NANG TIWETA MANPOONG	
6	I.A.(Civil)/528/2025 in WA/14933/2024	ARUNJYOTI BARUAH @ ARUNJYOTI BORUAH Versus THE STATE OF ASSAM AND ORS	MS R SAHA MR. H BURAGOHAIN	SC, EXCISE DEPTT.
7	I.A.(Civil)/533/2025 in WA/12211/2024	THE UNION OF INDIA and 3 ORS Versus EX TC 62091 RECT GD SATBIR SINGH	MRS. A GAYAN	

	WITH WA/12211/2024 (Filing Number)	THE UNION OF INDIA and 3 ORS Versus EX TC 62091 RECT GD SATBIR SINGH	ANURADHA GAYAN	
	WITH I.A.(Civil)/12212/2024 (Filing Number)	THE UNION OF INDIA and 3 ORS Versus EX TC 62091 RECT GD SATBIR SINGH	ANURADHA GAYAN	
8	I.A.(Civil)/679/2025 in WA/2051/2025	BOZLUL BASIT SARKAR Versus THE STATE OF ASSAM AND 4 ORS	MR T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM	SC, ELEM. EDU GA, ASSAM
	WITH WA/2051/2025 (Filing Number)	BOZLUL BASIT SARKAR Versus THE STATE OF ASSAM	MR KHAIRUL ISLAM	
9	I.A.(Civil)/1295/2025 in WA/6574/2024	THE UCO BANK AND 7 ORS Versus SAMSUL ISLAM	MR. M SHARMA MR P AGARWAL MR H K SARMA MS. S YASMIN	
	WITH WA/6574/2024 (Filing Number)	THE UCO BANK AND ORS Versus SAMSUL ISLAM G	MR. M SHARMA	
10	I.A.(Civil)/1299/2025 in WA/3388/2025	RANJEET KUMAR PANDEY (EX-CT/GD NO. 0583908) Versus THE UNION OF INDIA AND 3 ORS	MR P KATAKI MRS R BEGUM MS. A LALA	ASSTT.S.G.I.
	WITH WA/3388/2025 (Filing Number)	RANJEET KUMAR PANDEY Versus THE UNION OF INDIA	MRS RUKIA BEGUM	
11	I.A.(Civil)/1309/2025 in WA/422/2024	DIPANKAR KALITA Versus THE STATE OF ASSAM	MR. M SARMA	GA, ASSAM
	WITH WA/422/2024	THE STATE OF ASSAM Versus SHRI DIPANKAR KALITA	DIPANKAR NATH SR. GA ASSAM	MR. M K CHOUDHURY MR P BHARDWAJ MR. M SARMA MS. ANASUYA C
12	WITH WA/221/2024	THE STATE OF ASSAM AND 2 ORS. Versus ASHIRBAD HAZARIKA	MR. D SAIKIA MR. S DUTTA	MR. K N CHOUDHURY MR. J PATOWARY MR. D J DAS N GAUTAM
	WITH I.A.(Civil)/2074/2024 in WA/221/2024	THE STATE OF ASSAM AND 2 ORS. Versus ASHIRBAD HAZARIKA	MR. D SAIKIA MR. S DUTTA	
- FOR FRESH ADMISSION WITH STAY/BAIL -				
13	WP(C)/2181/2025	DILIP KUMAR MEDHI Versus THE BHARAT SANCHAR NIGAM LIMITED AND ORS	MR H K DAS MS D MAHANTA MR N K SARMA	SC, BSNL
- FOR FRESH ADMISSION WITHOUT STAY/BAIL -				
14	WA/262/2024	THE STATE BANK OF INDIA AND 2 ORS Versus OLYMPIA ROY AND ANR	MR P BHARADWAJ MR. M K CHOUDHURY MR. M SARMA	MR G GOSWAMI FOR CAVEATOR
15	WA/141/2025	SRI GANGA DHAR DAS AND 3 ORS Versus THE UNION OF INDIA AND 7 ORS	MR N N UPADHYAYA MR. D K BAGCHI MR. B B KAKATI	GA, ASSAM DY.S.G.I. SC, PWD
16	WP(C)/2196/2025	KUMAR NISHUGYAN AND ORS Versus THE RAILWAY RECRUITMENT BOARD	MS. B S GOYAL MR. A J HAZARIKA MS. N RAJMEDHI MS B CHAUHAN	SC, RAILWAY

17	WP(C)/2205/2025	UJJIVAN SMALL FINANCE BANK LTD Versus THE STATE OF ASSAM AND ORS	MS S YASMIN MR. M SHARMA	GA, ASSAM SC. REVENUE
- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -				
18	WA/396/2023 FIXED	SUMITRA DEWRY AND 60 ORS Versus THE STATE OF ASSAM AND 11 ORS.	MR. A R BHUYAN MR. R M CHOUDHURY (R-1,2,25) MR. M A I HUSSAIN N ISLAM	SC, ELEM. EDU GA, ASSAM SC, BTC SC, WPT AND BC SC, FINANCE DEPTT.
19	WA/212/2024 CAVT. NO.05282/024,	KRISHNA BALA ADHIKARY Versus PRODIP KUMAR BISWAS AND 7 ORS	MS. A HUSSAIN MS M KURMI MR R ISLAM	SC, CO OP MR. M I HUSSAIN N. UDDIN FOR CAVEATOR
	WITH I.A.(Civil)/1971/2024 in WA/212/2024	KRISHNA BALA ADHIKARY Versus PRODIP KUMAR BISWAS AND 7 ORS	MS. A HUSSAIN MS M KURMI MR R ISLAM	SC, CO OP MR. M I HUSSAIN N. UDDIN FOR CAVEATOR
20	WP(C)/3174/2024	HASINA GOMES AND ANR Versus THE UNION OF INDIA AND 3 ORS	MR. A K PURKAYASTHA MR R DHAR MR N N UPADHYAYA MR. S SHARMA MR. B B KAKATI	MR. D J DAS(R- 1 TO 4(CGC)) DY.S.G.I.
21	WP(C)/3187/2024	UNION OF INDIA AND 5 ORS. Versus CHANDAN PAUL	MR. B CHAKRAVARTY	MR S CHOUDHURY MS R MEDHI
22	WA/64/2025	SHRI PREM KUMAR SINGH Versus THE STATE OF ASSAM AND ORS	MR. P MAHANTA MS. M BORGOHAIN M DAS	GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 28/04/2025

1)	MD. H BHUYAN	11-03-2025	To	30-04-2025
2)	MR. A K DAS	18-03-2025	To	01-05-2025
3)	MR. R J DAS	27-04-2025	To	28-04-2025
4)	MR J DAS	01-04-2025	To	02-05-2025
5)	MR A K DAS	08-04-2025	To	08-05-2025
6)	MR T C DAS	10-04-2025	To	01-05-2025
7)	MR. P SARMA	07-04-2025	To	04-05-2025
8)	S. K. GUPTA	11-04-2025	To	04-05-2025
9)	MR. R BHAGAWATI	20-04-2025	To	04-05-2025
10)	MS. N M DEKA	05-04-2025	To	19-12-2025
11)	MR D K DAS	21-04-2025	To	02-05-2025
12)	MR. O P BHATI	11-04-2025	To	03-05-2025
13)	MR B PATHAK	21-04-2025	To	01-05-2025
14)	R C SANCHATI	21-04-2025	To	05-05-2025
15)	MR. A H ALAMGIR	21-04-2025	To	02-05-2025
16)	MR. A R TALUKDAR	21-04-2025	To	06-05-2025
17)	MR J CHOPRA	30-04-2025	To	04-05-2025
18)	MR. V K CHOPRA	30-04-2025	To	04-05-2025
19)	MR. A K JAIN	22-04-2025	To	30-04-2025
20)	MS J BEZBARUAH	24-04-2025	To	28-04-2025
21)	MR N C K HAZARIKA	24-04-2025	To	28-04-2025
22)	MR D C K HAZARIKA	24-04-2025	To	28-04-2025
23)	MR. L C DEY	24-04-2025	To	15-05-2025
24)	MS. S G BARUAH	23-04-2025	To	02-05-2025
25)	MR. P A AHMED	22-04-2025	To	03-05-2025
26)	MR A K MAHESWARI	24-04-2025	To	02-05-2025

27)	MR. R A MAZUMDER	23-04-2025	To	29-04-2025
28)	MS. R VERMA	28-04-2025	To	07-05-2025
29)	MR J P CHAUHAN	28-04-2025	To	07-05-2025
30)	MR. S CHETIA	28-04-2025	To	01-05-2025
31)	MS B CHOUDHURY	28-04-2025	To	29-04-2025
32)	MD. B HUSSAIN	28-04-2025	To	02-05-2025
33)	MR A H TOUFIQ	28-04-2025	To	02-05-2025
34)	J SHARMA	25-04-2025	To	03-05-2025
35)	MR B P BORAH	28-04-2025	To	28-04-2025
36)	MR M Z AHMED	28-04-2025	To	29-04-2025
37)	MS B DUTTA	28-04-2025	To	29-04-2025
38)	MR. A M DUTTA	28-04-2025	To	29-04-2025
39)	MR. S N KRISHNATRAYA	28-04-2025	To	01-05-2025



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 4

[CIVIL BENCH-IV]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION			
1 WP(C)/6976/2024 FIXED	M/S. R.B. ENTERPRISES Versus UNION OF INDIA AND 7 ORS.	MR. JYOTIRMOY ROY MR. R HAZARIKA MR. C CHAKRAVARTY MR B P SARMAH B SAHA	MR M R ADHIKARI (C.G.C) DY.S.G.I.
2 Cont.Cas(C)/222/2025	SRI DIMBESWAR BORAH Versus RANJAN SHARMA, ACS	MR. S P BHATTACHARJEE MR R K SAHA MS A KHASNOBISH	
3 WP(C)/1105/2025 FIXED	ABDUS SALAM Versus THE STATE OF ASSAM AND 3 ORS.	SADHAN KALITA MR. A GANGULY MR T CHHETRI MRITYUNJOY KALITA	GA, ASSAM SC, WATER RESOURCE
4 WP(C)/1661/2025 FIXED	BIKASH THAKURIA Versus THE BODOLAND TERRITORIAL COUNCIL AND 3 ORS	MR. T BARUAH MR. P BOIRAGI MR. S J SARMAH MRS. B TALUKDAR MR G G GOGOI MS A DAS	SC, PWD ROAD SC, BTC
5 WP(C)/2184/2025	M/S MRIDUL SAIKIA WIRE NETTING INDUSTRIES Versus UNION OF INDIA AND 5 ORS	MRS. K K CHOUDHURY	DY.S.G.I. SC, WATER RESOURCE
ADMISSION			
6 WP(C)/108/2024 PART-HEARD	SAJAL DAS AND 24 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY (P-17) MR. A K DUTTA MR. B PURKAYASTHA (P-17) MR. B ZAMAN	SC, ELEM. EDU SC, FINANCE
7 WP(C)/2295/2018 FIXED	OIL INDIA LIMITED Versus EMPLOYEES STATE INSURANCE CORPORATION. N E REGIONAL OFFICE AND 5 ORS. D	MR. S CHAKRABORTY MR. S CHOUDHURY MR. K KALITA	MR. M SMITH, SC,ESI SC, E S I
8 WP(C)/1740/2022 FIXED	M/S B R STEEL CORPORATION Versus THE UNION OF INDIA AND 3 ORS	MR. S ROY MR. M H LASKAR	MR G GOSWAMI MR H GUPTA SC, BSNL ASSTT.S.G.I.

9	WP(C)/4274/2022 FIXED	RAMEN NOMO DAS Versus THE STATE OF ASSAM AND 3 ORS.	MR DEBA KUMAR DAS MS. P BHUYAN	MR B D DAS (r-4) GA, ASSAM MR H K SARMA (r-4) B B HUSSAIN MR S BORA SC, AFDC
10	WP(C)/181/2023 FIXED	TAFARJUL HUSSAIN Versus THE STATE OF ASSAM AND 4 ORS	K U AHMED MS P SARMA	GA, ASSAM MR. S DUTTA (R-6) SC, REVENUE AND DISASTER MANAGEMENT DEPT SC, WATER RESOURCE
11	WP(C)/63/2024 FIXED	M/S H D ENTERPRISES Versus THE STATE OF ASSAM AND 2 ORS	MR. S K DEORI MS. SOMILA	SC, PWD
12	WP(C)/465/2024 FIXED	M/S PATGIRI TRADING Versus THE STATE OF ASSAM AND 4 ORS	DR B P TODI DR ANKIT TODI MS M PARBIN	SC, P AND R.D. GA, ASSAM SC, FINANCE DEPTT. SC, A E C
13	WP(C)/467/2024 FIXED	M/S C.S. ENTERPRISE Versus THE STATE OF ASSAM AND 6 ORS	DR B P TODI DR ANKIT TODI MS M PARBIN	SC, P AND R.D. GA, ASSAM SC, FINANCE DEPTT. SC, A E C
14	WP(C)/1081/2024 FIXED	RUPAJAN NESSA Versus THE STATE OF ASSAM AND 3 ORS	MR. N UDDIN MD H R AHMED MR. M ISLAM MR S K CHHETRY	GA, ASSAM
15	WITH WP(C)/1080/2024	JARJINA SULTANA Versus THE STATE OF ASSAM AND 3 ORS	MR. N UDDIN	GA, ASSAM
16	WITH WP(C)/1082/2024	RAJESH ROUSHAN Versus THE STATE OF ASSAM AND 3 ORS	MR. N UDDIN MD H R AHMED MR. M ISLAM MR S K CHHETRY	GA, ASSAM
17	WITH WP(C)/1083/2024	RUKBUL SHEIKH Versus THE STATE OF ASSAM AND 3 ORS	MR. N UDDIN MD H R AHMED MR. M ISLAM MR S K CHHETRY	GA, ASSAM
18	WP(C)/2105/2024	NORTH EAST BHARAT PETROLEUM PACKED LIQUIFIED PETROLEUM, GAS TRANSPORTERS ASSOCIATION AND ANR Versus THE UNION OF INDIA AND 4 ORS.	MR. B D GOSWAMI MR B BURAGOHAIN MR. J M GOGOI	MR. S BORTHAKUR DY.S.G.I.
19	WP(C)/2123/2024	ANUP TRADE AND TRANSPORT PVT LTD Versus FOOD CORPORATION OF INDIA AND 3 ORS	MR. B CHAKRABORTY MRS P HAZARIKA MS. RIA TIWARI	MR. P K ROY MR. S K CHAKRABORTY MRS. A CHAKRABORTY SC, F C I
20	WP(C)/2423/2024	SYED SAKIR HUSSAIN Versus THE STATE OF ASSAM AND 3 ORS	MS. B CHOWDHURY IMSENKALA	SC, P H E
21	WP(C)/2428/2024	RAJU KAR Versus THE STATE OF ASSAM AND 4 ORS	MS. B CHOWDHURY IMSENKALA	SC, P H E
22	WP(C)/2429/2024	MD. SAHAB UDDIN MAZUMDAR Versus THE STATE OF ASSAM AND 4 ORS	MS. B CHOWDHURY IMSENKALA	SC, P H E
23	WP(C)/2437/2024	SRI SRI SEWA ASHRAM Versus THE STATE OF ASSAM AND 2 ORS	MR P P MEDHI MR G BARGAYARY	GA, ASSAM
24	WP(C)/3578/2024	HD ENGINEERING AND SERVICES Versus POWERGRID CORPORATION LIMITED AND ANR	MR. S DAS MR K DAS	MR. D DEKA(R-1,2) SC, POWER GRID

25	WP(C)/3667/2024 FIXED	KRISHNA NATH @ KRISHNA MAZUMDAR Versus THE STATE OF ASSAM AND 6 ORS.	MS. N BORAH MR S DUTTA MR U.SARMAH MS. D SARMAH	GA, ASSAM SC, K A A C SC, FINANCE
26	WP(C)/5840/2024 FIXED	HIFZUR RAHMAN MAZAR BHUIYA Versus THE STATE OF ASSAM AND 6 ORS	MR. D CHAKRABARTY MS D.CHAKRABARTY	GA, ASSAM SC, REVENUE SC, WATER RESOURCE
27	WP(C)/6210/2024 FIXED	MIRZA GALIB MAZAR BHUIYA Versus THE STATE OF ASSAM AND 6 ORS	MR. D CHAKRABARTY MS D.CHAKRABARTY	GA, ASSAM SC, WATER RESOURCE SC, REVENUE
28	WP(C)/6258/2024 FIXED	HIFZUR RAHMAN MAZAR BHUIYA Versus THE STATE OF ASSAM AND 7 ORS	MR. D CHAKRABARTY MS D.CHAKRABARTY	SC, WATER RESOURCE SC, FINANCE DEPTT.
29	WP(C)/1/2025 FIXED	ALL ASSAM FAIR PRICE SHOP DEALERS ASSOCIATION AND ANR Versus UNION OF INDIA AND 3 ORS.	D DAS D GUPTA	GA, ASSAM MR. P S BHATTACHARYYA (C.G.C) DY.S.G.I.
30	WP(C)/203/2025 FIXED	M/S MEGHALAYA ENGINEERS AND AGENCIES Versus THE UNION OF INDIA AND 2 ORS.	PETITIONER IN PERSON	MR. S S ROY (C.G.C) DY.S.G.I.
31	WP(C)/1652/2025 FIXED	BIDYUT SAHA Versus THE STATE OF ASSAM AND 3 ORS	MR. M DUTTA MS S DEV	GA, ASSAM MR. S C BISWAS(R-4) MS. M BHATTACHARJEE (R-2,3) MS. K L R YANTHAN(R-4) MR. A K DAS (R-4)
32	WP(C)/1770/2025 FIXED	SURAJIT DEY Versus THE STATE OF ASSAM AND 8 ORS	MR. A CHAMUAH R BHUYAN	GA, ASSAM SC, EXCISE DEPTT.
33	WP(C)/1935/2025 FIXED	SRIMANTA SANKARDEV AUTO WORLD PVT. LTD. Versus INDIAN OIL CORPORATION LIMITED	MR. P N GOSWAMI MR. K P PATHAK MR BHARGAV DAS MR. C PAUL	SC, OIL
ORDERS				
34	Cont.Cas(C)/43/2021 FIXED	MOFIDA KHATUN Versus M. S. MANIVANNAN AND ANR.	MR. M HUSSAIN MD. I H KHAN MR A K DAS	MR. D SAIKIA (R-1) MR. J HANDIQUE (R-1) MR. R BORPUJARI (R-1)
35	Cont.Cas(C)/476/2022 FIXED	M/S MALINA ENTERPRISE Versus 2. SRI AKASH DEEP, IAS	J U AHMED MR S R NAWAZ	MR. D SAIKIA (R-2) MR. S BORA MR. S R RABHA (R-2)
36	Cont.Cas(C)/122/2023	RISHIK CHARAN SARMA Versus DIGANTA BARUAH A ND ANR	MRS L BORUAH MS M BORAH MR. B B BORAH LUAYING	
37	Cont.Cas(C)/299/2024 FIXED	ABDUL MANNAN Versus J. B. EKKI AND 5 ORS.	MR. D P BORAH MS. S BORO MR B PAUL	MR. K KONWAR(R-1) MS. N BORAH(R-1) MR. N K DAS(R-6) MR S DUTTA(R-1,5)
38	Cont.Cas(C)/671/2024 FIXED	M/S JKB INDUSTRIES Versus BHASKAR JYOTI SARMA AND ANR	MR R CHAKRAVORTY S RABHA R BASUMATARY	MS. R DEKA(R-2,1) MR R M DAS (R-2,1) MR. C SHARMA(R-2,1) D JAIN(R-2,1)
WITH				
39	Cont.Cas(C)/660/2024	M/S RDR ENTERPRISE Versus BHASKAR JYOTI SARMA AND ANR	MR R CHAKRAVORTY S RABHA	MS. R DEKA(R-1,2) MR R M DAS(R-1,2) MR. C SHARMA (R-1,2) D JAIN(R-1,2)
40	MC/14/2025 WITH WP(C)/1188/2024 (D/O) in WP(C)/1188/2024	SMTI SABITRI GOALA Versus THE STATE OF ASSAM AND 3 ORS	MR M J QUADIR MR. A K HANNAN	SC, SEC. EDU.
41	Cont.Cas(C)/179/2025 B/O	HAMIDUL ISLAM AND 2 ORS Versus CHANDAN SARMA	MR. M R KHANDAKAR	MR. A ROHMAN

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LEAVE NOTE OF ADVOCATES FOR 28/04/2025

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1)	MD. H BHUYAN	11-03-2025	To	30-04-2025
2)	MR. A K DAS	18-03-2025	To	01-05-2025
3)	MR. R J DAS	27-04-2025	To	28-04-2025
4)	MR J DAS	01-04-2025	To	02-05-2025
5)	MR A K DAS	08-04-2025	To	08-05-2025
6)	MR T C DAS	10-04-2025	To	01-05-2025
7)	MR. P SARMA	07-04-2025	To	04-05-2025
8)	S. K. GUPTA	11-04-2025	To	04-05-2025
9)	MR. R BHAGAWATI	20-04-2025	To	04-05-2025
10)	MS. N M DEKA	05-04-2025	To	19-12-2025
11)	MR D K DAS	21-04-2025	To	02-05-2025
12)	MR. O P BHATI	11-04-2025	To	03-05-2025
13)	MR B PATHAK	21-04-2025	To	01-05-2025
14)	R C SANCHATI	21-04-2025	To	05-05-2025
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19)	MR. A K JAIN	22-04-2025	To	30-04-2025
20)	MS J BEZBARUAH	24-04-2025	To	28-04-2025
21)	MR N C K HAZARIKA	24-04-2025	To	28-04-2025
22)	MR D C K HAZARIKA	24-04-2025	To	28-04-2025
23)	MR. L C DEY	24-04-2025	To	15-05-2025
24)	MS. S G BARUAH	23-04-2025	To	02-05-2025
25)	MR. P A AHMED	22-04-2025	To	03-05-2025
26)	MR A K MAHESWARI	24-04-2025	To	02-05-2025
27)	MR. R A MAZUMDER	23-04-2025	To	29-04-2025
28)	MS. R VERMA	28-04-2025	To	07-05-2025
29)	MR J P CHAUHAN	28-04-2025	To	07-05-2025
30)	MR. S CHETIA	28-04-2025	To	01-05-2025
31)	MS B CHOUDHURY	28-04-2025	To	29-04-2025
32)	MD. B HUSSAIN	28-04-2025	To	02-05-2025
33)	MR A H TOUFIQ	28-04-2025	To	02-05-2025
34)	J SHARMA	25-04-2025	To	03-05-2025
35)	MR B P BORAH	28-04-2025	To	28-04-2025
36)	MR M Z AHMED	28-04-2025	To	29-04-2025
37)	MS B DUTTA	28-04-2025	To	29-04-2025
38)	MR. A M DUTTA	28-04-2025	To	29-04-2025
39)	MR. S N KRISHNATRAYA	28-04-2025	To	01-05-2025



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(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Monday, 28th April 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 5

[CIVIL BENCH-III]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION			
1 WP(C)/385/2024	AYNAL HOQUE AND 18 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. M ISLAM MS. RUKMINI BARUA MS. PADMINI BARUA	GA, ASSAM SC, REVENUE
2 WP(C)/1987/2024	P. S JAYALAKSHMI Versus THE STATE OF ASSAM AND 3 ORS.	MS. L DAS MR. M P SARMA MR A CHAKRABORTY MS D MAHANTA MR A CHETIA	SC, PWD ROAD SC, AG SC, K A A C
3 WP(C)/896/2025	DR BISHRUTA GOSWAMI Versus THE STATE OF ASSAM AND 3 ORS.	MR U S BORGOHAIN MS. M D BORAH MR. R B GOHAIN MR R B GOSWAMI M DAS	SC, D M E MR. D.P. BORAH, SC, HEALTH AND F W
4 WP(C)/1571/2025	HOREN TANTI Versus THE STATE OF ASSAM AND 4 ORS.	MR. B J GHOSH MR H RAHMAN RUBI GOGOI	GA, ASSAM SC, REVENUE
5 WP(C)/1722/2025	RUMI AKTARA Versus THE UNION OF INDIA AND 5 ORS.	MR. P DEKA MR. A CHETIA MR R HOQUE MR A DAS	GA, ASSAM DY.S.G.I.
6 WP(C)/1724/2025	MAMONI KHATUN Versus THE BODOLAND TERRITORIAL COUNCIL AND 6 ORS	MD. A HUSSAIN MR. K ALOM MR. T ISLAM J RAHMAN	GA, ASSAM SC, BTC
7 WP(C)/1726/2025 FIXED	SYED ARISUDDIN AHMED Versus THE ASSAM STATE SCHOOL EDUCATION BOARD	MR. M HUSSAIN MR. N H BARBHUIYA MR. N A LASKAR	SC, A S S E B
8 WP(C)/1773/2025	NO. JC- 2900591 NAIB SUBEDAR/ GD, ABDUL SALAM Versus UNION OF INDIA AND 3 ORS.	MR B PATHAK MR V KUMAR MS M TIWARI	MR. C K S BARUAH (C.G.C) DY.S.G.I.
9 WP(C)/2204/2025	MONUJ BISWAS Versus THE UNION OF INDIA AND 4 ORS	MR. R MAZUMDAR MR P RAI MS T WAPANGLA MR. R DEKA S BORPUJARI	DY.S.G.I.

ORDER (IMPLEADMENT OF PARTY)

10	I.A.(Civil)/909/2025 in Cont.Cas(C)/576/2023 WITH Cont.Cas(C)/576/2023	SHRI BUBUL NATH Versus JAYANT NARLIKAR, IAS BUBUL NATH Versus JAYANT NARLIKAR, IAS	MR. R SARMA MR H TALUKDAR MR H TALUKDAR MR. K D SARMA	MR. B GOGOI (r-1) MR P NAYAK(r-1) MR A CHALIHA(r-1)
ADMISSION				
11	WP(C)/4491/2021 PART-HEARD	MANJULA RAY ADHIKARY Versus THE STATE OF ASSAM AND 8 ORS	MR. T K BHUYAN MR H K DAS	SC, AG SC, BTC SC, FINANCE SC, WATER RESOURCE
12	WP(C)/4821/2023 PART-HEARD	AZIZUR RAHMAN Versus THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR. U K NAIR MS. R CHOUDHURY MR. A H M R CHOUDHURY MS N MAHANTA N GAUTAM MS SABINA AHMED MR. R. AHMED	SC, AG MR. S P CHOUDHURY,SC,UWSSB,(R-2,3) MS. B DEVI MR. D BORA ,GA, (R-1) SC, HOUSING AND URBAN AFFAIRS MS TINLUNG,SC,ACCOUNTANT GENERAL,(R-4) SC, URBAN WATER SUPPLY AND SEWERAGE
13	WP(C)/6016/2024 PART-HEARD, FIXED	DHRUBA JYOTI CHETIA Versus THE UNION OF INDIA AND 6 ORS.	MR K K MAHANTA (Sr. Advocate) MR. K K PHUKAN MR S GAUTAM	MR. K GOGOI (C.G.C) SC, L G B R I M H DY.S.G.I.
14	WITH WP(C)/5114/2024	DR. DHRUBA JYOTI CHETIA Versus THE UNION OF INDIA AND 3 ORS	MR K K MAHANTA (Sr. Advocate) MR. K K PHUKAN MS N BEGUM MR S GAUTAM	MR. K N CHOUDHURY(R-4) MR. A K DUTTA MR. K GOGOI (CGC) MISS. R R KAKATI (R-4) DY.S.G.I.
15	WP(C)/2540/2015 WITH LCR	THE UNION OF INDIA Versus ON THE DEATH OF SUBHASH BANIK HIS LEGAL HEIRS	MSB DEVI MS.R CHOUDHURY MR.G GOSWAMI(Rly.Adv.) MR H GUPTA MS.R R BORAH	MR. A K HUSSAIN(R-1(I), 1(2)) MR. B HUSSAIN(R-1(1),1(2)) MR M K DAS
16	WP(C)/2510/2018	JACOB ZOTE Versus THE UNION OF INDIA AND 3 ORS	MS. S BORA MS. N CHAKRABORTY	MR S S ROY, (FOR ALL RESPONDENTS) ASSTT.S.G.I.
17	WP(C)/2668/2018	BIJOY KR. DAS AND 83 ORS. Versus THE STATE OF ASSAM AND 8 ORS.	MS. N SHYAMAL MR. U K NAIR MR. M P SARMA MS. H BEGUM MR. R SINGHA	GA, ASSAM SC, FINANCE DEPTT. SC, KARBI ANGLONG SC, DIMA HASAO
18	WITH WP(C)/2690/2018	BIREN CHANDRA LALUNG AND 108 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MS. N SHYAMAL MR. U K NAIR MR. M P SARMA MS. H BEGUM MR. R SINGHA	GA, ASSAM MR. R. BORPUJARI (SC, FINANCE DEPARTMENT)
19	WITH WP(C)/2901/2018	SMT. ILAMONI KALITA AND 22 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MS. N SHYAMAL MR. U K NAIR MR. M P SARMA MS. H BEGUM MR. R SINGHA	GA, ASSAM SC, FINANCE DEPTT.
20	WP(C)/4539/2018	G/202854L HAV/GD PRITAM SINGH Versus THE UNION OF INDIA AND 2 ORS.	MS. S BORA MS. N CHAKRABORTY	MR H GUPTA (R1-3) ASSTT.S.G.I.
21	WP(C)/7765/2018	KHANINDRA BORAH Versus THE STATE OF ASSAM AND 4 ORS.	MR. R SINGHA	SC, HEALTH
22	WITH WP(C)/4150/2018	SACHIN SONOWAL AND 21 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MS. N SHYAMAL MR. U K NAIR MS. H BEGUM MR. R SINGHA MR. M P SARMA	SC, HEALTH

23	WITH WP(C)/4356/2018	MAHESH DEKA AND 10 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. U K NAIR MR. M P SARMA MR. R SINGHA	SC, HEALTH
24	WP(C)/8162/2018	TOFAZZAL HUSSAIN Versus THE STATE OF ASSAM AND 7 ORS	MR. S S S RAHMAN K U AHMED MS P SARMA MR. S B RAHMAN MR. M ISLAM MR A W AMAN	SC, CO OP GA, ASSAM MR. A R SIKDAR (R7, R8) MD A ALI (R7, R8) MR. S I TALUKDAR (R7, R8)
25	WITH I.A.(Civil)/671/2019 in WP(C)/8162/2018	ABED ALI KHAN AND ANR Versus TOFAZZAL HUSSAIN AND 5 ORS.	MR. A R SIKDAR MD A ALI	SC, CO OP GA, ASSAM
25	WP(C)/1024/2019	PURAB LAL DAMAI Versus THE UNION OF INDIA AND 2 ORS.	MS. S BORA MS. N CHAKRABORTY	MRS. A GAYAN MRS. A GAYAN MR. B DEKA (C.G.C.) ASSTT.S.G.I.
26	WP(C)/3652/2020	MONOWAR HUSSAIN BARBHUIYA Versus THE STATE OF ASSAM AND 6 ORS.	MR. A U CHOUDHURY MR. S ISLAM MR. N H LASKAR	SC, FOREST
27	WP(C)/3768/2020	PRAKASH NATH Versus THE STATE OF ASSAM AND 2 ORS.	MR A R BHUYAN MR. M A I HUSSAIN MS LR KHANAM MR. J K BORDOLOI	GA, ASSAM
28	WP(C)/3981/2020	DIPTI BASUMATARY AND 39 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MS. B BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND	SC, BTC SC, WPT AND BC
29	WP(C)/4818/2020	HANS RAJ Versus THE UNION OF INDIA AND 3 ORS	MR. B PATHAK MR. R THADANI MR B HAZARIKA MR. V KUMAR	MR. U K GOSWAMI ASSTT.S.G.I.
30	WP(C)/1892/2023 B/O	RATNADEEP ROY Versus THE STATE OF ASSAM AND 9 ORS	MR. N SARKAR MR P K BASU MR A BANERJEE	SC, P AND R.D. GA, ASSAM SC, FINANCE
31	WP(C)/3386/2023 B/O	MISS MOON RAI Versus THE STATE OF ASSAM AND 4 ORS	MR I HAQUE	GA, ASSAM SC, AG SC, IRRIGATION SC, FINANCE
32	WP(C)/4761/2023 B/O	SHAILENDRA KUMAR DAS Versus THE STATE OF ASSAM 6 ORS	MR. K MIRA MR. H A TALUKDAR	SC, P AND R.D. GA, ASSAM
33	WP(C)/7136/2023 B/O	PULAN DEURI @ PILEN DEORI Versus THE STATE OF ASSAM AND 2 ORS	MS. S B CHOUDHURY MR. S K DAS MS. Z R MAJUMDAR	GA, ASSAM
34	WP(C)/3603/2024 B/O	KHUDAJA BEGOM BARLASKAR Versus THE STATE OF ASSAM AND 6 ORS	MS. S B CHOUDHURY MR. S K DAS	GA, ASSAM SC, REVENUE
35	WP(C)/4279/2024 B/O	PROSENJIT DAS Versus THE STATE OF ASSAM AND 5 ORS	MR. K MIRA MR. H A TALUKDAR	SC, P AND R.D. GA, ASSAM MR. J LASKAR (R-6)
36	WP(C)/6110/2024 FIXED	BAIKUNTHA BARMAN Versus THE STATE OF ASSAM AND 3 ORS.	MR. K M HALOI MRS. BHANITA CHOUDHURY	MR. K N CHOUDHURY(R-4) MR. J PATOWARY(R-4) MISS. R R KAKATI (R-4) N GAUTAM(R-4) SC, HEALTH
37	WP(C)/6806/2024	AMITA DAS AND 33 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. J LASKAR	SC, HEALTH AND F W
38	WP(C)/6907/2024	SITHI NATH AND 5 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. J LASKAR	SC, HEALTH AND F W SC, FINANCE
39	WP(C)/352/2025 FIXED	MANTU BAYAN Versus THE STATE OF ASSAM AND 5 ORS.	MR. P K MUNIR MR. A. GAYAN	GA, ASSAM SC, REVENUE SC, FINANCE DEPTT.
40	WITH WP(C)/5293/2024	NANDITA DAS Versus THE STATE OF ASSAM AND 7 ORS	MR. M DUTTA MS S DEV L DEKA	GA, ASSAM SC, FINANCE DEPTT. SC, F C I

41	WP(C)/1754/2025 FIXED	RAMJAN ALI AHAMED Versus THE UNION OF INDIA AND 6 ORS	MD F FARIDI	MR. A K DUTTA (C.G.C(R- 1 TO 7)) DY.S.G.I.
<u>ORDERS</u>				
42	WP(C)/3505/2018	ANU RONGSON DOLEY AND 9 ORS. Versus THE STATE OF ASSAM AND 8 ORS.	MR. M KHAN A HUSSAIN KAKALI DEVI	SC, PNRD GA, ASSAM MR. M NATH SC, FINANCE DEPTT. ASSTT.S.G.I.
43	WP(C)/3556/2020	DALIM DAS Versus THE STATE OF ASSAM AND 6 ORS.	MR. B D KONWAR SR. ADV. MR. R KALITA MR. R SALOI MR H AGARWAL MR. J. SINGH	SC, FOREST
44	Cont.Cas(C)/314/2022	SAFIQUR RAHMAN Versus JISHNU BARUA AND 4 ORS.	MR P KATAKI MR. B K DAS MR H P GUWALA MR A ALAM	MR D KALITA MR. D NATH
45	WP(C)/3700/2022	MOZIDUL HOQUE Versus THE STATE OF ASSAM AND 3 ORS	MR. M ALI MR. R ISLAM	GA, ASSAM
46	WP(C)/291/2023	RITA PAUL BANIK Versus THE STATE OF ASSAM AND 7 ORS	MR. A H M R CHOUDHURY	GA, ASSAM
47	WP(C)/5707/2023	MUDARES ALI Versus THE STATE OF ASSAM AND 3 ORS	MR. A C SARMA MR. P MEDHI MR. G C BORAH	GA, ASSAM SC, REVENUE
48	WP(C)/7444/2023	MAINA TIMUNGPI Versus THE STATE BANK OF INDIA AND 4 ORS	MR H TALUKDAR MR. K D SARMA	SC, AG SC, SERICULTURE SC, FINANCE
49	WP(C)/6937/2024	RUPAM PHUKAN Versus THE STATE OF ASSAM AND 7 ORS	MR. M K DAS MS. B CHETRY C SAIKIA S J DUTTA	SC, AG (A AND E) GA, ASSAM SC, FINANCE
50	Review.Pet./45/2025 IN WP(C)/2764/2021 (D/O)	THE STATE OF ASSAM AND 4 ORS, Versus TAPAN MEDHI	MS. R DEKA MR R M DAS MR. C SHARMA D JAIN	
51	Review.Pet./47/2025 IN WP(C)/6534/2021 (D/O)	THE STATE OF ASSAM AND 4 ORS Versus BISWAJIT SARMA,	MS. R DEKA MR R M DAS MR. C SHARMA D JAIN	
52	Review.Pet./48/2025 IN WP(C)/2765/2021 (D/O)	THE STATE OF ASSAM AND 4 ORS Versus TAPAN MEDHI,	MS. R DEKA MR R M DAS MR. C SHARMA D JAIN	
53	Review.Pet./49/2025 IN WP(C)/6525/2021 (D/O)	THE STATE OF ASSAM AND 4 ORS Versus BISWAJIT SARMA,	MS. R DEKA MR R M DAS MR. C SHARMA D JAIN	
54	I.A.(Civil)/387/2025 IN WP(C)/2300/2022 (D/O) in Review.Pet./138/2023	ON THE DEATH OF KAMALA PHUKAN HER HEIRS AND LEGAL REPRESENTATIVES NAMELY Versus THE SECRETARY, GOVT OF INDIA	MS S SIDDIQUA	GA, ASSAM MR. B CHAKRABORTY
	WITH Review.Pet./138/2023	THE SECRETARY Versus KAMALA PHUKAN AND 3 ORS.	MR. B CHAKRAVARTY	GA, ASSAM SC, REVENUE
55	I.A.(Civil)/858/2025 IN WP(C)/348/2025 (D/O) in WP(C)/348/2025	SRI MINTUL SARMA Versus THE STATE OF ASSAM AND 2 ORS	ANAMIKA BORO	GA, ASSAM
56	I.A.(Civil)/1209/2025 in WP(C)/5760/2020	ON THE DEATH OF SRI CHANAKYA SUTRADHAR HIS LEGAL HEIR SMT PAKHILA SUTRADHAR Versus THE STATE OF ASSAM AND 6 ORS	MR R CHAKRAVORTY S RABHA R BASUMATARY	SC, P AND R.D. GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 28/04/2025

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1)	MD. H BHUYAN	11-03-2025	To	30-04-2025
2)	MR. A K DAS	18-03-2025	To	01-05-2025
3)	MR. R J DAS	27-04-2025	To	28-04-2025
4)	MR J DAS	01-04-2025	To	02-05-2025
5)	MR A K DAS	08-04-2025	To	08-05-2025
6)	MR T C DAS	10-04-2025	To	01-05-2025
7)	MR. P SARMA	07-04-2025	To	04-05-2025
8)	S. K. GUPTA	11-04-2025	To	04-05-2025
9)	MR. R BHAGAWATI	20-04-2025	To	04-05-2025
10)	MS. N M DEKA	05-04-2025	To	19-12-2025
11)	MR D K DAS	21-04-2025	To	02-05-2025
12)	MR. O P BHATI	11-04-2025	To	03-05-2025
13)	MR B PATHAK	21-04-2025	To	01-05-2025
14)	R C SANCHATI	21-04-2025	To	05-05-2025
15)	MR. A H ALAMGIR	21-04-2025	To	02-05-2025
16)	MR. A R TALUKDAR	21-04-2025	To	06-05-2025
17)	MR J CHOPRA	30-04-2025	To	04-05-2025
18)	MR. V K CHOPRA	30-04-2025	To	04-05-2025
19)	MR. A K JAIN	22-04-2025	To	30-04-2025
20)	MS J BEZBARUAH	24-04-2025	To	28-04-2025
21)	MR N C K HAZARIKA	24-04-2025	To	28-04-2025
22)	MR D C K HAZARIKA	24-04-2025	To	28-04-2025
23)	MR. L C DEY	24-04-2025	To	15-05-2025
24)	MS. S G BARUAH	23-04-2025	To	02-05-2025
25)	MR. P A AHMED	22-04-2025	To	03-05-2025
26)	MR A K MAHESWARI	24-04-2025	To	02-05-2025
27)	MR. R A MAZUMDER	23-04-2025	To	29-04-2025
28)	MS. R VERMA	28-04-2025	To	07-05-2025
29)	MR J P CHAUHAN	28-04-2025	To	07-05-2025
30)	MR. S CHETIA	28-04-2025	To	01-05-2025
31)	MS B CHOUDHURY	28-04-2025	To	29-04-2025
32)	MD. B HUSSAIN	28-04-2025	To	02-05-2025
33)	MR A H TOUFIQ	28-04-2025	To	02-05-2025
34)	J SHARMA	25-04-2025	To	03-05-2025
35)	MR B P BORAH	28-04-2025	To	28-04-2025
36)	MR M Z AHMED	28-04-2025	To	29-04-2025
37)	MS B DUTTA	28-04-2025	To	29-04-2025
38)	MR. A M DUTTA	28-04-2025	To	29-04-2025
39)	MR. S N KRISHNATRAYA	28-04-2025	To	01-05-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Monday,28th April 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 6

[DIVISION BENCH-II]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION			
1 WP(C)/462/2025 FIXED, WITH LCR	MAYMONA KHATUN @ MOIMONA KHATUN Versus THE UNION OF INDIA AND 5 ORS	MR S ISLAM MS. A KAUSHAR MS J MARIYAM	GA, ASSAM DY.S.G.I. SC, F.T SC, ECI
2 WP(C)/1779/2025	HUSUK ALI @ HASUK ALI @ HUSUK @ HUCHUK ALI Versus THE UNION OF INDIA AND 5 ORS.	MR. D A KAIYUM MR. M S MONDAL MS. M BEGUM	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ECI
3 WP(C)/1845/2025	BEGUM NESSA Versus THE UNION OF INDIA AND ORS	MR. D A KAIYUM MR. M S MONDAL	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC. ELECTION COMM. OF INDIA
4 WP(C)/2203/2025	FULJAN NESSA Versus THE UNION OF INDIA AND ORS	MR. S AHMED MR M RAHMAN MS. M. KHATUN T UDDIN	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ECI
ADMISSION			
5 WP(C)/137/2025 B/O, WITH LCR	SURJAT ALI @ SURJYAT ALI Versus THE UNION OF INDIA AND 5 ORS	MR. J ABBAS MS. B LASKAR I HOQUE MS. H G DAS	GA, ASSAM DY.S.G.I. SC, F.T SC, ECI
6 WP(C)/305/2025 B/O, WITH LCR	MUSSTT MORIOM @ MORIOM NESA Versus THE UNION OF INDIA AND 6 ORS	MR S HUSSAIN A JUBARIA MR. H RAHMAN	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
7 WP(C)/429/2025 FIXED, WITH LCR	MAZEDA BEGUM @ MAZIDA KHATOON Versus THE UNION OF INDIA AND 5 ORS	MR M AHMED A. K. KANU S W HUSSAIN	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
8 WP(C)/1020/2025 FIXED, WITH LCR	RAIJAN ALIAS RAJBHAN BEWA ALIAS RAJBHAN BIBI Versus THE UNION OF INDIA AND 5 ORS	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.

9	WP(C)/1091/2025 FIXED	SMT LEENA HAZARIKA Versus THE STATE OF ASSAM	MR. K N CHOUDHURY MR. H. BURAGOHAIN M BURAGOHAIN MS A DEVI MS. H BORAH MS. S NATH	GA, ASSAM SC, F.T
10	WP(C)/1267/2025 B/O, WITH LCR	SAHERA KHATUN Versus THE UNION OF INDIA	MD S HOQUE MR. M DEKA S ISLAM MS B A AHMED	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ECI
11	WP(C)/1472/2025 FIXED	DR JIBENDU DUTTA Versus THE STATE OF ASSAM	MR D C NATH MR. B PURKAYASTHA	SC, ELEM. EDU SC, N C T E
12	WP(C)/1669/2025 FIXED	JILAM UDDIN Versus THE UNION OF INDIA AND 5 ORS.	MR. A R SIKDAR MR. S I TALUKDAR	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
13	WP(C)/1689/2025 FIXED, WITH LCR	NAL KHATUN Versus THE UNION OF INDIA AND 5 ORS.	MR. J ABBAS MS. B LASKAR I HOQUE MS. H G DAS	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ECI
14	WP(C)/1719/2025 FIXED, WITH LCR	BASIRON NESSA ALIAS MUSSTT BASIRON NESSA Versus THE UNION OF INDIA	MR. M H TALUKDAR	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T

HEARING

15	WP(C)/6850/2019 B/O, WITH LCR	AINAL MANDAL Versus THE UNION OF INDIA AND 5 ORS.	MRS P RAI MR H BEZBARUA MR. M DEKA MR. SURAJIT DAS MR. J ABBAS MS. B LASKAR I HOQUE MS. H G DAS	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
WITH I.A.(Civil)/3752/2024 in WP(C)/6850/2019		AINAL MANDAL Versus THE UNION OF INDIA AND 5 ORS.	MRS P RAI MR H BEZBARUA MR. SURAJIT DAS MR. J ABBAS MR. J ABBAS MS. B LASKAR I HOQUE MS. H G DAS	SC, NRC DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.

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LEAVE NOTE OF ADVOCATES FOR 28/04/2025

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1)	MD. H BHUYAN	11-03-2025	To	30-04-2025
2)	MR. A K DAS	18-03-2025	To	01-05-2025
3)	MR. R J DAS	27-04-2025	To	28-04-2025
4)	MR J DAS	01-04-2025	To	02-05-2025
5)	MR A K DAS	08-04-2025	To	08-05-2025
6)	MR T C DAS	10-04-2025	To	01-05-2025
7)	MR. P SARMA	07-04-2025	To	04-05-2025
8)	S. K. GUPTA	11-04-2025	To	04-05-2025
9)	MR. R BHAGAWATI	20-04-2025	To	04-05-2025
10)	MS. N M DEKA	05-04-2025	To	19-12-2025
11)	MR D K DAS	21-04-2025	To	02-05-2025
12)	MR. O P BHATI	11-04-2025	To	03-05-2025

13)	MR B PATHAK	21-04-2025	To	01-05-2025
14)	R C SANCHATI	21-04-2025	To	05-05-2025
15)	MR. A H ALAMGIR	21-04-2025	To	02-05-2025
16)	MR. A R TALUKDAR	21-04-2025	To	06-05-2025
17)	MR J CHOPRA	30-04-2025	To	04-05-2025
18)	MR. V K CHOPRA	30-04-2025	To	04-05-2025
19)	MR. A K JAIN	22-04-2025	To	30-04-2025
20)	MS J BEZBARUAH	24-04-2025	To	28-04-2025
21)	MR N C K HAZARIKA	24-04-2025	To	28-04-2025
22)	MR D C K HAZARIKA	24-04-2025	To	28-04-2025
23)	MR. L C DEY	24-04-2025	To	15-05-2025
24)	MS. S G BARUAH	23-04-2025	To	02-05-2025
25)	MR. P A AHMED	22-04-2025	To	03-05-2025
26)	MR A K MAHESWARI	24-04-2025	To	02-05-2025
27)	MR. R A MAZUMDER	23-04-2025	To	29-04-2025
28)	MS. R VERMA	28-04-2025	To	07-05-2025
29)	MR J P CHAUHAN	28-04-2025	To	07-05-2025
30)	MR. S CHETIA	28-04-2025	To	01-05-2025
31)	MS B CHOUDHURY	28-04-2025	To	29-04-2025
32)	MD. B HUSSAIN	28-04-2025	To	02-05-2025
33)	MR A H TOUFIQ	28-04-2025	To	02-05-2025
34)	J SHARMA	25-04-2025	To	03-05-2025
35)	MR B P BORAH	28-04-2025	To	28-04-2025
36)	MR M Z AHMED	28-04-2025	To	29-04-2025
37)	MS B DUTTA	28-04-2025	To	29-04-2025
38)	MR. A M DUTTA	28-04-2025	To	29-04-2025
39)	MR. S N KRISHNATRAYA	28-04-2025	To	01-05-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Monday,28th April 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 6

**[THIS BENCH WILL SIT AFTER RISING
OF THE DIVISION BENCH-II]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>				
1	Bail Appln./1291/2025	ATIQUR RAHMAN @ ATIKUR RAHMAN @ ATIKUR RAHAMAN Versus THE UNION OF INDIA	MR. A CHAUDHURY MR. P K DAS MR. D BORA	SC, NCB
<u>MOTION</u>				
2	Crl.Rev.P./140/2025	SRI KANAK CHANDRA DEKA Versus THE STATE OF ASSAM AND ANR	MR. R BORPUJARI MRS DIPANJALI BORPUJARI	PP, ASSAM
3	Crl.Rev.P./141/2025	MD SAIFUL ALI @ SAISUL ALI Versus THE STATE OF ASSAM	MR. S C BISWAS MS. K L R YANTHAN MS. U NANDA MR. A K DAS	PP, ASSAM
4	Crl.Pet./471/2025	BILKIST TAHMINA SULTANA Versus RITAM SAHA AND ANR	MR. A R SIKDAR MR. S I TALUKDAR MS M SARMA	PP, ASSAM
5	Crl.Pet./472/2025	KAMINI MOHAN PEGU Versus THE STATE OF ASSAM	MR A ALI MS. M KHATUN MS K TAYE	PP, ASSAM
6	Crl.Pet./473/2025	CHARAN BASUMATARY Versus THE STATE OF ASSAM	MR. M K SARMA MR. S B PRASAD MR. S B HANDIQUE	PP, ASSAM
7	Crl.Pet./474/2025	JOYNAL HUSSEN @ JOYNAL HUSSAIN AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. D HUSSAIN MD E AHMED MR. R A CHOUDHURY MR. R A MAZUMDER	PP, ASSAM
<u>ADMISSION</u>				
8	Crl.Pet./98/2023 FIXED	PAWAN KR PAREEK Versus THE STATE OF ASSAM AND ANR	MR. S K SINGH MR. A GANGULY MR. A DHANUKA	MR. K SARMA (r-2) MR. S BORUAH (r-2) PP, ASSAM
9	Crl.Pet./1283/2024 WITH LCR 1 FILE(SCANNED COPY), FIXED	RAJEEV MUNDLE Versus THE STATE OF ASSAM	MR. SAILENDRA DEKA MR. BIPUL BEDANT MR JITENDRA DAS MS L RONGPIPI	PP, ASSAM
10	Crl.Pet./1347/2024 WITH LCR 1 FILE(SCANNED COPY), B/O	ELONI BASENA Versus THE STATE OF ASSAM	MR. R B PHOOKAN MR. A. K. SARMA J A MONDAL	PP, ASSAM
11	Crl.A./141/2025	MD HILALUDDIN Versus THE STATE OF ASSAM		PP, ASSAM

	WITH I.A.(CrI.)/391/2025 in CrI.A./141/2025	MD HILALUDDIN Versus THE STATE OF ASSAM		PP, ASSAM
12	CrI.A./142/2025	AMTE NARZARY Versus THE STATE OF ASSAM	MR. S C BISWAS MS. K L R YANTHAN MS A DAS MS. U NANDA MS. J GHOSH MR. A K DAS	PP, ASSAM
	WITH I.A.(CrI.)/396/2025 in CrI.A./142/2025	AMTE NARZARY Versus THE STATE OF ASSAM	MR. S C BISWAS MS. K L R YANTHAN MS A DAS MS. U NANDA MS. J GHOSH MR. A K DAS	PP, ASSAM
ORDERS				
13	CrI.Pet./113/2025 FIXED	PRANJAL DAS Versus SHIKHASHREE DEKA	MR. DITUL DAS MS TINLUNG	
14	CrI.Pet./175/2025 WITH LCR 2 FILES(SCANNED COPY), FIXED	SHRI AKSHAY KUMAR DAS @ AKSHAY DAS Versus THE STATE OF ASSAM AND ANR.	MRS. K DEKA MR D K BORDOLOI MR. S P CHITTAWAT	PP, ASSAM
15	CrI.Pet./219/2025 FIXED	KAMALA BEGUM Versus THE STATE OF ASSAM AND ANR.	MR G BORDOLOI MS A MESEN N J DAIMARI A BOTSULUM	PP, ASSAM
16	I.A.(CrI.)/397/2025 in CRL.A(J)/2704/2025	SAGAR DARJI @ SAGAR DORJI Versus THE STATE OF ASSAM AND ANR.	MR. A GOGOI FOR LEGAL AID	PP, ASSAM
	WITH CRL.A(J)/2704/2025 (Filing Number)	SRI SAGAR DARJI ALIAS SAGAR DORJI Versus THE STATE OF ASSAM	AMARENDRA GOGOI	
	WITH I.A.(CrI.)/2706/2025 (Filing Number)	SRI SAGAR DARJI ALIAS SAGAR DORJI Versus THE STATE OF ASSAM	AMARENDRA GOGOI	
HEARING				
17	CrI.A./37/2012 WITH LCR 7 FILES, FIXED	PROSANTA BORA Versus THE STATE OF ASSAM	MR.A L MANDAL MR.N BARUAH MR. SURAJIT DAS, AMICUS CURIAE	PP, ASSAM
18	CrI.Rev.P./57/2013 WITH LCR 6 FILES, FIXED	ABDUL HASEN @ FIRDUS ALI Versus THE STATE OF ASSAM	MR.A ROSHID MS.M R DEVI MR.A MOBARAQUE	PP, ASSAM
19	CrI.Pet./457/2024 WITH LCR 1 FILE(SCANNED COPY), FIXED	BISWAJYOTI DEB ROY Versus THE STATE OF ASSAM AND ANR	MR. R ALI MR M Z SHAH	MR. D HUSSAIN (R-2) MR. R A MAZUMDER (R-2) MS. S DAS (R-2) PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 28/04/2025

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1)	MD. H BHUYAN	11-03-2025	To	30-04-2025
2)	MR. A K DAS	18-03-2025	To	01-05-2025
3)	MR. R J DAS	27-04-2025	To	28-04-2025
4)	MR J DAS	01-04-2025	To	02-05-2025
5)	MR A K DAS	08-04-2025	To	08-05-2025
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7)	MR. P SARMA	07-04-2025	To	04-05-2025

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22)	MR D C K HAZARIKA	24-04-2025	To	28-04-2025
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[For Monday,28th April 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI
HONOURABLE MRS. JUSTICE YARENJUNGLA LONGKUMER

COURT NO: 8

[SPECIAL DIVISION BENCH]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION			
1 CRL.A(J)/36/2025	MAYANGIAMBAM JIBAN MEETEI Versus THE STATE OF ASSAM	MRS DIPANJALI BORPUJARI	PP, ASSAM
ORDERS			
2 Mat.App./69/2019 WITH OFFICE NOTE	XXXXXXX Versus XXXXXXX	ALHAJJ INAM UDDIN MRS. R MOMTAZ	MR. T R SARMA MR. A K ROY
3 WITH Mat.App./6/2021	XXXXXXX Versus XXXXXXX	MRS. R MOMTAZ MR. A I UDDIN	MR. T R SARMA
4 CRL.A(J)/5/2023 2 Y 4 M 3 D :WITH LCR 4 FILES.	JUGEN GARH Versus THE STATE OF ASSAM	MS. T BEGUM (AMICUS CURIAE)	PP, ASSAM
5 Crl.A./262/2023 1 Y 11 M 1 D :WITH LCR 6 FILES. P.B-2.	JONALI KALITA Versus THE STATE OF ASSAM AND ANR.	MR B KAKATI	PP, ASSAM
WITH I.A.(Crl.)/622/2023 in Crl.A./262/2023	JONALI KALITA Versus THE STATE OF ASSAM AND ANR.	MR B KAKATI	PP, ASSAM
6 Crl.A./80/2024 WITH LCR 3 FILES. FIXED.	LAKHESWAR BEZBARUAH Versus THE STATE OF ASSAM AND ANR.	MR. N BORAH MR M.J. BHARALI	DR. P AGARWAL, (AMICUS CURIAE, R2) PP, ASSAM
WITH I.A.(Crl.)/279/2024 in Crl.A./80/2024	LAKHESWAR BEZBARUAH Versus THE STATE OF ASSAM AND ANR.	MR. N BORAH MR M.J. BHARALI	DR. P AGARWAL, (AMICUS CURIAE, R2) PP, ASSAM
7 Crl.A./129/2024 WITH LCR 5 FILES. P.B-2.	MUKUT RAY @ MUKUT ROY Versus THE STATE OF ASSAM AND ANR.	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	MRS. K DEVI(R-2) MS S A KHALIFA (R-2) PP, ASSAM
WITH I.A.(Crl.)/420/2024 in Crl.A./129/2024	MUKUT RAY @ MUKUT ROY Versus THE STATE OF ASSAM AND ANR.	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM

8	Crl.A./334/2024 WITH LCR 3 FILES. WITH I.A.(Crl.)/979/2024 in Crl.A./334/2024	MD. IQBAL HUSSAIN Versus THE STATE OF ASSAM	MR. A M BORA MS. C CHOUDHURY MR. V A CHOWDHURY	PP, ASSAM
9	I.A.(Crl.)/1276/2024 WITH LCR 3 FILES. in Crl.A./444/2024 WITH Crl.A./444/2024	IQBAL HUSSAIN Versus THE STATE OF ASSAM MD ABDUL MANNAN Versus THE STATE OF ASSAM AND ANR	MR. A M BORA MS. C CHOUDHURY MR. V A CHOWDHURY MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM PP, ASSAM
10	W.P.(Crl.)/13/2025 FIXED.	MD ABDUL MANNAN Versus THE STATE OF ASSAM AND ANR ENTAJUL ALI Versus THE STATE OF ASSAM AND 4 ORS	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY MR G R A MOTTAQUEE	PP, ASSAM GA, ASSAM
11	Crl.A./22/2025 WITH LCR 4 FILES. WITH I.A.(Crl.)/58/2025 in Crl.A./22/2025 WITH Crl.A./426/2024	ASMAT ALI @ AJMAT ALI @ AJMAD ALI Versus THE STATE OF ASSAM AND ANR MAJID ALI @ MAJID ALI Versus THE STATE OF ASSAM	MR. A PHUKAN MR. J ABBAS MS. B LASKAR I HOQUE MS. H G DAS MR. A PHUKAN MR. J ABBAS MS. B LASKAR I HOQUE MS. H G DAS	PP, ASSAM PP, ASSAM
12	I.A.(Crl.)/1246/2024 in Crl.A./426/2024 WITH Crl.A./15/2025	MAJID ALI @ MAJID ALI Versus THE STATE OF ASSAM MAJID ALI @ MAJID ALI Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM PP, ASSAM
13	Crl.A./15/2025 WITH I.A.(Crl.)/36/2025 in Crl.A./15/2025	JAKIR HUSSAIN @ JAKIR HUSSAIN Versus THE STATE OF ASSAM JAKIR HUSSAIN @ JAKIR HUSSAIN Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. N UDDIN MR. M ISLAM MS. S SULTANA MR S K CHHETRY MR H R A CHOUDHURY MR. N UDDIN MR. M ISLAM MS. S SULTANA MR S K CHHETRY	PP, ASSAM PP, ASSAM
HEARING				
14	Mat.App./74/2018 WITH LCR.	XXXXXXX Versus XXXXXXX	MR B ACHARYYA MS. M ACHARYYA	MS. P BHATTACHARYA MR. A BORUA
15	I.A.(Crl.)/105/2022 WITH LCR 3 FILES. P.B-2. in Crl.A./123/2021 WITH Crl.A./123/2021	HAFIZUR RAHMAN Versus THE STATE OF ASSAM AND ANR. E HAFIZUR RAHMAN Versus THE STATE OF ASSAM AND ANR.	MR. A RAHMAN MR. A RAHMAN	PP, ASSAM PP, ASSAM
16	CRL.A(J)/120/2022 WITH LCR 6 FILES. P.B-2. WITH I.A.(Crl.)/768/2022 in CRL.A(J)/120/2022	PRANJAL HAZARIKA Versus STATE OF ASSAM PRANJAL HAZARIKA Versus STATE OF ASSAM	MR. B M CHOUDHURY MR. U CHOUDHURY MR. B M CHOUDHURY MR. U CHOUDHURY	PP, ASSAM PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 28/04/2025

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1)	MD. H BHUYAN	11-03-2025	To	30-04-2025
2)	MR. A K DAS	18-03-2025	To	01-05-2025
3)	MR. R J DAS	27-04-2025	To	28-04-2025
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39)	MR. S N KRISHNATRAYA	28-04-2025	To	01-05-2025



THE GAUHATI HIGH COURT AT GUWAHATI

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[For Monday,28th April 2025]

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 9

[CIVIL BENCH-V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/2810/2024 FIXED	MANOJ PRASAD Versus THE UNION OF INDIA AND 3 ORS	DR G J SHARMA MR S NATH MS B BORA	MR. K GOGOI DY.S.G.I.
2	WP(C)/2812/2024 FIXED	RAM NIWAS MISHRA Versus THE UNION OF INDIA AND 3 ORS	DR G J SHARMA MR S NATH MS B BORA	DY.S.G.I.
3	Cont.Cas(C)/206/2025 FIXED	SARBAT ALI ALIAS SHARBAT ALI Versus SRI RAJENDRA G GARAWAD (IFS)	MR. M R SODIAL MR. M H SAIKIA MS S Z HAYAT	
4	WP(C)/1610/2025 B/O	JAHIDUL ISLAM Versus THE STATE OF ASSAM AND 11 ORS	MR. A ALI MR. Y ALI	GA, ASSAM
5	WP(C)/2046/2025 FIXED	ABDUL HAMID PARAMANIK AND 4 ORS. Versus THE STATE OF ASSAM AND 8 ORS.	MR. D P CHALIHA MR. A ALI MR M HOQUE	SC, ELEM. EDU GA, ASSAM
6	WP(C)/2178/2025	RANJAN GOGOI Versus THE STATE OF ASSAM AND 5 OTHERS	MR. B HALDAR MR B DEORI MS S. BASAK	SC, P AND R.D. GA, ASSAM SC, ASEC
7	WP(C)/2186/2025	NOOR NAHAR JIYA Versus THE STATE OF ASSAM AND 4 ORS.	MR S H SIKDAR MD IMRAN	GA, ASSAM SC, ELECTION COMMISSION.
8	WP(C)/2192/2025	PRATAAP SNACKS LTD II Versus UNION OF INDIA AND ORS	DR. ASHOK SARAF MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY	SC, GST
9	WP(C)/2193/2025	PRATAAP SNACKS LTD Versus UNION OF INDIA AND ORS	DR. ASHOK SARAF MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY	SC, GST
10	WP(C)/2202/2025	PRADIP BISWAS Versus THE STATE OF ASSAM	H G DAISY	SC, P AND R.D. GA, ASSAM SC, ASEC

ORDER NO STEPS

11	WP(C)/3704/2023	SUMITRA DEVI CHETRI Versus THE OMBUDSMAN, RESERVE BANK OF INDIA AND 3 ORS	MR. P J SAIKIA MS D DUTTA B BISWAS	MS. M BARMAN JR. GA, ASSAM
12	WP(C)/7312/2023	MALABIKA SARMA Versus THE UNION OF INDIA AND 6 ORS	MR. R SARMAH MS. M PAUL	MRS. R DEVI DY.S.G.I.
13	WP(C)/3282/2024	MAJIBAR RAHMAN AND ANR Versus THE STATE OF ASSAM AND 6 ORS	DR. B AHMED MR. N HAQUE MR K UDDIN MR. A K AZAD MR M HUSSAIN	SC, CO OP
ADMISSION				
14	WP(C)/6666/2024 PART-HEARD	M/S SURYA BUSINESS PRIVATE LIMITED Versus THE STATE OF ASSAM AND 2 ORS	MS. N UPADHYAY MR. Z ISLAM MR. P DAS MR ANKIT KANODIA M AGARWAL MS. BANSHIKA PODDER	SC, FINANCE AND TAXATION
15	WP(C)/611/2016 FIXED	ASOM RAJYIK GRIHA NIRMAN PARISHAD ASOM ARHIR ABASHIK SANTHA and ANR. Versus THE STATE OF ASSAM AND 5 ORS	MR.A C BORBORA MRS.R BORBORA MR.M SMITH MS.M DUTTA	GA, ASSAM MRS.V L SINGH MR.Y S MANNAN MR.S BARUAH MR.N UPADHAYA MS. M BARMAN SC, HOUSING BOARD SC, PWD SC, FINANCE
16	WP(C)/3366/2021	SYED AMEENUL ALAM Versus THE STATE OF ASSAM AND 5 ORS.	MR G N SAHEWALLA MD ASLAM MR. P DEKA MR. A CHETIA MS. S. TODI	GA, ASSAM SC, HEALTH SC, REVENUE
17	WP(C)/4403/2021 FIXED	GOLAP BORO AND 3 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. B K DAS MS. P DAS	GA, ASSAM SC, REVENUE SC, G M D A SC, PWD
18	WP(C)/7205/2021 FIXED	M/S YATRA 24 Versus THE STATE OF ASSAM AND 6 ORS	MR. D GOSWAMI MR. S M BARUAH	GA, ASSAM ASSTT.S.G.I.
19	WP(C)/76/2022 WITH RECORDS	DALMIA CEMENT (BHARAT) LIMITED Versus THE UNION OF INDIA AND 3 ORS	DR. A SARAF MR. JYOTIRMOY ROY MR. S SARMA MR. R HAZARIKA MR P BARUAH MR. G DUTTATRAY MR. C CHAKRAVARTY MR S J SAIKIA MR. N N DUTTA MR D DAS MR H M R HOQUE MR. P K BORA	MR D DAS, SC, COMPETITION COMMISSION OF INDIA (R-2,3) MR. K GOGOI MR B CHOUDHURY ASSTT.S.G.I. SC, C.G.C. (R-1)
20	WP(C)/1855/2022 FIXED	BRAHMA KANTA SARKAR AND 4 ORS Versus THE STATE OF ASSAM AND 4 ORS	MD. M H CHOUDHURY MRS. L N CHOUDHURY MR MONZUR K CHOUDHURY MR. T NORBU MR. P CHAKRABORTY MR. S N AHMED	GA, ASSAM SC, WATER RESOURCE
21	WITH WP(C)/631/2022	BRAHMA KANTA SARKAR AND 3 ORS Versus THE STATE OF ASSAM AND 4 ORS	MD. M H CHOUDHURY MRS. L N CHOUDHURY MR. V ACHUMI MR MONZUR K CHOUDHURY MR. T NORBU MR. P CHAKRABORTY MS. A BEGUM MR. S N AHMED	GA, ASSAM SC, WATER RESOURCE

22	WITH WP(C)/1793/2022	DILIP KR SHARMA @ DILIP KR SARMA AND 11 ORS Versus THE STATE OF ASSAM AND 4 ORS	MD. M H CHOUDHURY MRS. L N CHOUDHURY MR MONZUR K CHOUDHURY MR. T NORBU MR. P CHAKRABORTY MR. S N AHMED	GA, ASSAM SC, WATER RESOURCE
23	WP(C)/6251/2022 FIXED	SUDAMA DEVI Versus THE STATE OF ASSAM AND 5 ORS	MR. A DAS MR S KHOUND MR R SARMA MR. P SENGUPTA	GA, ASSAM MR P P MEDHI (r-8) SC, GDD SC, GMC
24	WP(C)/766/2023	RUNU DAS Versus THE UNION OF INDIA AND ANR	MS. T SOM MR H DAS MR. P TELI	MR. K K PARASAR DY.S.G.I.
25	WP(C)/886/2023 FIXED	PRANAB KUMAR DAS Versus THE UNION OF INDIA AND 2 ORS.	MR. A K GUPTA MR. R S MISHRA MR K J SAIKIA	SC, GST DY.S.G.I.
26	WP(C)/64/2024 FIXED	KRISHNA KANTA BHUYAN Versus THE STATE OF ASSAM AND 5 ORS	MRS. R S CHOWDHURY MS G DAS MR T DAS R. CHAUHAN MR R DAS MS A CHOPHY	SC, P AND R.D. GA, ASSAM MRS S BARUAH(CGC) SC, HOUSING AND URBAN AFFAIRS
27	WP(C)/679/2024 FIXED	MOHAN BAHADUR KARKI DARJJI @ MOHAN BAHADUR DARJJI Versus THE ASSAM GRAMIN VIKASH BANK AND 5 ORS (F)	MR. L MOHAN MR. P GOGOI	MR. A L MANDAL (r-5,6) MR. A. GANGULY (SC, AGVB) MR. A GANGULY (r-1 to 4) MR. A DHANUKA (r-1 to 4)
28	WP(C)/1037/2024 FIXED	KAJALGAON WEEKLY BAZAR COMMITTEE Versus THE STATE OF ASSAM AND 7 ORS	MR. A NARZARI MS. S T BOKTH MR. S BASUMATARY	GA, ASSAM SC, BTC
	WITH I.A.(Civil)/925/2024 in WP(C)/1037/2024	THE KAJALGAON MUNICIPAL BOARD AND 2 ORS Versus THE STATE OF ASSAM AND ORS	MR. M U MAHMUD MRS. M SAIKIA MR S ISLAM MS. D BORA MR. S. SUR MS. B CHETIA	GA, ASSAM MR. A NARZARI SC, BTC
29	WP(C)/1840/2024 FIXED	PHUKAN CHANDRA BORA Versus THE STATE OF ASSAM AND 8 ORS.	MR. D DAS SR. ADV MR K TALUKDAR MS S SHARMA	GA, ASSAM MS. RUKMINI BARUA (R-9) MS. PADMINI BARUA (R-9) SC, REVENUE
30	WITH WP(C)/2288/2024	PHUKAN CHANDRA BORA Versus THE STATE OF ASSAM AND 8 ORS	MR. D DAS SR. ADV MR K TALUKDAR MS S SHARMA	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT MS. RUKMINI BARUA (R-9) MS. PADMINI BARUA (R-9)
31	WP(C)/2602/2024 B/O	AZIZUR RAHMAN AND 3 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR B SINHA MR. H ISLAM	GA, ASSAM SC, REVENUE
32	WP(C)/2692/2024 FIXED	SUKPAL SINGH KHIPAL Versus THE STATE OF ASSAM AND 6 ORS	MR. M A I HUSSAIN MR. S H ZAMAN N ISLAM	GA, ASSAM MR. M SHARMA(R-6,7) MS. S YASMIN(R-6,7)
33	WP(C)/4310/2024 FIXED	MONUJ HASNU @ MANOJ HASNU Versus THE STATE OF ASSAM AND 7 ORS	MR. M P CHOUDHURY MR. S BATHARI	SC, NHIDC SC, REVENUE SC, K A A C
34	WP(C)/4895/2024 FIXED	ARMAAN KUMAR MAHATO Versus THE STATE OF ASSAM AND 2 ORS	MS. R CHOUDHURY MS F N ZAMAN MS. B. HAZARIKA	GA, ASSAM SC, SOCIAL JUSTICE AND EMPOWERMENT
35	WP(C)/6299/2024 FIXED	OVAL PROJECTS ENGINEERING PRIVATE LIMITED Versus OIL AND NATURAL GAS CORPORATION LIMITED AND 5 ORS	MS M HAZARIKA MS. S NEWAR MS V V THANYU	MR S CHAKRABORTY

36	WITH WP(C)/1604/2025 CAVT. NO. 026420/25,N	OVAL PROJECTS ENGINEERING PRIVATE LIMITED Versus OIL AND NATURAL GAS CORPORATION LIMITED	MS M HAZARIKA MS. S NEWAR MS V V THANYU	MR S CHAKRABORTY(ALL RESPONDENTS) MR. I CHOWDHURY SR ADV (ALL RESPONDENTS) SC, OIL
37	WITH WP(C)/1659/2025	OVAL PROJECTS ENGINEERING PRIVATE LTD Versus OIL AND NATURAL GAS CORPORATION LTD AND ORS	MS M HAZARIKA MS V V THANYU	MR S CHAKRABORTY (ALL RESPONDENTS) MR. I CHOWDHURY SR ADV (ALL RESPONDENTS)
38	WP(C)/6571/2024 FIXED	RURAL CHILDRENS EDUCATION SOCIETY MODEL SCHOOL, KHARICALA-HALDIA AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR. M U MAHMUD MS. M BEGUM MR S H MAHMUD MS. D BORA MS. F RAHMAN	GA, ASSAM SC, SEC. EDU.
39	WP(C)/6792/2024 FIXED	SMTI. RUPANJALI BORA Versus THE STATE OF ASSAM AND ORS	MR. R SARMA MR. L GOGOI MS. D GOGOI	GA, ASSAM MR. J K GOSWAMI(R-7 TO 15) MR. J ABBAS (R-5,6) MR M HANDIQUE(R-5,6) MR A DEY (R10, R12, R13) MR D J BORO (R-7 TO 15)
40	WP(C)/318/2025	ABDUL AZIZ MAZARBHUIYA AND ANR Versus THE STATE OF ASSAM AND 4 ORS.	MR H R A CHOUDHURY G UDDIN MR H I CHOUDHURY MS R DEKA	GA, ASSAM SC, FINANCE DEPTT.
41	WP(C)/924/2025 FIXED	DULAL UDDIN AHMED AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MS. J DEKA MS. A TALUKDAR	GA, ASSAM SC, REVENUE
42	WP(C)/1276/2025 FIXED	KANAILAL SAHA Versus THE UNION OF INDIA AND 4 ORS.	MR. A K GUPTA MR. R S MISHRA MR K J SAIKIA	SC, GST MR H GUPTA(C.G.C) DY.S.G.I.
43	WP(C)/1467/2025 FIXED	BISWA RANJAN BORAH Versus THE STATE OF ASSAM AND 2 ORS.	MR. A K GUPTA MR. R S MISHRA MR. R K MAHANTA	SC, FINANCE AND TAXATION
44	WP(C)/1493/2025 FIXED	AMIT KUMAR DEB AND 8 OTHERS Versus THE STATE OF ASSAM AND 3 ORS.	MR. A K TALUKDAR MR S ISLAM A BEGUM	GA, ASSAM SC, REVENUE
45	WP(C)/1565/2025 FIXED	BITUPON DOLEY Versus THE STATE OF ASSAM AND 2 ORS.	MR. A K GUPTA MR. R S MISHRA MR K J SAIKIA MR. R K MAHANTA	SC, FINANCE AND TAXATION
46	WP(C)/1574/2025 FIXED	MD AZIZUR RAHMAN Versus THE STATE OF ASSAM	F K R AHMED MRS. M TALUKDAR MR. N I KHAN MRS. H THAKURIA	GA, ASSAM NISHANT DAS(R-2,3) MS P DEVI(R-2,3) MR P R SARMA (R-2,3) SC, INDUSTRIES AND COMMERCE SC. REVENUE SC, AIDC
47	WP(C)/1684/2025 WITH OFFICE NOTE, FIXED	TAJ MD. KAMAL KHAN AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	SC, P AND R.D. SC, A S E C
48	WP(C)/1698/2025 FIXED	JANATA DAS AND 163 ORS. Versus THE STATE OF ASSAM AND 10 ORS.	MR B P BORAH MR. U S BORA MR P J DUTTA A KALITA MISS. J GOGOI MR. A KHANDAKAR MR J. B. CHOUDHURY	SC, P AND R.D. GA, ASSAM SC, A S E C
ORDERS				
49	WP(C)/1260/2018 FIXED	UTTAM KUMAR PAUL Versus THE UNION OF INDIA AND 3 ORS	MS U DAS MR. M S SHARMA	MR. S S ROY (r-1,2,3) ASSTT.S.G.I.

50	WP(C)/3524/2022	AYNAL HOQUE AND 5 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. A R BHUYAN MR. A M KHAN MR. R I DEWAN	SC, P AND R.D. GA, ASSAM SC, REVENUE
51	WP(C)/306/2023	SHAHIDA BEGUM Versus THE INSURANCE OMBUDSMAN AND ANR	MD. S ALOM MR. M S ALAM MR. J ABBAS MR S T ADNAN MR S J SHAMIM	MR. P P DUTTA (R-2) MS P SARMA(R-2) MS. P P DAS(R-2) R BORDOLOI(R-2)
52	WP(C)/5027/2024	AMPHU ENGTIPI Versus THE STATE OF ASSAM AND 11 ORS.	MR. K N CHOUDHURY MR. D J DAS MS N MAHANTA N GAUTAM	GA, ASSAM SC, NHAI MR G JALAN (R-10) S FAZIL(R-10) SC, NHIDC SC, K A A C SC, REVENUE
53	WP(C)/6346/2024	NIKUNJA DEVI Versus SBI GENERAL INSURANCE COMPANY LTD.	MS. T SOM MR H DAS MS. U HAZARIKA	
54	WP(C)/6356/2024	MD. HASEM ALI AND ANR. Versus THE UNION OF INDIA AND 9 ORS.	MR S BORTHAKUR MR SAURADEEP DEY	GA, ASSAM MRS. R DEVI DY.S.G.I. SC, F.T
55	Cont.Cas(C)/51/2025	FANCY BAZAAR MUNICIPAL MARKET DEALERS ASSOCIATION AND 3 ORS. Versus MEGHA NIDHI DAHAL	MR. M J BARUAH MR. A. ALI	MR. D SAIKIA MR. S BORA

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LEAVE NOTE OF ADVOCATES FOR 28/04/2025

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1)	MD. H BHUYAN	11-03-2025	To	30-04-2025
2)	MR. A K DAS	18-03-2025	To	01-05-2025
3)	MR. R J DAS	27-04-2025	To	28-04-2025
4)	MR J DAS	01-04-2025	To	02-05-2025
5)	MR A K DAS	08-04-2025	To	08-05-2025
6)	MR T C DAS	10-04-2025	To	01-05-2025
7)	MR. P SARMA	07-04-2025	To	04-05-2025
8)	S. K. GUPTA	11-04-2025	To	04-05-2025
9)	MR. R BHAGAWATI	20-04-2025	To	04-05-2025
10)	MS. N M DEKA	05-04-2025	To	19-12-2025
11)	MR D K DAS	21-04-2025	To	02-05-2025
12)	MR. O P BHATI	11-04-2025	To	03-05-2025
13)	MR B PATHAK	21-04-2025	To	01-05-2025
14)	R C SANCHATI	21-04-2025	To	05-05-2025
15)	MR. A H ALAMGIR	21-04-2025	To	02-05-2025
16)	MR. A R TALUKDAR	21-04-2025	To	06-05-2025
17)	MR J CHOPRA	30-04-2025	To	04-05-2025
18)	MR. V K CHOPRA	30-04-2025	To	04-05-2025
19)	MR. A K JAIN	22-04-2025	To	30-04-2025
20)	MS J BEZBARUAH	24-04-2025	To	28-04-2025
21)	MR N C K HAZARIKA	24-04-2025	To	28-04-2025
22)	MR D C K HAZARIKA	24-04-2025	To	28-04-2025
23)	MR. L C DEY	24-04-2025	To	15-05-2025
24)	MS. S G BARUAH	23-04-2025	To	02-05-2025
25)	MR. P A AHMED	22-04-2025	To	03-05-2025
26)	MR A K MAHESWARI	24-04-2025	To	02-05-2025
27)	MR. R A MAZUMDER	23-04-2025	To	29-04-2025
28)	MS. R VERMA	28-04-2025	To	07-05-2025
29)	MR J P CHAUHAN	28-04-2025	To	07-05-2025

30)	MR. S CHETIA	28-04-2025	To	01-05-2025
31)	MS B CHOUDHURY	28-04-2025	To	29-04-2025
32)	MD. B HUSSAIN	28-04-2025	To	02-05-2025
33)	MR A H TOUFIQ	28-04-2025	To	02-05-2025
34)	J SHARMA	25-04-2025	To	03-05-2025
35)	MR B P BORAH	28-04-2025	To	28-04-2025
36)	MR M Z AHMED	28-04-2025	To	29-04-2025
37)	MS B DUTTA	28-04-2025	To	29-04-2025
38)	MR. A M DUTTA	28-04-2025	To	29-04-2025
39)	MR. S N KRISHNATRAYA	28-04-2025	To	01-05-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web: ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Monday, 28th April 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 10

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR MOTION -				
1	Arb.P./14/2025	KGM, A JOINT VENTURE Versus GENERAL MANAGER /CON NORTHEAST FRONTIER RAILWAY	MR S ISLAM	SC, NF RLY
- FOR ORDERS -				
2	Cont.Cas(C)/474/2017	PHUKAN CHANDRA NATH Versus SANJIV SINGH and 4 ORS.	MR. U K NAIR MR. A CHETRY MS. M BORKAKATI MR. M P SARMA	MR. M K CHOUDHURY Sr. Adv. R- 4 and 5 R-1, 2 and 3 MR. N BARUAH (R-4) (R- 1, 2 & 3) MR P BHARDWAJ (R- 4 & 5) (R- 1, 2 & 3) MR. M SHARMA (R- 1, 2 & 3)
3	WP(C)/2575/2018	RAMJAN BEGUM Versus THE STATE OF ASSAM AND 6 ORS.	MR. B GOGOI MR P NAYAK	GA, ASSAM
4	Cont.Cas(C)/606/2020	FAZNUL HOQUE Versus JOLLY DAS BRAHMA AND 3 ORS	MR Z HUSSAIN MR. M HOQUE	
5	WP(C)/2627/2020	ROUSHANARA BEGUM Versus THE STATE OF ASSAM AND 4 ORS.	MR. K N CHOUDHURY MR. M R CHOUDHURY MR. L M RAHMAN	GA, ASSAM SC, FINANCE
6	Cont.Cas(C)/629/2023 (FOR WITHDRAWAL), B/O	ABDUL HAQUE CHOUDHURY Versus RAMEN BARUAH, L.R.,	MR. L R MAZUMDER MR. A ISLAM	
7	WP(C)/822/2023	ANANTA SAIKIA Versus THE UNION OF INDIA AND 3 ORS	MR. S K GOSWAMI MR. R SHARMA	MRS S BARUAH DY.S.G.I.
8	WITH WP(C)/1340/2016	ANANTA SAIKIA Versus UNION OF INDIA and 10 ORS.	MR.S K GOSWAMI MR.N BARMAN	C.G.C. MR.H GUPTA R- 1-10 ASSTT.S.G.I.
	WITH I.A.(Civil)/2278/2022 in WP(C)/1340/2016	ANANTA SAIKIA Versus UNION OF INDIA and 10 ORS.	MR.N BARMAN MR R SHARMA	ASSTT.S.G.I. ASSTT.S.G.I.

9	WP(C)/3951/2023	PRADIP KUMAR SARMA Versus THE STATE OF ASSAM AND 6 ORS	R SARMAH R SARMAH R SARMAH S DEVI MS M KAKOTY MR G K DEKA MR C GOGOI MR. A M BARUAH S RABHA	SC, EMPLOYMENT AND CRAFTSMAN TRAINING GA, ASSAM SC, AG SC, FINANCE
10	Cont.Cas(C)/526/2024 FIXED	ONGC CONTRACTUAL MAZDOOR SANGHA Versus SHRI RAJESH TIWARI AND ANR	MR D TALUKDAR MR P CHOWDHURY	MR. I CHOWDHURY SR ADV (r-1,2) MR B CHOUDHURY (r-1,2)
11	WITH WP(C)/5245/2024	ONGC CONTRACTUAL MAZDOOR SANGHA Versus OIL AND NATURAL GAS CORPORATION LIMITED	MR D TALUKDAR MR P CHOWDHURY	MR. B CHOUDHURY MR B CHOUDHURY
12	Cont.Cas(C)/678/2024	RANJITA SINGHA AND 4 ORS Versus NARAYAN KONWAR, IAS AND 3 ORS.	MR J ABEDIN MR N SARMA	MR. R MAZUMDAR (R-1-2) MR. J K GOSWAMI (R-3) MR. B GOGOI (R-2) MR B DEURI (R-3) MR A CHALIHA (R-2)
13	WP(C)/2360/2024 WITH OFFICE NOTE	JOHORA BEGUM Versus THE STATE OF ASSAM AND 5 ORS	MR. D P BORAH MR U GHOSH	GA, ASSAM
14	WP(C)/3547/2024	LAKHI HANDIQUE Versus THE STATE OF ASSAM AND 5 ORS	MR. A DEKA MR. S BORTHAKUR	GA, ASSAM SC, EXCISE DEPTT.
15	I.A.(Civil)/3862/2024 in Arb.P./6/2024	M/S KANCHITA SERVICE STATION AND ANR Versus DANIEL KRO	Mridusmita Das	MR. R GOSWAMI
	WITH Arb.P./6/2024	DANIEL KRO Versus M/S KANCHITA SERVICE STATION AND 6 ORS.	MR. M SARMA B J BAROOAH MR. R GOSWAMI MR JITRA DEKA	MR R DAS (r-5,6,7) MR. B D DEKA MR. P MAHANTA MR. M DAS N CHAUDHURY MS C DAS MS. M BORGHAIN
16	I.A.(Civil)/1191/2025 in Cont.Cas(C)/762/2023	DALIM DAS Versus SANDEEP KUMAR, IFS	MR. B D KONWAR SR. ADV. MRS J M KONWAR MR H AGARWAL	SC, FOREST
	WITH Cont.Cas(C)/762/2023	DALIM DAS Versus RAVI S PRASAD AND ORS	MR. B D KONWAR SR. ADV. MR. R KALITA MR H AGARWAL MR J SINGH MS P GUPTA MS M ZOMUANPUII MR P DOLEY MS V V THANYU MS S JAIN	
17	WITH WP(C)/7350/2023	DALIM DAS Versus THE STATE OF ASSAM AND 4 ORS	MR. B D KONWAR SR. ADV. MR H AGARWAL MS S JAIN	SC, AG SC, FOREST
18	I.A.(Civil)/1235/2025 in Cont.Cas(C)/126/2023	RUNU KALITA Versus DR J B EKKA IAS	MR. N SARKAR MR P K BASU MR A BANERJEE	MR. K KONWAR MR. D NATH(r-3)

WITH[Cont.Cas\(C\)/126/2023](#)

SMT. RUNU KALITA
Versus
 DR. J B EKKA, IAS AND 4 ORS

MR. N SARKAR
 MR P K BASU
 MR A BANERJEE

MR. D SAIKIA (R-3)
 MR D KALITA (R-3)
 MR. M NATH (R-1)
 MR. K KONWAR (r-1)
 MR. B GOGOI (R-3)
 MR. D NATH(r-3)
 MR. A BHATTACHARJEE (R-1)
 MR P NAYAK (R-3)
 MR S DUTTA (r-1)
 D J CHAKMA (R-1)
 MR A CHALIHA (R-3)

- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -

19	WP(C)/5063/2021 FIXED	DHAN BASUMATARY Versus THE STATE OF ASSAM AND 4 ORS	MR D MAHANTA	SC, HEALTH
20	WP(C)/6698/2021 B/O	JAJNA RAM DEKA @ JAGYA RAM DEKA Versus THE STATE OF ASSAM AND 6 ORS	MR P KATAKI MR S P DAS MR A ALAM	GA, ASSAM SC, AG SC, FINANCE DEPTT. SC, REVENUE
21	WP(C)/8441/2022 FIXED	DR. BISWAJIT NATH Versus THE STATE OF ASSAM AND 3 ORS	DR G J SHARMA MR S NATH	SC, AG MR. S K MEDHI (R-4) SC, HEALTH
22	WP(C)/3550/2023	MANI RAM SAHARIA Versus THE STATE OF ASSAM AND 5 ORS	MR A W AMAN MR SARFRAZ NAWAZ MR. SURAJIT DAS MR S A BARBHUYAN	SC, ELEM. EDU SC, FINANCE
23	Arb.P./38/2024	SM INTERIOR PRIVATE LIMITED Versus UNION OF INDIA AND 2 ORS.	MR. R HUSSAIN MS P SEN MR A A AHMED	MR H GUPTA DY.S.G.I.
24	WP(C)/2795/2024 FIXED	PRANJAL PROTIM GOGOI Versus THE STATE OF ASSAM AND 3 ORS	MR. U N CHATTRY MS A GOGOI MR. O LASKAR	SC, HEALTH
25	WP(C)/3396/2024	KAMAL LAHON Versus THE STATE OF ASSAM AND 4 ORS	MR. P P BORTHAKUR MR. T KALITA MS IVY HUSSAIN MS A HUSSAIN	GA, ASSAM SC, SERICULTURE SC, K A A C
26	WP(C)/4061/2024	RANJEET DAS Versus THE STATE OF ASSAM AND 4 ORS	MR. S BORA MR. M K SARMA MS J RAJKUMARI MR K K GOSWAMI	SC, HEALTH SC, FINANCE
27	WP(C)/4267/2024	SARAT CHANDRA HAZARIKA Versus THE STATE OF ASSAM AND ANR	MR B PRASAD MR P J BORAH	SC, TRANSPORT DEPARTMENT, ASSAM SC, IWT
28	WP(C)/5126/2024	BIMALA BORAH Versus THE STATE OF ASSAM AND 4 ORS	MR C GOSWAMI	SC, P AND R.D.
29	Arb.P./1/2025	SANDEEP KUMAR NAHATA Versus PRAVEEN KOTHARI	MR G N SAHEWALLA MR. O P BHATI MR T C DAS MR. P SARMA MR M SAHEWALLA MS G DUGAR MS T J SAHEWALLA MS K SARMA	MR. A DHAR MD F FARIDI S KACHARI
30	Arb.P./2/2025	M/S ENGINEERS GUILD Versus THE CHIEF ENGINEER, PWD (BUILDING), ASSAM AND ANR	MR. A BISWAS MR R KALITA MR P K BASU	SC, PWD
31	Arb.P./5/2025	RKD INFRASTRUCTURE PVT. LTD. Versus THE UNION OF INDIA AND 4 ORS.	MR G N SAHEWALLA MR M SAHEWALLA MS G DUGAR MS T J SAHEWALLA MS K SARMA	MRS. R DEVI (C.G.C) DY.S.G.I.

32	Arb.P./6/2025	M/S NES DIGBOI BOGAPANI (177804) Versus BHARAT PETROLEUM CORPORATION LIMITED	MR. BHASKAR DUTTA, SENIOR ADVOCATE MR. SAILENDRA DEKA MR JITENDRA DAS MS L RONGPIPI	
33	Arb.P./8/2025	M/S RAITANI ENGINEERING WORKS PVT LTD Versus THE UNION OF INDIA AND 3 ORS	MR. A BISWAS MR R KALITA MR P K BASU S PAUL	DY.S.G.I.
34	WP(C)/402/2025	SMTI BIMALA BAISHYA Versus THE STATE OF ASSAM	MD MOFIDUL ISLAM MS A KHATUN	SC, P AND R.D. GA, ASSAM SC, FINANCE
35	WP(C)/1016/2025	SRI SONJU ROBIDAS Versus THE STATE OF ASSAM AND 7 ORS	MR. P K DEKA MR. P DAIMARY MR. R. KARIM	GA, ASSAM SC, P W D
36	WP(C)/1055/2025	SMTI ILA BORA Versus THE STATE OF ASSAM	MS A KHATUN	SC, P AND R.D. GA, ASSAM SC, FINANCE
37	WP(C)/1372/2025	SHRI NIRUPAM BORTHAKUR Versus THE STATE OF ASSAM AND 4 ORS	MR B D DAS MR H K SARMA MR. H R DAS MR J LOTH	SC, AG (A AND E) SC, PWD
- ADMISSION WITH NOTICE SERVED - REPLY FILED -				
38	WP(C)/938/2022 FIXED	RAJU BHUYAN Versus THE STATE OF ASSAM AND 5 ORS	MR. I H SAIKIA MR. B BORAH MR. K KALITA MS L HMAR R K HAJONG	SC, PWD SC, FINANCE
39	WP(C)/3562/2022 FIXED	SMT. RUNU DAS Versus THE ORIENTAL INSURANCE COMPANY LTD AND 2 ORS	MR. R P SARMAH MR S SARMA MR. K BHATTACHARJEE MS. T SOM MR. M SAIKIA MS B TALUKDAR MS. A BARMAN	MR S DUTTA (R-1, TO 3) MS. S. MOCHAHARI (R-1, TO 3) MR. S DUTTA (R-1, TO 3)
40	WP(C)/3806/2022 FIXED	KARABI MEDHI Versus THE STATE OF ASSAM AND 2 ORS	MR. J KALITA MR D KALITA MS. S. KAR	SC, ASSAM URBAN WATER SUPPLY AND SEWERAGE BOARD GA, ASSAM
41	WITH WP(C)/3847/2022	BINITA KALITA DAS Versus THE STATE OF ASSAM AND 2 ORS	MR. J KALITA MR D KALITA MS. S. KAR	SC, ASSAM URBAN WATER SUPPLY AND SEWERAGE BOARD GA, ASSAM MR. S P CHOUDHURY (R-3)
42	Arb.P./47/2023	MS RKE-SHIMRAY (JV) Versus UNION OF INDIA AND 3 ORS.	MR G RAHUL MR. D M NATH MR. D J KAPIL	MS. B SARMA DY.S.G.I.
43	WP(C)/3219/2023 FIXED	SAMELA BASUMATARY Versus THE UNION OF INDIA AND 6 ORS	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK	GA, ASSAM MR. S P CHOUDHURY DY.S.G.I.
44	WP(C)/3924/2023	THE KHADI BOARD RETIRED EMPLOYEES ASSOCIATION AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR. U K NAIR MS S SARMA HAZARIKA	GA, ASSAM MR R DHAR, SC, HANDLOOM & TEXTILE DEPPTT. (R- 1 & 3)- MR. P K MUNIR, SC, KHADI & VILLAGE INDUSTRIES BOARD, (R-4 & 5) SC, FINANCE
45	WP(C)/7189/2023	MD. TAYAB ALI CHOUDHURY Versus THE UNION OF INDIA AND 3 ORS.	MR B D DAS MR. B PURKAYASTHA MR. B PURKAYASTHA MR. S SUTRADHAR	MRS. R DEVI (r-1) MRS. A GAYAN MRS. A GAYAN DY.S.G.I.
46	Arb.P./7/2024 FIXED	M/S KAMRUP DEVELOPERS PVT. LTD., Versus RAJIV VENKATPATHI GOWDA	MR B KAUSHIK MR. S HAZARIKA MS A M DCOSTA	MR G J SAIKIA MR B CHOUDHURY MR S DAS

47	Arb.P./24/2024	HRD COMMERCIALS AND INDUSTRIAL SECURITY FORCE (P) LTD. Versus THE UNION OF INDIA AND 4 ORS.	MR. A CHOUDHURY MR S ISLAM MR. S SAHU MS R. HAZARIKA MS A ROY S SHAHI	MR. B D DEKA (r-2 to 5) MR. M DAS (r-2 to 5) N CHAUDHURY (r-2 to 5) MR A BHATRA (r-2 to 5) MR A DEKA(r-2 to 5) SC, C G S C SC, A A I
48	WP(C)/38/2024 FIXED	BIPUL MALLA BARUAH @ BIPUL BARUAH Versus THE STATE OF ASSAM AND 3 ORS	MR. I H LASKAR MR. P K DEKA MR. P DAIMARY MR. R. KARIM	GA, ASSAM MR. A CHAKRABARTY (R-5)
49	Arb.P./48/2024	SINDHU TRADE LINK LIMITED Versus OIL INDIA LIMITED AND ORS	MR. R B PHOOKAN R SARMAH MS M KAKOTY MR K J HAZARIKA	SC, OIL
50	WP(C)/1158/2024 CAVT. NO.14182/023, FIXED	RAMELA KHATUN Versus THE STATE OF ASSAM AND 8 ORS	Ms. R. R. BORAH MR. A A R KARIM MR. A DEB MR S RAHMAN	GA, ASSAM MD. A HUSSAIN SC, BTC FOR CAVEATOR
51	WP(C)/2301/2024	SANJOY CHOUHAN Versus THE STATE OF ASSAM AND 7 ORS	MR. S K ROY MRS. M M ROY S MEDHI	GA, ASSAM SC, SOCIAL JUSTICE AND EMPOWERMENT SC, SLRC SC, HEALTH AND F W SC, WATER RESOURCE
52	WITH WP(C)/2290/2024	GITARTHA DAS Versus THE STATE OF ASSAM AND 7 ORS	MR. S K ROY MRS. M M ROY S MEDHI	GA, ASSAM SC, SOCIAL JUSTICE AND EMPOWERMENT SC, SLRC SC, HEALTH SC, PWD
53	WITH WP(C)/2337/2024	MUSTAFA ZAMAN Versus THE STATE OF ASSAM AND 7 ORS	MR. S K ROY MRS. M M ROY S MEDHI	GA, ASSAM SC, SOCIAL JUSTICE AND EMPOWERMENT SC, SLRC SC, HEALTH AND F W
54	WITH WP(C)/2340/2024	JAHANGIR ALOM Versus THE STATE OF ASSAM AND 7 ORS	MR. S K ROY MRS. M M ROY S MEDHI	GA, ASSAM SC, S L R C SC, SOCIAL JUSTICE AND EMPOWERMENT SC, HEALTH SC, IRRIGATION
55	WITH WP(C)/2350/2024	JISKEL BASUMATARY Versus THE STATE OF ASSAM AND 7 ORS	MR. S K ROY MRS. M M ROY S MEDHI	GA, ASSAM SC, SOCIAL JUSTICE AND EMPOWERMENT SC, SEC. EDU. SC, SLRC SC, HEALTH
56	WITH WP(C)/2355/2024	GITALI BURAGOHAIN Versus THE STATE OF ASSAM AND 7 ORS	MR. S K ROY MRS. M M ROY S MEDHI	GA, ASSAM SC, SOCIAL JUSTICE AND EMPOWERMENT SC, SLRC SC, FOREST SC, HEALTH
57	WITH WP(C)/2357/2024	SUKANYA BORGOHAIN AND 9 ORS. Versus THE STATE OF ASSAM AND 4 ORS	MR. S K ROY MRS. M M ROY S MEDHI	GA, ASSAM SC, SOCIAL JUSTICE AND EMPOWERMENT SC, SLRC SC, HEALTH AND F W

58	WITH WP(C)/2375/2024	PANKAJ GHOSH Versus THE STATE OF ASSAM AND 7 ORS	MR. S K ROY MRS. M M ROY MR. S MEDHI	GA, ASSAM SC, SOCIAL JUSTICE AND EMPOWERMENT SC, TRANSPORT DEPARTMENT, ASSAM SC, SLRC SC, HEALTH
59	WITH WP(C)/2390/2024	GAURAV BABA Versus THE STATE OF ASSAM AND 7 ORS	MR. S K ROY MRS. M M ROY MD K RAHMAN R DEKA S MEDHI	GA, ASSAM SC, SOCIAL JUSTICE AND EMPOWERMENT SC, SLRC SC, HEALTH AND F W SC, FINANCE
60	WITH WP(C)/2562/2024	MRIDUL KUMAR DEKA Versus THE STATE OF ASSAM AND 7 ORS	MR. S K ROY MRS. M M ROY S MEDHI	GA, ASSAM SC, SOCIAL JUSTICE AND EMPOWERMENT SC, SEC. EDU. SC, SLRC SC, HEALTH
61	WITH WP(C)/2578/2024	FUJAIL UDDIN AHMED Versus THE STATE OF ASSAM AND 7 ORS	MR. S K ROY MRS. M M ROY S MEDHI	GA, ASSAM SC, SOCIAL JUSTICE AND EMPOWERMENT SC, SLRC SC, SOIL CONSERVATION DEPTT. SC, HEALTH
62	WITH WP(C)/2588/2024	NABIN BORDOLOI Versus THE STATE OF ASSAM AND 7 ORS	MR. S K ROY MRS. M M ROY S MEDHI	SC, P AND R.D. GA, ASSAM SC, SOCIAL JUSTICE AND EMPOWERMENT SC, SLRC SC, HEALTH
63	WITH WP(C)/2590/2024	UTTOM KUMAR SAIKIA Versus THE STATE OF ASSAM AND 7 ORS	MR. S K ROY MRS. M M ROY S MEDHI	GA, ASSAM SC, SOCIAL JUSTICE AND EMPOWERMENT SC, SLRC SC, HEALTH
64	WITH WP(C)/2594/2024	SAMSUDDIN AHMED Versus THE STATE OF ASSAM AND 7 ORS	MR. S K ROY MRS. M M ROY MD K RAHMAN R DEKA S MEDHI	GA, ASSAM SC, SOCIAL JUSTICE AND EMPOWERMENT SC, SEC. EDU. SC, SLRC SC, HEALTH
65	WITH WP(C)/2595/2024	BHAIRAB DEORI Versus THE STATE OF ASSAM AND 7 ORS	MR. S K ROY MRS. M M ROY MD K RAHMAN S MEDHI	GA, ASSAM SC, SOCIAL JUSTICE AND EMPOWERMENT SC, SLRC SC, HEALTH
66	WITH WP(C)/2597/2024	ANUWAR HUSSAIN SARKAR Versus THE STATE OF ASSAM AND 7 ORS	MR. S K ROY MRS. M M ROY S MEDHI	GA, ASSAM SC, SOCIAL JUSTICE AND EMPOWERMENT SC, SEC. EDU. SC, SLRC SC, HEALTH
67	WITH WP(C)/2599/2024	SOURAVJYOTI KOUSHIK Versus THE STATE OF ASSAM AND 7 ORS	MR. S K ROY MRS. M M ROY S MEDHI	GA, ASSAM SC, SOCIAL JUSTICE AND EMPOWERMENT SC, SEC. EDU. SC, SLRC SC, HEALTH

68	WITH WP(C)/2601/2024	AKSHYA KUMAR NATH Versus THE STATE OF ASSAM AND 7 ORS	MR. S K ROY MRS. M M ROY S MEDHI	SC, ELEM. EDU GA, ASSAM SC, SOCIAL JUSTICE AND EMPOWERMENT SC, SLRC SC, HEALTH
69	WITH WP(C)/2762/2024	SUKANYA BORGOHAIN Versus THE STATE OF ASSAM AND 7 ORS	MR. S K ROY S MEDHI	GA, ASSAM SC, SOCIAL JUSTICE AND EMPOWERMENT SC, SLRC SC, HEALTH AND F W
70	WP(C)/2361/2024	PALLABI SAIKIA DEKA Versus THE STATE OF ASSAM AND 6 ORS	MR B M DEKA MS D MAHANTA MR R.AHMED	SC, AG (A AND E) GA, ASSAM SC, A.H and V. DEPT. SC, FINANCE SC, PENSION
71	WP(C)/3484/2024 FIXED	AHMED HUSSAIN MAJUMDER Versus THE STATE OF ASSAM AND 5 ORS	MR. K N CHOUDHURY MR A R BHUYAN MR N Z CHOUDHURY MR N A MAZARBHUIYA	GA, ASSAM SC, TRANSPORT DEPARTMENT, ASSAM
72	WP(C)/4947/2024 B/O	SOBHA THAKUR Versus THE STATE OF ASSAM AND 5 ORS	MS. N BORAH MR S DUTTA A K GHOSE	GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 28/04/2025

1)	MD. H BHUYAN	11-03-2025	To	30-04-2025
2)	MR. A K DAS	18-03-2025	To	01-05-2025
3)	MR. R J DAS	27-04-2025	To	28-04-2025
4)	MR J DAS	01-04-2025	To	02-05-2025
5)	MR A K DAS	08-04-2025	To	08-05-2025
6)	MR T C DAS	10-04-2025	To	01-05-2025
7)	MR. P SARMA	07-04-2025	To	04-05-2025
8)	S. K. GUPTA	11-04-2025	To	04-05-2025
9)	MR. R BHAGAWATI	20-04-2025	To	04-05-2025
10)	MS. N M DEKA	05-04-2025	To	19-12-2025
11)	MR D K DAS	21-04-2025	To	02-05-2025
12)	MR. O P BHATI	11-04-2025	To	03-05-2025
13)	MR B PATHAK	21-04-2025	To	01-05-2025
14)	R C SANCHATI	21-04-2025	To	05-05-2025
15)	MR. A H ALAMGIR	21-04-2025	To	02-05-2025
16)	MR. A R TALUKDAR	21-04-2025	To	06-05-2025
17)	MR J CHOPRA	30-04-2025	To	04-05-2025
18)	MR. V K CHOPRA	30-04-2025	To	04-05-2025
19)	MR. A K JAIN	22-04-2025	To	30-04-2025
20)	MS J BEZBARUAH	24-04-2025	To	28-04-2025
21)	MR N C K HAZARIKA	24-04-2025	To	28-04-2025
22)	MR D C K HAZARIKA	24-04-2025	To	28-04-2025
23)	MR. L C DEY	24-04-2025	To	15-05-2025
24)	MS. S G BARUAH	23-04-2025	To	02-05-2025
25)	MR. P A AHMED	22-04-2025	To	03-05-2025
26)	MR A K MAHESWARI	24-04-2025	To	02-05-2025
27)	MR. R A MAZUMDER	23-04-2025	To	29-04-2025
28)	MS. R VERMA	28-04-2025	To	07-05-2025
29)	MR J P CHAUHAN	28-04-2025	To	07-05-2025
30)	MR. S CHETIA	28-04-2025	To	01-05-2025
31)	MS B CHOUDHURY	28-04-2025	To	29-04-2025

32)	MD. B HUSSAIN	28-04-2025	To	02-05-2025
33)	MR A H TOUFIQ	28-04-2025	To	02-05-2025
34)	J SHARMA	25-04-2025	To	03-05-2025
35)	MR B P BORAH	28-04-2025	To	28-04-2025
36)	MR M Z AHMED	28-04-2025	To	29-04-2025
37)	MS B DUTTA	28-04-2025	To	29-04-2025
38)	MR. A M DUTTA	28-04-2025	To	29-04-2025
39)	MR. S N KRISHNATRAYA	28-04-2025	To	01-05-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Monday,28th April 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 12

[CIVIL BENCH-II]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION			
1 WP(C)/1838/2024	JOYGAN NESSA AND 4 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MRS. K DEVI MS S A KHALIFA	SC, ELEM. EDU SC, FINANCE
2 WP(C)/2704/2024	SANGEETA BAROOAH Versus THE STATE OF ASSAM AND 5 ORS	MR. B PURKAYASTHA	SC, ELEM. EDU SC, AG SC, FINANCE
3 WP(C)/3094/2024	PRANAB RAJBONSHI AND 5 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. B K DAS MS. P DAS	SC, SEC. EDU.
4 WP(C)/3183/2024	RANJULA BEGUM Versus THE STATE OF ASSAM AND 5 ORS	MR. S P CHOUDHURY MR K BISWAKARMA MS B DEVI MS. M BORA DR. B. C. BORAH	SC, ELEM. EDU SC, AG
5 WP(C)/1442/2025	BINOD SARMAH Versus ASSAM POWER DISTRIBUTION COMPANY LTD	MR. D J DAS MS N MAHANTA N GAUTAM	SC, APDCL
6 WP(C)/2187/2025	BHOGESWARI BAAUMATARY Versus THE STATE OF ASSAM AND ORS	MR S CHAUHAN MR. A R SHOME	SC, ELEM. EDU GA, ASSAM SC. AG ASSAM
7 WP(C)/2199/2025	SRI NABIN PEGU AND ORS Versus THE STATE OF ASSAM AND ORS	MR. L GOGOI	SC, ELEM. EDU GA, ASSAM
8 WP(C)/2200/2025	RABIUL ISLAM Versus THE STATE OF ASSAM AND ORS	MR. A ALI	SC, HIGHER EDU
9 WP(C)/2206/2025	HAM AK COLLEGE OF ARCHITECTURE PLANNING AND DESIGN Versus THE ASSAM SCIENCE AND TECHNOLOGY UNIVERSITY AND ANRHIG	MR. K A MAZUMDER MR A HAI S A ISLAM	SC, HIGHER EDU SC, HIGHER EDU
WITH I.A.(Civil)/1328/2025 in WP(C)/2206/2025	HAM AK COLLEGE OF ARCHITECTURE PLANNEING AND DESIGN Versus THE ASSAM SCIENCE AND TECHNOLOGY UNIVERSITY AND ANR	MR. K A MAZUMDER MR A HAI S A ISLAM	SC, HIGHER EDU SC, HIGHER EDU

ADMISSION

10	WP(C)/2616/2022 PART-HEARD, FIXED	SAYED ALI SHEIKH Versus THE STATE OF ASSAM AND 5 ORS	MR. M DUTTA MR. M ISLAM	GA, ASSAM MD. S ALOM (R-6) MS. A BEGUM (R-6) MR. M S ALAM (R-6) MR R KARIM (R5) SC, SEC. EDU.
11	WP(C)/2882/2023 PART-HEARD, FIXED	BINOD CH BORA Versus THE STATE OF ASSAM AND 4 ORS	MR H TALUKDAR MRS. M DEKA	SC, ELEM. EDU SC, SCERT, MR. S. BORA (R-2, R-5) GA, ASSAM SC, FINANCE
12	WP(C)/6753/2023 PART-HEARD, FIXED	CHANDRA KANTA SARMA Versus THE STATE OF ASSAM AND 5 ORS	MR. R PHUKAN MR. P TALUKDAR MR. R MAHANTA	SC, ELEM. EDU GA, ASSAM
13	WP(C)/2054/2024 PART-HEARD, FIXED	KABINDRA KR BHUYAN AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MS D BORGHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH MS M BORAH	SC, SEC. EDU. SC, FINANCE
14	WP(C)/2184/2016	SONEKA BIBI @ SONEKA KHATUN and ANR. Versus THE STATE OF ASSAM AND 7 ORS	MR.B HUSSAIN MR.A T SIKDER MR.S ALIM MR.A H AHMED	MR.J ISLAM(R-8) MS.S KALITA(R-8) SC, ELEMENTARY EDUCATION(R1,2) SC, BTC(R3-6) MR.A HOQUER-8
15	WP(C)/4189/2017	DEEPALI KALITA and 3 ORS. Versus THE STATE OF ASSAM and 6 ORS.	MR.L N DIHINGIA MR.D BARUAH MR.A K SAHU	SC, EDUCATION SC, FINANCE
16	WP(C)/3470/2018 WP(C) 1882/16 (D/O)	SANJIB BORGHAIN Versus THE STATE OF ASSAM AND 5 ORS.	MR. A K BHUYAN MS. B BHUYAN MS. S PHUKAN	SC, ELEM. EDU
17	WP(C)/7293/2018	GRADUATE LEVEL ELEMENTARY TEACHER ASSOCIATION, ASSAM AND 2 ORS. Versus THE STATE OF ASSAM AND 3 ORS	MR. A M S MAZUMDER MR. A A R KARIM	SC, ELEM. EDU SC, FINANCE DEPTT.
18	WP(C)/8453/2019	PRASANTA SARMA AND 12 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MRS. P RAI MR H K DAS MR. H BEZBARUA MR. U SARMA MS. P K DEVI MR N K SARMA	MS. D SINHA (SC, ELEMENTARY EDUCATION DEPTT.,(R-1,2 & 3) MR. R BORPUJARI (SC, FINANCE DEPTT. (R-4)) MR H K DAS (r-1 to 13) MR N K SARMA (r-1 to 13)
19	WP(C)/1924/2022	MD. JAKIR HUSSAIN Versus THE STATE OF ASSAM AND 6 ORS	MR. A K DUTTA MR. B PURKAYASTHA MR. B ZAMAN	GA, ASSAM MR. S SUTRADHAR (R-7) SC, SSA
20	WP(C)/5102/2023	KAKOLI DEBNATH Versus THE STATE OF ASSAM AND 6 ORS.	MR. M MORE MR. A BORPUZARI	SC, HIGHER EDU MR D KALITA (R-3,4) MR J ABEDIN (R6) MR. S C BISWAS (R6) MR. D NATH (R-3,4) MR D DEKA(R-5) MR. P S BISWAS (R6)
21	WP(C)/7541/2023 FIXED	KAJI MOINUL ISLAM Versus THE STATE OF ASSAM AND 5 ORS	MR. R P SARMAH MS M BORAH	SC, HIGHER EDU MR P NEOG (R4) MR. B PURKAYASTHA (r-6) MS. D MUSAHARY (R-1, R- 2, R-3) SC, SEC. EDU.
	WITH I.A.(Civil)/2891/2024 in WP(C)/7541/2023	KAJI MOINUL ISLAM Versus THE STATE OF ASSAM AND 5 ORS	MR M R ADHIKARI MS M BORAH	SC, SEC. EDU.
22	WP(C)/3093/2024 B/O	ABDUL GOFUR Versus THE STATE OF ASSAM AND 5 ORS	MR. R ISLAM S HOQUE	GA, ASSAM MR M Z SHAH (R-6) SC, SEC. EDU.

23	WP(C)/4826/2024 FIXED	TAGAR SAIKIA BORAH Versus THE STATE OF ASSAM AND 3 ORS	MR. S K SINGHA MR. M K NEOG	GA, ASSAM SC, SEC. EDU.
24	WP(C)/5287/2024	HANGSHANATH BORA Versus THE STATE OF ASSAM AND 4 ORS	MR. D C C PHUKAN	SC, ELEM. EDU GA, ASSAM
25	WP(C)/391/2025	MD. LUKMAN ALI AND 3 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. N HAQUE MR K UDDIN MR. A K AZAD MR. S R BARBHUIYA MR M HUSSAIN	SC, SEC. EDU. SC, FINANCE DEPTT.
26	WP(C)/938/2025 FIXED	ANINDITA NATH Versus THE STATE OF ASSAM AND ORS	MR. D BARUAH MR. P K BORDOLOI MS. P HANDIQUE	SC, HIGHER EDU
BAIL HEARING (BA)				
27	Bail Appln./143/2025 PART-HEARD, WITH CASE RECORD(SCANNED COPY), FIXED	MAYANK SHARMA Versus THE STATE OF ASSAM	MR S J SAIKIA	PP, ASSAM
ORDERS				
28	I.A.(Civil)/3515/2024 PART-HEARD, FIXED in WP(C)/5620/2024	NOZRUL ISLAM Versus THE STATE OF ASSAM AND 4 ORS	MR. R ISLAM MR N SARMA	SC, ELEM. EDU MR. S C BISWAS
WITH WP(C)/5620/2024 CAVT. NO. 11072/024,				
		NOZRUL ISLAM Versus THE STATE OF ASSAM AND 4 ORS	MR G U AHMED MR. R ISLAM MR N SARMA	SC, ELEM. EDU MR J ABEDIN (R5) MR. S C BISWAS FOR CAVEATOR
29	WITH WP(C)/2285/2024	ASHRAF ALI Versus THE STATE OF ASSAM AND 6 ORS	MR. S C BISWAS MS A DAS MR. P S BISWAS MS A BORAH MR. A K DAS	SC, ELEM. EDU MR B D DAS MR. R ISLAM(R-7) MR N SARMA (R-7)
30	Cont.Cas(C)/373/2020 FIXED	SUJATA BHATTACHARJEE Versus PRADOSH KIRON NATH AND 5 ORS.	MRS. P P BORAH MR. P K DAS	MR. D SAIKIA MR. S C KEYAL MR S M T CHISTIE (R-4) MR. R MAZUMDAR MR. K K DUTTA MR B DEURI(R-7) MS N M SARMA
31	Cont.Cas(C)/225/2022 FIXED	DIPALI PATHAK Versus M S MANIVANNAN AND ANR	MR. P MAHANTA MS. P SAHARIA	MR. K GOGOI (R-1) MR S DAS
32	Cont.Cas(C)/534/2022 FIXED	MS. BOBBY DEKA AND 12 ORS Versus MUKESH CHANDRA SAHU AND ANR	MR. S KATAKI MS. R DUTTA	MR. D NATH
33	WITH Cont.Cas(C)/498/2022	RINA PAUL AND 2 ORS Versus BIVASH MODI AND ANR	MR B P BORAH MR P J DUTTA MR R S RONGHANG	MR D KALITA (R-1,2) MR. D NATH (r-1,2)
34	Cont.Cas(C)/555/2023 FIXED	PHANIDHAR GOSWAMI Versus POMI BARUAH, ACS	MR N SARMA	MR. K GOGOI MR S DAS
35	Cont.Cas(C)/598/2023 FIXED	UDAY SARMA AND 3 ORS Versus NARAYAN KONWAR AND ANR	MRS. R RONGMEI MS. S DEVI	MR. D SAIKIA MR S M T CHISTIE MR. N J KHATANIAR MR. U SARMA
36	Cont.Cas(C)/708/2023 FIXED	SHAHANAZ PARBIN Versus SURANJANA SENAPATI	MR N SARMA	MR. D SAIKIA MR S M T CHISTIE MR. A PHUKAN
37	Cont.Cas(C)/367/2024 FIXED	NABANITA MANDAL Versus SRI NARAYAN KONWAR, IAS	MR N SARMA K. KALITA	MR S M T CHISTIE

38	Cont.Cas(C)/532/2024 B/O	OMAR ALI SHEIKH Versus NARAYAN KONWAR AND ANR	MR. R ISLAM S BEGUM	MR. D SAIKIA (R-2) MR. U SARMA(R-2) MR B KAUSHIK(R-2) MR A CHALIHA
39	Cont.Cas(C)/544/2024	SITHI SUKLABAIDYA @ SITHI RANI SUKLABAIDYA Versus NISARG HIVARE AND ANR	MR. M DUTTA MS S DEV	MR P N SARMA (R-2) MR. P N SHARMA MR. D NATH (R-1) O ASSUMI(R-1)
40	WP(C)/1255/2024 FIXED	DHRUBA KUMAR SARMA Versus THE STATE OF ASSAM AND 8 ORS	MR. R DE MS. S S SAIKIA MR G DAS	SC, AG (A AND E) GA, ASSAM SC, SEC. EDU. SC, FINANCE
	WITH I.A.(Civil)/1184/2025 in WP(C)/1255/2024	DHRUBA KUMAR SARMA Versus THE STATE OF ASSAM AND 8 ORS	MS. S S SAIKIA	SC, SEC. EDU.
41	WP(C)/4255/2024	MOTIOR RAHMAN MAHMUD Versus THE STATE OF ASSAM AND 8 ORS	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM MS. D BORA MS. B CHETIA	GA, ASSAM SC, AG SC, SEC. EDU. SC, FINANCE
42	WP(C)/5368/2024	DWIJEN BARMAN Versus THE STATE OF ASSAM AND 4 ORS	MR S KHOUND MS. N BORAH MR. J PAULO	SC, HIGHER EDU SC, AG (A AND E) MR. S K MEDHI (FOR ACCOUNTANT GENERAL (R-4))) SC, SEBA
43	I.A.(Civil)/426/2025 FIXED in WP(C)/2740/2023 WITH WP(C)/2740/2023	THE PRINCIPAL, Versus MR UDDHAB ROY AND ORS UDDHAB ROY Versus THE STATE OF ASSAM AND 5 ORS	MR D MAHANTA (R-3) MR. M K BORO	MR. M K BORO SC, HIGHER EDU MR. S K GHOSH (R6) MS F AHMED (R6) MR D MAHANTA (R-3) MR D MAHANTA (R-3)
44	WITH WP(C)/1266/2025	SMTI GEETA BALA ROY Versus THE STATE OF ASSAM AND 5 ORS.	MR. S K GHOSH MS F AHMED	SC, HIGHER EDU
45	WP(C)/1849/2025 WITH OFFICE NOTE, B/O	DHRITIMAN TALUKDAR Versus THE STATE OF ASSAM AND 3 ORS	MR S BORTHAKUR MR SAURADEEP DEY	SC, HIGHER EDU

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LEAVE NOTE OF ADVOCATES FOR 28/04/2025

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1)	MD. H BHUYAN	11-03-2025	To	30-04-2025
2)	MR. A K DAS	18-03-2025	To	01-05-2025
3)	MR. R J DAS	27-04-2025	To	28-04-2025
4)	MR J DAS	01-04-2025	To	02-05-2025
5)	MR A K DAS	08-04-2025	To	08-05-2025
6)	MR T C DAS	10-04-2025	To	01-05-2025
7)	MR. P SARMA	07-04-2025	To	04-05-2025
8)	S. K. GUPTA	11-04-2025	To	04-05-2025
9)	MR. R BHAGAWATI	20-04-2025	To	04-05-2025
10)	MS. N M DEKA	05-04-2025	To	19-12-2025
11)	MR D K DAS	21-04-2025	To	02-05-2025
12)	MR. O P BHATI	11-04-2025	To	03-05-2025
13)	MR B PATHAK	21-04-2025	To	01-05-2025
14)	R C SANCHATI	21-04-2025	To	05-05-2025
15)	MR. A H ALAMGIR	21-04-2025	To	02-05-2025
16)	MR. A R TALUKDAR	21-04-2025	To	06-05-2025

17)	MR J CHOPRA	30-04-2025	To	04-05-2025
18)	MR. V K CHOPRA	30-04-2025	To	04-05-2025
19)	MR. A K JAIN	22-04-2025	To	30-04-2025
20)	MS J BEZBARUAH	24-04-2025	To	28-04-2025
21)	MR N C K HAZARIKA	24-04-2025	To	28-04-2025
22)	MR D C K HAZARIKA	24-04-2025	To	28-04-2025
23)	MR. L C DEY	24-04-2025	To	15-05-2025
24)	MS. S G BARUAH	23-04-2025	To	02-05-2025
25)	MR. P A AHMED	22-04-2025	To	03-05-2025
26)	MR A K MAHESWARI	24-04-2025	To	02-05-2025
27)	MR. R A MAZUMDER	23-04-2025	To	29-04-2025
28)	MS. R VERMA	28-04-2025	To	07-05-2025
29)	MR J P CHAUHAN	28-04-2025	To	07-05-2025
30)	MR. S CHETIA	28-04-2025	To	01-05-2025
31)	MS B CHOUDHURY	28-04-2025	To	29-04-2025
32)	MD. B HUSSAIN	28-04-2025	To	02-05-2025
33)	MR A H TOUFIQ	28-04-2025	To	02-05-2025
34)	J SHARMA	25-04-2025	To	03-05-2025
35)	MR B P BORAH	28-04-2025	To	28-04-2025
36)	MR M Z AHMED	28-04-2025	To	29-04-2025
37)	MS B DUTTA	28-04-2025	To	29-04-2025
38)	MR. A M DUTTA	28-04-2025	To	29-04-2025
39)	MR. S N KRISHNATRAYA	28-04-2025	To	01-05-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Monday,28th April 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 14

[CIVIL BENCH-I]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION			
1 CRP/46/2025 FIXED	SHREE SHREE SHIV RAM MANDIR Versus PRADIP KUMAR ROY AND 4 ORS.	MR. D A KAIYUM MR. M S MONDAL MS. M BEGUM	
2 CRP(IO)/138/2025 FIXED	BINOD RAJKHOWA Versus SMTI RUPA GUPTA AND 3 ORS	MR. M DUTTA S DAS	
3 CRP(IO)/154/2025	KAZI SYED ANOWAR RAHMAN Versus SAFIZUL HAQUE	MR G Z AHMED MR H K BARUAH MR S A REEYAZ	
ADMISSION			
4 CRP(IO)/70/2016 WITH LCR	HIMADRI DOWERAH Versus RAJIV DUTTA and 3 ORS.	MR.P DAS MR. N K KALITA MR.R TALUKDAR	MR.G RAHUL(R-2) MR.D M NATH R-2
5 CRP(IO)/55/2023	RANJU ROY AND 3 ORS. Versus SAMIRAN DEY	MR. S P CHOUDHURY MS. S DASGUPTA	MR. JYOTIRMOY ROY MR. S D PURKAYASTHA MR. S SARMA MR. R HAZARIKA MR. C CHAKRAVARTY MR T MEELEE MR D DAS MS E NATH MS S.S.BORA
6 CRP(IO)/307/2023 WITH LCR	SMITA ROY @ BURI ROY AND ANR Versus SIMA ROY AND ANR	MR. B HALDAR R L CHUTIA	MR. O LASKAR (R1)
WITH 7 Test.App./3/2024	SMITA ROY @ BURI ROY AND ANR. Versus SIMA ROY AND ANR.	MR. A C SARMA MR. B HALDAR MR G BHARADWAJ MR B DEORI	MR. O LASKAR (r-1)
8 CRP/49/2024	MOHESWAR KALITA Versus BISWA NATH JAJODIA	MR. L TALUKDAR MS K. KALITA MR H TALUKDAR MR J RAJBONGSHI	MR. A C SARMA MR G BHARADWAJ MR B DEORI
WITH I.A.(Civil)/1349/2024 in CRP/49/2024	MOHESWAR KALITA Versus BISWA NATH JAJODIA	MR. L TALUKDAR MS K. KALITA MR H TALUKDAR MR J RAJBONGSHI	

9	Test.App./3/2025	BIBEK KEOT Versus MUNU BORA @ MUNU DAS AND 5 ORS	MR. P SUNDI	
10	Mat.App./25/2025	XXXXXXX Versus XXXXXXX	MS. P CHOUDHURY	
11	MACApp./103/2025 B/O	SUKANTA GHOSH Versus MEGHALAYA OXYGEN PVT. LTD. AND 4 ORS	MR. R C PAUL	
12	MACApp./162/2025	BAPAN CH. DAS Versus THE REGIONAL MANAGER, ORIENTAL INSURANCE COMPANY LTD.2 ORS	A G CHOUDHURY	
FOR HEARING U/O XLI RULE II C.P.C.				
13	RSA/14/2025	MADAN MALAKAR AND 7 ORS Versus ANAM UDDIN CHOUDHURY	MR. N DHAR MR B MALAKAR	MR. M A CHOUDHURY MR H K BARUAH
	WITH I.A.(Civil)/300/2025 in RSA/14/2025	MADAN MALAKAR AND 7 ORS Versus ANAM UDDIN CHOUDHURY	MR. N DHAR MR B MALAKAR	MR. M A CHOUDHURY
14	RSA/37/2025	NILESH AGARWALLA AND ANR. Versus PRABHU DAYAL AGARWAL	MR. N ALAM MR K JAIN MR A K SHARMA MR D BARMAN	MR. P P BARUAH MR R SARMA
	WITH I.A.(Civil)/911/2025 in RSA/37/2025	NILESH AGARWALLA AND ANR. Versus PRABHU DAYAL AGARWAL	MR. A K SARMA MR. N ALAM MR K JAIN MR D BARMAN	MR R SARMA
15	RSA/50/2025	MATIAR RAHMAN AND 4 ORS Versus GOLAM MUSTAFA AND 12 ORS	MR. M K SARMA MR. A MOBARAQUE	
	WITH I.A.(Civil)/1308/2025 in RSA/50/2025	MATIAR RAHMAN AND 4 ORS Versus GOLAM MUSTAFA AND 12 ORS	MR. M K SARMA MR. A MOBARAQUE	
16	RSA/51/2025	SABITA TALUKDAR @ DEVI AND ORS Versus ON THE DEATH OF SMTI. PURNIMA DEKA HER LEGAL HEIRS AND SUCCESSORS	MR Z MUKIT MR. A SATTAR S CHOUDHURY MR. WASIM HOQUE	
	WITH I.A.(Civil)/1322/2025 in RSA/51/2025	SABITA TALUKDAR @ DEVI Versus ON THE DEATH OF SMTI. PURNIMA DEKA HER LEGAL HEIRS AND SUCCESSORS	MR. A SATTAR MR. A SATTAR S CHOUDHURY MR. WASIM HOQUE	
ORDERS				
17	CRP(IO)/72/2018	BISWA NATH SARMAH Versus M/S. MARBLE AND TILES SHOPPEE AND 2 ORS.	MS. N MODI MR. S DUTTA (SR. ADV) MR. C SHARMA MR. S DUTTA MR. R A HAZARIKA	MR. T C DAS MR. T C DAS MR. P SARMA MR. P SARMA MR. P K BAJAJ MR. P K BAJAJ MR. S KHAN MR. S KHAN
18	CRP(IO)/307/2019	ABU TALEB ALI @ ABU TALEB SHEIKH AND ANR. Versus AZIBAR SK. AND 5 ORS.	MR. K K DEY MR V K BAROOAH	MD. A. RASHID MR. M HUSSAIN
19	RSA/23/2020 CAVT. NO.1201/2019 WITH LCR	THE PIONEER CO-OPERATIVE MARKET LTD. AND 3 ORS Versus MUSST. MEHERAN NESA AND 18 ORS	MR. P S DEKA MR. B K BHAGAWATI MS P DAIMARI MS K KALITA	MR. N BHARALI MD. S ALI MR G GOGOI FOR CAVEATOR

20	RSA/14/2021 WITH LCR, B/O	NURUN BEGUM @ MUSTT. NURUN NESSA AND ANR Versus ON THE DEATH OF NAZIR ALI HIS LEGAL HEIRS MARJINA BEGUM AND 6 ORS.	MS. R CHOUDHURY MR D CHAKRABORTY MS S S ZIA	MR. S SAHU (R1-7)
	WITH I.A.(Civil)/238/2021 in RSA/14/2021	NURUN BEGUM @ MUSTT. NURUN NESSA AND ANR Versus ON THE DEATH OF NAZIR ALI HIS LEGAL HEIRS MARJINA BEGUM AND 6 ORS.	MS. R CHOUDHURY MR D CHAKRABORTY MS S S ZIA	
	WITH I.A.(Civil)/3049/2023 in RSA/14/2021	ON THE DEATH OF NAZIR ALI HIS LEGAL HEIRS MARJINA BEGUM AND ORS. Versus NURUN BEGUM @ MUSTT. NURUN NESSA AND ANR	MR. S SAHU	MS. R CHOUDHURY
21	I.A.(Civil)/2461/2021 in RSA SL. NO. 167900	ABDUL HAMID AND ANR. Versus ABDUL BAREK AND 3 ORS	MR. J LASKAR	
22	WITH I.A.(Civil)/2462/2021	ABDUL HAMID AND ANR. Versus ABDUL BAREK AND 3 ORS	MR. J LASKAR	
23	I.A.(Civil)/2847/2022 in RSA/10226/2022	BHASAN MANDAL AND 3 ORS. Versus KIRANBALA BORO AND ORS.	MR. A K PURKAYASTHA MR. S SHARMA MS M BHARATI	
	WITH RSA/10226/2022 (Filing Number)	BHASAN MANDAL AND 3 ORS. Versus KIRANBALA BORO AND ORS. E	MR. A K PURKAYASTHA	
24	I.A.(Civil)/3248/2022 in RSA/10229/2022	BHASAN MANDAL AND 3 ORS. Versus KIRANBALA BORO AND ORS.	MR. A K PURKAYASTHA MR. S SHARMA MS M BHARATI	
	WITH RSA/10229/2022 (Filing Number)	BHASAN MANDAL AND 3 ORS. Versus KIRANBALA BORO AND ORS. F	MR. A K PURKAYASTHA	
25	CRP(IO)/155/2023	ROKTIM SONOWAL Versus HIMADRI SONOWAL	MR. S DUTTA MS S MOCHAHARI MR. S DUTTA	
26	CRP/181/2023	SMTI. USHA DEVI ATAL Versus ASSAM GRAMIN VIKASH BANK AND 2 ORS	MR J C GAUR MS P SHARMA	MR. J BHARALI MS. M DEY SC, A G V B
27	CRP/182/2023	NUR HUSSAIN AND 3 ORS Versus SUSHIL KUMAR MAHANOT AND ORS.	MR. J AHMED MS A HUSSAIN R BEGUM H G DAISY MS. S ROY MR. R ISLAM MR N ZAMAN	MR. A K BHUYAN MS. B BHUYAN MS. N CHOUDHURY MR. A KHOUND MS B BORA MR A TALUKDAR MR J DAS
28	I.A.(Civil)/252/2023 in RSA/7191/2022	MRINALINI BORA Versus ICICI LOMBARD GENERAL INSURANCE CO. LTD. AND ANR.	MR. P BORAH MRS K M SAIKIA	
	WITH RSA/7191/2022 (Filing Number)	MRINALINI BORA Versus ICICI LOMBARD GENERAL INSURANCE CO. LTD. AND ANR. B	MR. P BORAH	
	WITH I.A.(Civil)/953/2023 (Filing Number)	MRINALINI BORA Versus ICICI LOMBARD GENERAL INSURANCE CO. LTD. AND ANR. B	MR. P BORAH	

29	CRP(IO)/378/2023	MOZIBAR RAHMAN AND ANR Versus MONIRUZZAMAN	MR. M U MONDAL MS. N NASRIN J ISLAM MR K ISLAM MR A ALIM SK MR. A W MONDAL	MR A ISLAM
30	Tr.P.(C)/5/2024	ANJAN MUDOI Versus QUEEN DAS	MR. A GANGULY MS. M ROY MR T CHHETRI	MR. M R SODIAL MR. M H SAIKIA MS S Z HAYAT
31	Mat.App./12/2024 WITH LCR	XXXXXXX Versus XXXXXXX	MS. M BORAH S KALITA MS. S. DUTTA	MS. D GHOSH
32	Mat.App./49/2024 WITH LCR	XXXXXXX Versus XXXXXXX	MR. N H MAZARBHUIYAN MS. L WAJEEDA MR. M H SAIKIA MR R I BHUYAN	
	WITH I.A.(Civil)/3743/2024 in Mat.App./49/2024	XXXXXXX Versus XXXXXXX	MR. N H MAZARBHUIYAN MS. L WAJEEDA MR. M H SAIKIA MR R I BHUYAN	
33	CRP/123/2024 WITH LCR	TANUJA CHETIA AND ANR Versus AJITA GOHAIN AND ANR	DR P C MAZUMDAR MR T MAZUMDAR	MR. P S DEKA (R-1,2) MR N BARMAN(R-1,2) MR B S DEKA(R-1,2)
34	CRP(IO)/501/2024 WITH LCR	MONIJA KHATUN Versus ABDUL HAKIM @ HAKIM ALI TALUKDAR AND ANR	MR A C SARMAH MR G BHARADWAJ MR B DEORI MR N BRAHMA	MR. A M KHAN (R-1,2) MR T T MONI(R-1,2)
35	CRP(IO)/504/2024 WITH LCR	MD. ABDUL AZIZ Versus MD. MATIUR RAHMAN AND 2 ORS	MR. M A SHEIKH MS F INTAZ MR. W A SHEIKH	MR C GOGOI (R-1,2,3) MS. S NATH(R-1,2,3) MR. D MAZUMDAR(R-1,2,3)
36	I.A.(Civil)/789/2024 in RSA/2358/2024	RAKTIMAVA SWAMI Versus PURBANCHAL HOUSING (KAUSHIK AND LB) APRARTMENT OWNERS ASSOCIATION	MR. B DEKA MS P BARUAH S AZIZ	MR. C CHAKRAVARTY MS N T MANPOONG
	WITH RSA/2358/2024 (Filing Number)	RAKTIMAVA SWAMI Versus PURBANCHAL HOUSING (KAUSHIK AND LB) APRARTMENT OWNERS ASSOCIATION E	MR. B DEKA	
37	I.A.(Civil)/1132/2024 in RERA APPEAL/3654/2024	GOURI MANSION PART II Versus SURYA MAHANTA AND ANR	MR D CHOUDHURY MR M CHOUDHURY MR S DIFUSA	MR. R K TALUKDAR (R-1,2) MS TINLUNG(R-1,2)
	WITH RERA APPEAL/3654/2024 (Filing Number)	GOURI MANSION PART II Versus SURYA MAHANTA AND ANR E	MR D CHOUDHURY	
38	I.A.(Civil)/3259/2024 CAVT. NO.08772/024, in RSA/11502/2024	KAMALA DEBI AGARWALLA AJIT SARIA Versus PAWAN KUMAR AJIT SARIA AND ORS	MR. R BARUAH MR. A IKBAL MS S SIDDIQUA MS. J SARMA	R C SANCHATI MR S SANCHETI FOR CAVEATOR
	WITH RSA/11502/2024 (Filing Number)	KAMALA DEBI AGARWALLA AJIT SARIA Versus PAWAN KUMAR AJIT SARIA AND ORS	MR. A IKBAL	
39	I.A.(Civil)/3691/2024 in RSA/14108/2024	SONA RAJA LASKAR AND ORS Versus TAJ UDDIN LASKAR AND ORS	MR. S P CHOUDHURY MR. K M HASSAN MS N J BEGUM	MR SISHIR DUTTA (ALL RESPONDENTS) MS S MOCHAHARI(ALL RESPONDENTS) MR. S DUTTA(ALL RESPONDENTS) MS K BORAH(ALL RESPONDENTS) MR S DUTTA(ALL RESPONDENTS)

	WITH RSA/14108/2024 (Filing Number)	SONA RAJA LASKAR AND ORS Versus TAJ UDDIN LASKAR AND ORS	MR. S P CHOUDHURY	
40	I.A.(Civil)/3898/2024 in RSA/14931/2024	SYED EUSUFOR RAHMAN AND 4 ORS Versus SYEDA RUNUMA BEGUM AND ANR	MR. P S DEKA MR. B K BHAGAWATI MS B LAHKAR MS. A CHAKRABARTY MR B S DEKA	MR DILIP KR BORA (R1, R2) MR P SARMAH (R1, R2)
	WITH RSA/14931/2024 (Filing Number)	SYED EUSUFOR RAHMAN AND 4 ORS Versus SYEDA RUNUMA BEGUM AND ANR	MR B S DEKA	
41	I.A.(Civil)/3994/2024 CAVT. NO.10092/024, in RSA/14286/2024	ON THE DEATH OF MD ANOWAR HUSSAIN HIS LEGAL HEIRS MINUARA RAHMAN AND ORS Versus SYED AKBAR ALI	MR. SHEELADITYA	MR. A SATTAR S CHOUDHURY FOR CAVEATOR
	WITH RSA/14286/2024 (Filing Number)	ON THE DEATH OF MD ANOWAR HUSSAIN HIS LEGAL HEIRS MINUARA RAHMAN AND ORS Versus SYED AKBAR ALI	MR. SHEELADITYA	
42	FAO/14/2025	AYESHA KHATUN AND ANR Versus ABU BAKKAR SIDDIQUE	MR Z HUSSAIN MR. B D DEKA MR. M DAS N CHAUDHURY MR A BHATRA MR A BHATRA MR A DEKA	MR. A Z AHMED
	WITH I.A.(Civil)/727/2025 in FAO/14/2025	AYESHA KHATUN Versus ABU BAKKAR SIDDIQUE	MR Z HUSSAIN MR. B D DEKA MR. M DAS MR. M DAS N CHAUDHURY MR A BHATRA MR A DEKA	
43	I.A.(Civil)/99/2025 in RSA/15291/2024	PURANDA BORA @ PURANDRA BORA @ PURNAKANTA BORA Versus RABI KANTA BORA AND ANR	MR. R ALI MR G U AHMED MS S. MEHJABIN	MR M H AHMED (R1) MR J C BORAH (R-2) MR H A AHMED (R1) Z R MANDAL (R1)
	WITH RSA/15291/2024 (Filing Number)	PURANDA BORA @ PURANDRA BORA @ PURNAKANTA BORA Versus RABI KANTA BORA AND ANR	MR. R ALI	
44	I.A.(Civil)/757/2025 WITH LCR in RSA/3/2020	ON THE DEATH OF MUNINDRA SEN DEKA Versus MD RAFIUDDIN AHMED	SANJIB HAZARIKA	
	WITH RSA/3/2020 CAVT. NO. 1291/2019	MD. RAFIUDDIN AHMED Versus ON THE DEATH OF MUNINDRA SEN DEKA HIS LEGAL HEIRS	A I AHMED S ALI MR. R BARUAH MR. A IKBAL	MRS. M TALUKDAR MR. S Z RAHMAN MR B KAUSHIK MR. S HAZARIKA
	WITH I.A.(Civil)/38/2024 in RSA/3/2020	MD. RAFIUDDIN AHMED, Versus ON THE DEATH OF MUNINDRA SEN DEKA,	A I AHMED S ALI MR. R BARUAH MR. A IKBAL	MR. S HAZARIKA
	WITH I.A.(Civil)/39/2024 in RSA/3/2020	MD. RAFIUDDIN AHMED, Versus ON THE DEATH OF MUNINDRA SEN DEKA,	A I AHMED S ALI MR. R BARUAH MR. A IKBAL	MR. S HAZARIKA

45	WITH RSA/2/2020	MD. RAFIUDDIN AHMED Versus ON THE DEATH OF MUNINDRA SEN DEKA HIS LEGAL HEIRS	A I AHMED S ALI MR. R BARUAH MR. A IKBAL	MR. N I KHAN MR. S Z RAHMAN (r-1.1,1.2,1.3) MR B KAUSHIK (r-1.1,1.2,1.3) MR. S HAZARIKA (r-1.1,1.2,1.3)
46	I.A.(Civil)/857/2025 in CRP(IO)/71/2024 (D/O), FIXED in CRP(IO)/71/2024	ELLISON OILFIELD SERVICE PRIVATE LIMITED Versus OIL AND NATURAL GAS CORPORATION LIMITED	MS. S. TODI MR H K SARMA	
47	I.A.(Civil)/952/2025 in FAO/12/2017	SELIM UDDIN LASKAR Versus MUSTT. ARJUMOND MOMTA BEGUM LASKAR AND 3 ORS.	MR. A M S MAZUMDER	MR. N H BARBHUIYA
	WITH FAO/12/2017	SELIM UDDIN LASKAR, Versus MUSTT. ARJUMOND MOMTA BEGUM LASKAR and 3 ORS,	MRA R BHUYAN MR.A M S MAZUMDER	MR. N H BARBHUIYA (R-1,2,3,4) MS. N.A. LASKAR (R-1,2,3,4) MS. S. DEY (R-1,2,3,4)
	WITH I.A.(Civil)/782/2017 in FAO/12/2017	SELIM UDDIN LASKAR, Versus MUSTT. ARJUMOND MOMTA BEGUM LASKAR and 3 ORS,	MRA R BHUYAN MR.A M S MAZUMDER	
48	I.A.(Civil)/989/2025 WITH LCR in RSA/47/2022	GAURANGA BARMAN Versus SUDHIR CHANDRA BARMAN	MR G N SAHEWALLA MD ASLAM MS. S. TODI MS. K BHATTACHARYYA	MR S K SARKAR MRS V L BHATTACHARJEE
	WITH RSA/47/2022	GAURANGA BARMAN AND 6 ORS. Versus SUDHIR CHANDRA BARMAN AND ORS.	MR G N SAHEWALLA MD ASLAM MR. A CHETIA MS. S KATAKEY MS. S. TODI	MR S K SARKAR (r-4.1 to 4.8, 6.3) MR S K SARKAR (r-4.1 to 4.8, 6.3) MRS V L BHATTACHARJEE MRS V L BHATTACHARJEE MRS P BORAH (R 5.3, R 5.4, R 6.2, R 8) MS C BURAGOHAIN MS C BURAGOHAIN
	WITH I.A.(Civil)/992/2025 in RSA/47/2022	GAURANGA BARMAN Versus SUDHIR CHANDRA BARMAN	MR G N SAHEWALLA MD ASLAM MS. S. TODI MS. K BHATTACHARYYA	MR S K SARKAR MRS V L BHATTACHARJEE
	WITH I.A.(Civil)/993/2025 in RSA/47/2022	GAURANGA BARMAN Versus SUDHIR CHANDRA BARMAN	MR G N SAHEWALLA MD ASLAM MS. S. TODI MS. K BHATTACHARYYA	MR S K SARKAR MRS V L BHATTACHARJEE
49	I.A.(Civil)/1258/2025 CAVT. NO.008520/25,N in RSA/2224/2025	KOUSHALLYA KURMI @ KEIKEI KURMI AND 3 ORS Versus BHUWALKA TRADING AD TEA CO.(P) LTD	MR. S C BISWAS MR. A IKBAL MS S SIDDIQUA MS. J SARMA	MR. M SHARMA MS. S YASMIN FOR CAVEATOR
	WITH RSA/2224/2025 (Filing Number)	KOUSHALLYA KURMI ALIAS KEIKEI KURMI Versus BHUWALKA TRADING AND TEA CO(P) LTD	SOMIM SIDDIQUA	

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LEAVE NOTE OF ADVOCATES FOR 28/04/2025

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1)	MD. H BHUYAN	11-03-2025	To	30-04-2025
2)	MR. A K DAS	18-03-2025	To	01-05-2025
3)	MR. R J DAS	27-04-2025	To	28-04-2025
4)	MR J DAS	01-04-2025	To	02-05-2025
5)	MR A K DAS	08-04-2025	To	08-05-2025
6)	MR T C DAS	10-04-2025	To	01-05-2025
7)	MR. P SARMA	07-04-2025	To	04-05-2025
8)	S. K. GUPTA	11-04-2025	To	04-05-2025
9)	MR. R BHAGAWATI	20-04-2025	To	04-05-2025
10)	MS. N M DEKA	05-04-2025	To	19-12-2025
11)	MR D K DAS	21-04-2025	To	02-05-2025
12)	MR. O P BHATI	11-04-2025	To	03-05-2025
13)	MR B PATHAK	21-04-2025	To	01-05-2025
14)	R C SANCHATI	21-04-2025	To	05-05-2025
15)	MR. A H ALAMGIR	21-04-2025	To	02-05-2025
16)	MR. A R TALUKDAR	21-04-2025	To	06-05-2025
17)	MR J CHOPRA	30-04-2025	To	04-05-2025
18)	MR. V K CHOPRA	30-04-2025	To	04-05-2025
19)	MR. A K JAIN	22-04-2025	To	30-04-2025
20)	MS J BEZBARUAH	24-04-2025	To	28-04-2025
21)	MR N C K HAZARIKA	24-04-2025	To	28-04-2025
22)	MR D C K HAZARIKA	24-04-2025	To	28-04-2025
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35)	MR B P BORAH	28-04-2025	To	28-04-2025
36)	MR M Z AHMED	28-04-2025	To	29-04-2025
37)	MS B DUTTA	28-04-2025	To	29-04-2025
38)	MR. A M DUTTA	28-04-2025	To	29-04-2025
39)	MR. S N KRISHNATRAYA	28-04-2025	To	01-05-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Monday,28th April 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 15

**[THIS BENCH WILL SIT AFTER RISING OF THE
DIVISION BENCH-II,IF TIME PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>				
1	Bail Appln./1280/2025	RAHUL KUMAR SINGH Versus THE STATE OF ASSAM	MR. S RAHMAN MR. K H SAIKIA	PP, ASSAM
<u>ADMISSION</u>				
2	Crl.Pet./417/2019 FIXED	PRADIP KUMAR BHATTACHARYA Versus M/S. DIBRU ENTERPRISE	MR. P KATAKI MRS R BEGUM MRS. M D BORUAH	MR. P J SAIKIA MR. R S MISHRA
3	Crl.A./78/2022 B/O	SUSHILA DEVI SARMA Versus GAUTAM DEKA	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA	MR P KATAKI MR D CHAKRABORTY MRS R BEGUM
4	Crl.Pet./549/2024 FIXED	ASHAN ALI Versus THE STATE OF ASSAM AND 2 ORS	MR. D GOGOI MR. R BORA	MR. J AHMED (R-3) MR. R A AHMED (R-3) MS. A HUSSAIN (R-3) MR. M AHMED (R-3) H G DAISY (R-3) PP, ASSAM
5	Crl.Pet./822/2024 WITH LCR 2 FILES, B/O	DEEP KUMAR Versus THE STATE OF ASSAM AND ANR	MR I HAQUE	MR. D GOGOI, SC, FOREST DEPTT. PP, ASSAM
6	WITH Crl.Pet./821/2024	DEEP KUMAR Versus THE STATE OF ASSAM AND ANR	MR I HAQUE	MR. D GOGOI, SC, FOREST DEPTT. PP, ASSAM
7	Crl.Pet./158/2025 WITH LCR 1 FILE(SCANNED COPY), FIXED	MIZANUR RAHMAN HAZARIKA @ ALHAJ MIZANUR RAHMAN HAZARIKA AND 4 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. R ISLAM S BEGUM T TALUKDAR	MR G BORDOLOI (R-2) MS. J BURAGOHAIN(R-2) PP, ASSAM N J DAIMARI(R-2)
8	Crl.Pet./263/2025 FIXED	NAZIR MAHMUD Versus KAFUR UDDIN	MR. R ALI MR H A AHMED	MR. I H SAIKIA MR. B BORAH MR. K KALITA MR. K KASHYAB
<u>BAIL HEARING (BA)</u>				
9	Bail Appln./3782/2024 WITH CASE RECORD(SCANNED COPY), B/O	MEGHAN PASWAN AND ANR Versus THE STATE OF ASSAM	MR. M KHAN MR A K DAS MS J AKTAR	PP, ASSAM
10	Bail Appln./736/2025 WITH CASE RECORD(SCANNED COPY)	SHANKAR DEBNATH Versus NARCOTICS CONTROL BUREAU	TAWHID LASKAR MR. D K AGARWALA A BORBHUYAN	SC, NCB

11	Bail Appln./1144/2025 WITH OFFICE NOTE, FIXED	GUNA @ GUNARAM DAIMARI @ GUNARAM DAIMARY Versus THE STATE OF ASSAM	MR. A DUTTA	PP, ASSAM
12	Bail Appln./1224/2025 WITH CASE RECORD(SCANNED COPY), FIXED WITH Bail Appln./3624/2024	IMRAN UDDIN Versus THE STATE OF ASSAM	MR B BORA MR P S RAJA	PP, ASSAM
13		SUHEL AHMED @ SIBLU Versus THE STATE OF ASSAM	MR. S C BISWAS MR A IKBAL MS. J GHOSH	PP, ASSAM
ORDERS				
14	Crl.Pet./274/2017 WITH LCR 2 FILES, FIXED	FUNGKHA BRAHMA Versus THE STATE OF ASSAM and ANR	MR. I A TALUKDAR MS. P BARMAN MS. P MAZUMDAR	PP, ASSAM
15	I.A.(Crl.)/1012/2024 WITH LCR 5 FILES, OFFICE NOTE, FIXED in Crl.A./351/2024 WITH Crl.A./351/2024	NITUL SARMAH Versus THE STATE OF ASSAM AND ANR	MR. M KALITA MR SARFRAZ NAWAZ S. J. SAHARIAH B. D. KAKATI	MR. A AHMED, AMICUS CURIAE, R2 PP, ASSAM
16	I.A.(Crl.)/234/2025 WITH OFFICE NOTE, FIXED in Crl.A./1495/2025 WITH Crl.A./1495/2025 (Filing Number) WITH I.A.(Crl.)/1498/2025 (Filing Number)	MOHAN DOLEY Versus THE STATE OF ASSAM SRI MOHAN DOLEY Versus THE STATE OF ASSAM SRI MOHAN DOLEY Versus THE STATE OF ASSAM	MR. D SARMAH MR SARFRAZ NAWAZ S. J. SAHARIAH B. D. KAKATI MR. U DUTTA MR. B. KUMAR B DUTTA BIKASH KUMAR BIKASH KUMAR	MR. A AHMED, AMICUS CURIAE(R-2) PP, ASSAM PP, ASSAM
HEARING				
17	Crl.A./38/2012 WITH LCR 5 FILES, FIXED	AMIR UDDIN CHOUDHURY Versus THE STATE OF ASSAM	MR. A R TALUKDAR	PP, ASSAM
18	Crl.Rev.P./81/2013 WITH LCR 3 FILES, FIXED	KIRAN KALITA Versus THE STATE OF ASSAM	MS.N S THAKURIA MR.G K THAKURIA	PP, ASSAM
19	Crl.Pet./249/2018 FIXED	DILIP MILI Versus THE STATE OF ASSAM AND ANR.	B ZODALIANI MR. N SARKAR MR S BORGOHAIN MS. B DEVI MR G GORLOSA	MR. A GOYAL MR. A CHOUDHURY PP, ASSAM
20	Crl.Pet./765/2019 WITH LCR 3 FILES(SCANNED COPY), FIXED	BHOGABAN SING @ RAMJI SINGH AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. R BORA MR. R R Gogoi	MR. M AHMED PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 28/04/2025

1)	MD. H BHUYAN	11-03-2025	To	30-04-2025
2)	MR. A K DAS	18-03-2025	To	01-05-2025
3)	MR. R J DAS	27-04-2025	To	28-04-2025
4)	MR J DAS	01-04-2025	To	02-05-2025
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6)	MR T C DAS	10-04-2025	To	01-05-2025
7)	MR. P SARMA	07-04-2025	To	04-05-2025

8)	S. K. GUPTA	11-04-2025	To	04-05-2025
9)	MR. R BHAGAWATI	20-04-2025	To	04-05-2025
10)	MS. N M DEKA	05-04-2025	To	19-12-2025
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37)	MS B DUTTA	28-04-2025	To	29-04-2025
38)	MR. A M DUTTA	28-04-2025	To	29-04-2025
39)	MR. S N KRISHNATRAYA	28-04-2025	To	01-05-2025



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[For Monday,28th April 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 19

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./1150/2025 BA 403/2025(D/O), BA 1017/2025(D/O), WITH CASE RECORD(SCANNED COPY), FIXED	GIAS UDDIN Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY MR A AHMED	PP, ASSAM
2	Bail Appln./1274/2025	SRI RAJU MANDAL Versus THE STATE OF ASSAM AND ANR.	MR. R SARMA MR P DAS MR. J K ROY	PP, ASSAM
3	Bail Appln./1275/2025	BARWEL LINGDOH AND ANR Versus THE STATE OF ASSAM	MR. S C BISWAS MRS. R RONGMEI MS. K L R YANTHAN MS A DAS MS A BORAH MS. J GHOSH MR. A K DAS	PP, ASSAM
4	Bail Appln./1276/2025	MD NIZAMUDDIN AHMED Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MR S K CHHETRY MS. A AKHTAR	PP, ASSAM
5	Bail Appln./1277/2025	RAYCHUL HAQUE Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
6	Bail Appln./1278/2025	ABDUL MANNAN Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I U CHOWDHURY	PP, ASSAM
7	Bail Appln./1279/2025	ASAR UDDIN Versus THE STATE OF ASSAM	MR SISHIR DUTTA MR. S DUTTA	PP, ASSAM
8	Bail Appln./1281/2025	JANGPAO HOOKIP AND ANR Versus THE UNION OF INDIA	MS. S K NARGIS MR F H LASKAR (2) MS S BEGUM MS N SULTANA A SAHA	SC, DRI
9	Bail Appln./1282/2025	KHACHRUL ISLAM Versus THE STATE OF ASSAM	MR. S K TALUKDAR MR. J M A CHOUDHURY K A SODIAL	PP, ASSAM
10	Bail Appln./1283/2025	PREM SINGH RATOD AND ANR Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM

11	Bail Appln./1284/2025	BISTI BASUMATARY Versus THE STATE OF ASSAM	MR P DAS MR K J PATHAK MS N BARUAH	PP, ASSAM
12	Bail Appln./1285/2025	SAHIR UDDIN Versus THE STATE OF ASSAM AND ANR.	MR. P DEKA MR. A CHETIA MR R HOQUE MR A DAS	PP, ASSAM
<u>MOTION</u>				
13	W.P.(Cri.)/6/2025 FIXED	SIRAJUL HOQUE Versus THE STATE OF ASSAM AND 2 ORS.	MR. J A AHMED MR. K M HASSAN	GA, ASSAM PP, ASSAM
14	AB/945/2025	ANISUR ISLAM @ ANISUR RAHMAN Versus THE STATE OF ASSAM	MR. M HOSSAIN MD A WADUD S KHAN	PP, ASSAM
15	AB/950/2025	HERAMBA PRASAD CHOUDHURY AND ANR Versus THE STATE OF ASSAM	MR. T N DAS MS PURABI DEKA MS JUTISMITA DAS	PP, ASSAM
16	AB/953/2025	AZIZUR HOQUE @ JAHANGIR ALOM AND 2 ORS Versus THE STATE OF ASSAM AND ANR	TAWHID LASKAR MR. D K AGARWALA	PP, ASSAM
17	AB/954/2025	GAUTAM DAS Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MR S K CHHETRY MS. A AKHTAR	PP, ASSAM
<u>BAIL HEARING (BA)</u>				
18	Bail Appln./2291/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	SATISH KUMAR SINGH AND 2 ORS. Versus THE STATE OF ASSAM	MR S RAHMAN MR S KHOUND MS. S PHUKAN	PP, ASSAM
19	Bail Appln./296/2025 WITH LCR (SCANNED COPY)	SRI JAGJEET SINGH Versus THE STATE OF ASSAM	MR. N N B CHOUDHURY MR. N SARKAR MS. K DEY	PP, ASSAM
20	Bail Appln./483/2025 WITH CASE RECORD(SCANNED COPY), FIXED	MD NADEEN AZIZ Versus THE STATE OF ASSAM	MR. Y S MANNAN MR. S MUNIR MS. N.A. BEGUM	PP, ASSAM
21	Bail Appln./549/2025 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	SONGJA RONGPI @ CHANGPI RONGPI Versus THE STATE OF ASSAM	MR. A PHUKAN MR. N M DAS MR. J HATIMURIA	PP, ASSAM
22	Bail Appln./679/2025 FIXED	IRFAN ALI Versus THE STATE OF ASSAM	MD M S ALI	MS. M K BROWN, (AMICUS CURIAE, R2) PP, ASSAM
23	Bail Appln./830/2025 WITH CASE RECORD(SCANNED COPY), B/O	MD SURAJ ALI @ SOTO Versus THE STATE OF ASSAM AND ANR	MR. D C BORAH MR. K M HASSAN	PP, ASSAM
24	Bail Appln./913/2025 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	SULTAN MAZNU @ SULTAN HAQUE Versus THE STATE OF ASSAM AND ANR	MR G CHAMUAH MR J A AHMED	PP, ASSAM
25	Bail Appln./919/2025 FIXED	REETAM SINGH Versus THE STATE OF ASSAM	MR. K N CHOUDHURY MR. H. BURAGOHAIN MS A DEVI MS. H BORAH	PP, ASSAM
26	Bail Appln./965/2025 WITH OFFICE NOTE, FIXED	SHIVJI PATEL Versus THE STATE OF ASSAM AND ANR	MR. N HASAN MR. A HASAN MR. I K BURAGOHAIN	PP, ASSAM
27	Bail Appln./1166/2025 FIXED	ANKUR GOGOI AND ANR Versus THE STATE OF ASSAM	MR P DEKA MR. B BORAH MR. C BARO	PP, ASSAM
<u>BAIL HEARING</u>				
28	AB/3295/2024 FIXED	TAFIQR RAHMAN @ TOUFIQR RAHMAN AND ANR. Versus THE STAE OF ASSAM	MR. D BORAH K BARMAN MS P SINGH	PP, ASSAM

29	AB/6/2025 WITH CASE RECORD(SCANNED COPY), FIXED	ABUL HUSSAIN TAPADAR Versus THE STATE OF ASSAM	MR. S C BISWAS MS A DAS MS A BORAH MS. J GHOSH	PP, ASSAM
30	AB/537/2025 FIXED	SHOHIDUL ISLAM @ SAHIDUL ISLAM Versus THE STATE OF ASSAM	MR. D A KAIYUM MR. M S MONDAL	PP, ASSAM
31	AB/538/2025 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	NUR ISLAM ALIAS NURU ISLAM Versus THE STATE OF ASSAM	MR. M ISLAM MS A KHATUN	PP, ASSAM
32	AB/569/2025 FIXED	SHRI BHAGAWATI PRASAD HARLALKA Versus THE STATE OF ASSAM	MR A NATH DR ANKIT TODI MS. R JUGLI MS M PARBIN	PP, ASSAM
33	AB/570/2025 FIXED	RACHIT PRADIP SARAF AND 3 ORS. Versus THE STATE OF ASSAM	MR A NATH DR ANKIT TODI MS. R JUGLI MS M PARBIN	PP, ASSAM
34	AB/597/2025 WITH OFFICE NOTE, FIXED	BOKKAR ALI @ ABU BAKKAR SIDDIQUE AND ANR Versus THE STATE OF ASSAM AND ANR.	MR. S MUNIR MS. N.A. BEGUM	MR. J AHMED(R-2) R BEGUM(R-2) MR H RAHMAN (R-2) PP, ASSAM
35	AB/626/2025 FIXED	AKKAS ALI AND 5 ORS. Versus THE STATE OF ASSAM	MR S SARMA MS B DEVI	PP, ASSAM
36	AB/668/2025 FIXED	MD GIAS UDDIN Versus THE STATE OF ASSAM	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	PP, ASSAM
37	AB/706/2025 FIXED	NITYANANDA KAMAN Versus THE STATE OF ASSAM	MR. J C GOGOI MR B ISLAM	PP, ASSAM
38	AB/719/2025 FIXED	HABIBULLAH MIAH Versus CENTRAL BUREAU OF INVESTIGATION	MR A TALUKDAR MR. DITUL DAS D R TALUKDAR MS TINLUNG	SC, CBI
39	AB/727/2025 WITH OFFICE NOTE, FIXED	MUKADUL ISLAM ALIAS MUKJAUl ISLAM Versus THE STATE OF ASSAM AND ANR	MR. M K HUSSAIN MRS. S Y AHMED MS. F H AHMED MR. M ALOM	PP, ASSAM
40	AB/742/2025 FIXED	SHAMIM UDDIN AHMED AND ANR. Versus THE STATE OF ASSAM	MRS. R MOMTAZ H M I HOQUE MR ROBIUL HOQUE	PP, ASSAM
41	AB/745/2025 FIXED	SAHANUR SHEIKH Versus THE STATE OF ASSAM	MR. N J DUTTA MR. M M ZAMAN MR A BASUMATARY M RAHMAN IMDADUL ISLAM	PP, ASSAM
42	AB/797/2025 WITH OFFICE NOTE, FIXED	KABUL HUSSAIN LASKAR Versus THE STATE OF ASSAM AND ANR	F K R AHMED M U BARBHUYAN MRS. H THAKURIA	PP, ASSAM
43	AB/839/2025 FIXED	RASIDUL RAHMAN Versus THE STATE OF ASSAM	MR M CHOUDHURY MR. M MONDAL	PP, ASSAM
<u>ORDERS</u>				
44	I.A.(CrI.)/393/2025 in AB/561/2025 WITH AB/561/2025	RAKIB MONDOL Versus THE STATE OF ASSAM RAKIB MONDOL Versus THE STATE OF ASSAM	MD B ISLAM MR A ALAM MD B ISLAM MR. A A MONDAL MR A ALAM MR. S UDDIN F KHATUN	PP, ASSAM MR. M BISWAS (INFORMANT) MR K HUSSAIN (INFORMANT) PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 28/04/2025

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1)	MD. H BHUYAN	11-03-2025	To	30-04-2025
2)	MR. A K DAS	18-03-2025	To	01-05-2025
3)	MR. R J DAS	27-04-2025	To	28-04-2025
4)	MR J DAS	01-04-2025	To	02-05-2025
5)	MR A K DAS	08-04-2025	To	08-05-2025
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9)	MR. R BHAGAWATI	20-04-2025	To	04-05-2025
10)	MS. N M DEKA	05-04-2025	To	19-12-2025
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THE GAUHATI HIGH COURT AT GUWAHATI

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE BUDI HABUNG

COURT NO: 22

[CIVIL BENCH-I]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION			
1 CRP(IO)/51/2024	ON THE DEATH OF MD HASMAT ULLAH HIS LEGAL HEIRS JARINA KHATUN AND 10 ORS Versus MANSUR ALI ALIAS MANSUR UDDIN	MR A C SARMAH MR G BHARADWAJ MR N BRAHMA	MR H R A CHOUDHURY MR F U BARBHUIYA MR J M SULAIMAN MS S DAS
2 CRP(IO)/339/2024 WITH LCR 1 FILE, FIXED	HARI DEVI KALITA Versus PADMINI KUMARI	MR. K K BHUYAN MR R K MOUR MR. R GUPTA	MR. K M HASSAN
3 CRP(IO)/453/2024	MD. MONSUR ALI Versus MD. SAFIQU L ISLAM AND 3 ORS	MR H R A CHOUDHURY MR F U BARBHUIYA J M SULAIMAN MS S DAS	MR. A C SARMA (R-1 TO 4) MR G BHARADWAJ(R-1 TO 4) MR B DEORI(R-1 TO 4)
4 MACApp./156/2025	THE BAJAJ ALLIANZ GENERAL INSUANCE CO. LTD. Versus SEFALI GOPE AND 3 ORS. (H)	MR. A BHATTACHARYYA	MR. A K GUPTA MR. R S MISHRA (R-1)
WITH I.A.(Civil)/1286/2025 in MACApp./156/2025	THE BAJAJ ALLIANZ GENERAL INSUANCE CO. LTD. Versus SEFALI GOPE AND 3 ORS. (H)	MR. A BHATTACHARYYA	MR. A K GUPTA MR. R S MISHRA (R-1)
5 MACApp./157/2025	LABANYA RAJBONGSHI Versus THE NEW INDIA ASSURANCE CO. LTD. and 5 ORS,	MR S C PANDIT MR S C PANDIT MR.J KALITA MD S ULLAH	MR.K BARMAN MR.A TALUKDAR(R-1(I)) MS.L SHARMA(R-1(I)) MR.A J SAIKIA MR.K K BHATTA(R-1(I)) MR.N AHMED MR.M AHMED MR.J JOHN(R-1(I)) MR.M H TALUKDAR MR.A PHUKAN MR.K BORA MR.A BHARALI MRN BHUYAN
ORDERS			
6 MACApp./366/2016 WITH LCR 2 FILES(SCANNED COPY)	SWAPNALI BORAH and 2 ORS. Versus THE MANAGER	MR.R K DUTTA MR.U J SAIKIA MR D MONDAL (A-1) H SAIKIA (A-1)	MS.N MODI MS.M CHOUDHURY MR.S DUTTA MR.C SHARMA

	WITH I.A.(Civil)/2085/2016 in MACApp./366/2016	SWAPNALI BORAH and 2 ORS. Versus DIGANTA DOWARAH and 2 ORS.	MR.R K DUTTA MR.U J SAIKIA	MS.N MODI MS.M CHOUDHURY MR.S DUTTA MR.C SHARMA
7	MACApp./27/2018	UNITED INDIA INSURANCE CO. LTD. Versus ASHALATA BISWAS	MS. N MODI MR. S DUTTA MR. C SHARMA MR. SIDHANT DUTTA	
	WITH I.A.(Civil)/149/2018 in MACApp./27/2018	UNITED INDIA INSURANCE CO. LTD. Versus ASHALATA BISWAS	MS. N MODI MR. S DUTTA MR. C SHARMA MR. SIDHANT DUTTA	
8	MACApp./455/2018 WITH LCR	ICICI LOMBARD GENERAL INSURANCE COMPANY LTD. Versus MUSTT. HAMIDA KHATUN	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MR. M TALUKDAR MS. D KALITA MR. T PAUL
9	MACApp./836/2018	RISHABH SETHIA Versus SMTI MINATI SARMA AND 3 ORS	MR. S SAHU	MR. R GOSWAMI (r-3) MS. M SAIKIA (R-3) MS. P BORTHAKUR (r-3)
	WITH I.A.(Civil)/3320/2018 in MACApp./836/2018	RISHABH SETHIA Versus SMTI MINATI SARMA AND 3 ORS	MR. S SAHU	
10	MACApp./904/2018	SMT RUMI BARUAH SONOWAL AND 2 ORS Versus THE UNITED INDIA INSURANCE CO. LTD AND ANR	MR. P BHOWMICK MS. R DEKA MS B DAS	MR. R C PAUL (R1) BABITA BAISHYA(R-2) MS L DAS (R1)
11	MACApp./965/2018 WITH LCR	SRI RABIN TALUKDAR Versus M/S NATIONAL INSURANCE CO. LTD. and ANR.	MRS. M BARUAH MR. M DEKA MR. K KALITA MR. D NATH	MS. S ROY (R-1) MS. D BHARALI (R-2) MS. A DAS (R-1) MS. A THAKURIA
12	MACApp./969/2018	THE NEW INDIA ASSURANCE CO. LTD. NORTH EAST REGIONAL OFFICE and ANR. Versus SMTI RULI GOGOI and 5 ORS	MR. A SAHAD MR. K K BHATTA MR. J B SAIKIA MR. D HALOI MR. S A HUSSAIN	MR. K K DUTTA (R- 1-4) MS. R R SARMA(R- 1-4) MR. U BARUAH(R- 1-4)
13	I.A.(Civil)/3898/2019 in MACApp./867/2018	M/S. UNITED INDIA INSURANCE CO. LTD Versus ON THE DEATH OF PRITHI MAHANTA, HIS LEGAL HEIR SRI BAPDHAN MAHANTA AND 3 ORS.	MR. A AHMED	MR. M TALUKDAR
	WITH MACApp./867/2018	M/S UNITED INDIA INSURANCE CO. LTD Versus PRITHI MAHANTA and 3 ORS	MD. A AHMED	MR. M TALUKDAR (R - 2) MR. A SHAKIL (R - 2)
	WITH I.A.(Civil)/3466/2018 in MACApp./867/2018	M/S UNITED INDIA INSURANCE CO. LTD Versus PRITHI MAHANTA and 3 ORS	MD. A AHMED	MR. M TALUKDAR (R - 2) MR. A SHAKIL (R - 2)
	WITH I.A.(Civil)/3902/2019 in MACApp./867/2018	M/S. UNITED INDIA INSURANCE CO. LTD Versus ON THE DEATH OF PRITHI MAHANTA, HIS LEGAL HEIR SRI BAPDHAN MAHANTA AND 3 ORS.	MR. A AHMED	MR. M TALUKDAR
	WITH I.A.(Civil)/3903/2019 in MACApp./867/2018	M/S. UNITED INDIA INSURANCE CO. LTD Versus ON THE DEATH OF PRITHI MAHANTA, HIS LEGAL HEIR SRI BAPDHAN MAHANTA AND 3 ORS.	MR. A AHMED	MR. M TALUKDAR

14	I.A.(Civil)/771/2020 in CRP/76/2015	THE ASSAM POWER DISTRIBUTION COMPANY LTD. and ANR Versus ON THE DEATH OF KISHORILAL PODDAR HIS LEGAL HEIRS LALIT KUMAR PODDAR AND ANR	MR B D DAS MR H K SARMA MRS R DEKA	
	WITH CRP/76/2015	THE ASSAM POWER DISTRIBUTION COMPANY LTD. and ANR Versus KISHORILAL PODDAR	MR.B D DAS MR.H K SARMA MR. P N GOSWAMI MR. D NATH MR. B D DEKA	
	WITH I.A.(Civil)/772/2020 in CRP/76/2015	THE ASSAM POWER DISTRIBUTION COMPANY LTD. and ANR Versus ON THE DEATH OF KISHORILAL PODDAR HIS LEGAL HEIRS LALIT KUMAR PODDAR AND ANR	MR B D DAS MR H K SARMA MRS R DEKA	
	WITH I.A.(Civil)/773/2020 in CRP/76/2015	THE ASSAM POWER DISTRIBUTION COMPANY LTD. and ANR Versus ON THE DEATH OF KISHORILAL PODDAR HIS LEGAL HEIRS LALIT KUMAR PODDAR AND ANR	MR B D DAS MR H K SARMA MRS R DEKA	
	WITH I.A.(Civil)/774/2020 in CRP/76/2015	THE ASSAM POWER DISTRIBUTION COMPANY LTD. and ANR Versus ON THE DEATH OF KISHORILAL PODDAR HIS LEGAL HEIRS LALIT KUMAR PODDAR AND ANR	MR B D DAS MR H K SARMA MRS R DEKA	
15	CRP(IO)/260/2022 FIXED	BABUL DAS Versus SIMA RANI DAS AND 10 ORS	MR. P J SAIKIA, SR. ADV MR. A K GUPTA MR. R S MISHRA MR K J SAIKIA	
16	Tr.P.(C)/10/2023	NARGIS KHATUN Versus SARIFUL ALI @ CHARIFUL ALI	DR. R HOQUE MS D DAS MS R A MOSTAFI	MR. A MOBARAQUE S A AKIB
17	CRP/27/2023	SHIRAZUL HOQUE Versus SHILPA MITTAL @ SHILPA SAVASARIA AND 3 ORS	MR. A C SARMA MR. A ALI MR G BHARADWAJ MR. Y ALI	MR Z MUKIT (R-1,2) MR. A SATTAR (R-1,2) MR. K KALITA (R-1,2) MS P SHARMA
	WITH I.A.(Civil)/532/2023 in CRP/27/2023	SHIRAZUL HOQUE Versus SHILPA MITTAL @ SHILPA SAVASARIA AND 3 ORS	MR. A C SARMA MR. A ALI MR G BHARADWAJ MR. Y ALI	
18	CRP(IO)/300/2023	SAJDA TABASUM AND ANR Versus IMRAN KHAN	MR S PARASHAR	
19	I.A.(Civil)/2222/2023 WITH LCR in MACApp./258/2018	SMTI ARUNIMA CHANGMAI GOGOI AND 2 ORS Versus THE DIVISIONAL MANAGER,		MS. D D BARMAN
	WITH MACApp./258/2018	SMTI ARUNIMA CHANGMAI GOGOI Versus THE DIVISIONAL MANAGER,	MR A PEGU MR. K K PARASAR MR. B CHETRI	MR. A DUTTA MRS. D DAS BARMAN (r-1) MS. P CHUTIA (r-1) MRS. P M DUTTA
20	WITH MACApp./291/2018	SMTI REKHA BORUAH GOGOI Versus THE DIVISIONAL MANAGER NATIONAL INSURANCE COMPANY LTD	MR A PEGU MR. B CHETRI MR. K K PARASAR	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA

21	I.A.(Civil)/3564/2023 in MACApp./13744/2023	MADHURI DAS AND 3 ORS. Versus THE NATIONAL INSURANCE CO. LTD AND 2 ORS.	MS S S ZIA	
	WITH MACApp./13744/2023 (Filing Number)	MADHURI DAS AND 3 ORS. Versus THE NATIONAL INSURANCE CO. LTD AND 2 ORS. E	MS S S ZIA	
22	MACApp./30/2024	ORIENTAL INSURANCE COMPANY LIMITED Versus BIBHUTI BHUSHAN CHAKRABORTY AND 2 ORS.	MR. R C PAUL	MR. R B PHOOKAN R SARMAH MS M KAKOTY MR K J HAZARIKA
23	WITH MACApp./27/2024	ORIENTAL INSURANCE COMPANY LTD. Versus PIYALI DEY PURKAYASTHA AND 2 ORS.	MR. R C PAUL	MR. R GOSWAMI (R-1) Ms. J BARUAH (R-1)
24	WITH MACApp./28/2024	ORIENTAL INSURANCE COMPANY LTD. Versus SURAJIT CHOUDHURY AND ORS.	MR. R C PAUL	MR. R GOSWAMI (R-1) Ms. J BARUAH (R-1)
25	WITH MACApp./29/2024	ORIENTAL INSURANCE COMPANY LIMITED Versus BARNALI DUTTA AND ORS.	MR. R C PAUL	MR. R GOSWAMI (R-1, 1.1) Ms. J BARUAH (R-1, 1.1)
26	CRP(IO)/53/2024	ON THE DEATH OF MD. MAYURUDDIN CHOUDHURY HIS LEGAL HEIRS NAMELY RAJU CHOUDHURY AND 2 ORS Versus MD. ABDUL SALAM AND 2 ORS	MR. R B PHOOKAN R SARMAH MS M KAKOTY MR K J HAZARIKA	MR. A R SIKDAR MR. S I TALUKDAR D J BARMAN
27	Tr.P.(C)/65/2024 FIXED	SIMU MAZUMDER Versus CHANDAN MAZUMDER	MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR. SURAJIT DAS MR S A BARBHUYAN SAMIM RAHMAN	MR. J C GOGOI MR. S ALI MR B ISLAM MR. S BORAH
28	Tr.P.(C)/69/2024 FIXED	RIPAKHI BARUAH Versus RUPJYOTI BORGOHAIN	MR. S S S RAHMAN MR. M R SODIAL MS S Z HAYAT	MR U S BORGOHAIN M DAS
29	I.A.(Civil)/293/2024 in MACApp./957/2024	HAMIDUL ISLAM Versus THE UNITED INDIA INSURANCE CO. LTD. AND 2 ORS.	MR. A MANNAF MD A S ALI	MR. R C PAUL (r-1)
	WITH MACApp./957/2024 (Filing Number)	HAMIDUL ISLAM Versus THE UNITED INDIA INSURANCE CO. LTD AND 2 ORS F	MR. A MANNAF	
30	I.A.(Civil)/336/2024 WITH LCR 4 FILES in CRP(IO)/279/2022	MD. SIDDIQUE ALI AND 7 ORS Versus ON THE DEATH OF KHADEM ALI,	MR. T ISLAM	
	WITH CRP(IO)/279/2022	ON THE DEATH OF KHADEM ALI HIS LEGAL HEIRS ZAIRON NESSA AND 10 ORS Versus MD. SIDDIQUE ALI AND 7 ORS	MR. B C DAS MR S CHAUHAN MR. A R SHOME	MS F AHMED MR. T ISLAM MS K DAS
31	MACApp./389/2024 WITH LCR	THE ORIENTAL INSURANCE CO. LTD. Versus RINA CHAKRABORTY AND 2 ORS.	MR. S K GOSWAMI MR. R SHARMA	MR D MONDAL (R-1)
	WITH I.A.(Civil)/2415/2024 in MACApp./389/2024	THE ORIENTAL INSURANCE CO. LTD. Versus RINA CHAKRABORTY AND 2 ORS.	MR. S K GOSWAMI MR. R SHARMA	

32	I.A.(Civil)/1360/2024 in MFA/2744/2024	THE ASSAM POWER DISTRIBUTION COMPANY LIMITED AND 2 ORS. Versus JUNMONI GOGOI AND ANR.	MR. P N GOSWAMI MR. K P PATHAK MR. R BORA	
	WITH MFA/2744/2024 (Filing Number)	THE ASSAM POWER DISTRIBUTION COMPANY LTD AND 2 ORS Versus JUNMONI GOGOI AND ANR. B	MR. P N GOSWAMI	
	WITH I.A.(Civil)/2745/2024 (Filing Number)	THE ASSAM POWER DISTRIBUTION COMPANY LTD AND 2 ORS Versus JUNMONI GOGOI AND ANR. B	MR. P N GOSWAMI	
33	I.A.(Civil)/2258/2024 in Mat.App./7971/2024	XXXXXXX Versus XXXXXXX	L K BORAH MR. K K HANDIQUE MRS V LAHON	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA
	WITH Mat.App./7971/2024 (Filing Number)	XXXXXXX Versus XXXXXXX	L K BORAH	
34	I.A.(Civil)/2572/2024 in MACApp./1/2024	MARIYAM BEGUM @ MORIOM BEGUM AND ANR Versus ORIENTAL INSURANCE COMPANY LTD	MR. A R AGARWALA MR. A R AGARWALA MR ADITYA AGARWALA	MS. R D MOZUMDAR
	WITH MACApp./1/2024	ORIENTAL INSURANCE COMPANY LTD Versus MARIYAM BEGUM @ MORIOM BEGUM AND 3 ORS.	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR. A R AGARWALA MR. N HAQUE (r-3) MR S AHMED (r-3) MR. A K AZAD (r-3) MR M HUSSAIN (r-3) MR ADITYA AGARWALA MS. R LAILA
	WITH I.A.(Civil)/9/2024 in MACApp./1/2024	ORIENTAL INSURANCE COMPANY LTD. Versus MARIYAM BEGUM @ MORIOM BEGUM AND 3 ORS.	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
35	I.A.(Civil)/2692/2024 in MACApp./9724/2024	NATIONAL INSURANCE COMPANY LTD Versus MANNA CHOUHAN AND 2 ORS	MR T KALITA MR. A KAKATI	MR. M TALUKDAR (R-1)
	WITH MACApp./9724/2024 (Filing Number)	NATIONAL INSURANCE COMPANY LTD Versus MANNA CHOUHAN AND 2 ORS A	MR T KALITA	
	WITH I.A.(Civil)/9727/2024 (Filing Number)	NATIONAL INSURANCE COMPANY LTD Versus MANNA CHOUHAN AND 2 ORS A	MR T KALITA	
36	I.A.(Civil)/3394/2024 in MACApp./11855/2024	JURI SARMA @ KALITA JURI SARMA KALITA Versus BAPPI ALI AND 2 ORS	MR. A BHATTACHARYYA	
	WITH MACApp./11855/2024 (Filing Number)	JURI SARMA @ KALITA @ JURI SARMA KALITA Versus BAPPI ALI AND 2 ORS	MR. A BHATTACHARYYA	
37	I.A.(Civil)/3451/2024 WITH LCR, FIXED in MACApp./490/2024	GIRIDHAR DAS Versus UNITED INDIA INSURANCE CO. LTD	MR D MONDAL	MR K BHATTA
	WITH MACApp./490/2024	UNITED INDIA INSURANCE CO. LTD. Versus GIRIDHAR DAS AND 2 ORS. H	MR. K K BHATRA MR. A SAIKIA MS P HAJURI N DKHAR	MR D MONDAL (R-1)

38	I.A.(Civil)/3491/2024 in CRP/12519/2024 WITH CRP/12519/2024 (Filing Number)	TULAN CHANDRA BORA AND 2 ORS Versus RAMEN SINGH RAJA	MR. K R BOROOAH	MR P DEKA MR. R K BHUYAN MR. B BORAH
39	I.A.(Civil)/3904/2024 WITH LCR in MACApp./205/2024 WITH MACApp./205/2024 WITH I.A.(Civil)/1390/2024 in MACApp./205/2024	TULAN CHANDRA BORA AND 2 ORS Versus RAMEN SINGH RAJA (G) KHUDEJA BEGUM AND ANR Versus NEW INDIA INSURANCE CO. LTD. NEW INDIA INSURANCE CO. LTD. Versus KHUDEJA BEGUM AND 3 ORS. NEW INDIA INSURANCE CO. LTD. Versus KHUDEJA BEGUM AND 3 ORS.	MR. K R BOROOAH MR. A R AGARWALA MR ADITYA AGARWALA MR. R K BHATRA MS P HUJURI MR. R K BHATRA MS P HUJURI	MR. R K BHATRA MR. A R AGARWALA (R-1,2) MR ADITYA AGARWALA (R-1,2)
40	I.A.(Civil)/4053/2024 WITH LCR in MACApp./321/2021 WITH MACApp./321/2021 WITH I.A.(Civil)/103/2019 in MACApp./23/2019	SMT ANOWARA BEGUM Versus FOREST AND ENVIRONMENT DEPARTMENT G FOREST AND ENVIRONMENT DEPARTMENT Versus SMT ANOWARA BEGUM AND 4 ORS	MR D MONDAL MR. M MORE MR. R GOSWAMI (r-5) MR D MONDAL (R-1) MS. M SAIKIA (r-5) MS. P BORTHAKUR (r-5)	MR. M MORE
41	MACApp./23/2019 WITH I.A.(Civil)/103/2019 in MACApp./23/2019	BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LTD Versus SMTI ANOWARA BEGUM AND 4 ORS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MR D MONDAL MR. M MORE MR. M MORE MR S RAHMAN
42	I.A.(Civil)/4066/2024 WITH LCR in MACApp./372/2024 WITH MACApp./372/2024	JABBAR ALI Versus ICICI LOMBARD GENERAL INSURANCE COMPANY LTD ICICI LOMBARD GENERAL INSURANCE COMPANY LTD. Versus JABBAR ALI AND 2 ORS.	MR D MONDAL MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MR. R GOSWAMI MR D MONDAL (R-1)
43	Tr.P.(C)/7/2025 FIXED	SMT MITHU DAS ALIAS MITU DAS BAIDYA Versus SRI MINTU BAIDYA ,	MR. B HALDAR MS S. BASAK	
44	CRP/34/2025	SMTI BINA CHOUDHURY and 4 ORS. Versus CHALIHA WAREHOUSING CO. PVT. LTD.	MR. R K BHUYAN MR. B CHAKRABORTY MR. S CHAKRABORTY	MR. R DUBEY
45	I.A.(Civil)/132/2025 in MACApp./14795/2024 WITH MACApp./14795/2024 (Filing Number)	MITALI BORAH PHUKAN Versus SUBHAM KARMAKAR AND ANR MITALI BORAH PHUKAN Versus SUBHAM KARMAKAR AND ANR	MR. S K TALUKDAR MS. S T BOKTH T R OVUNG MR. S K TALUKDAR	
46	I.A.(Civil)/914/2025 WITH LCR in MACApp./632/2017	CHOLAMANDALAM MS GENERAL INSURANCE CO LTD. Versus BHABANI BARUAH AND 3 ORS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MR H J TAMULI

WITH
[MACApp./632/2017](#)

CHOLAMANDALAM MS GENERAL
INSURANCE COMPANY LTD
Versus
SMTI BHABANI BARUAH and 3 ORS

MR.R GOSWAMI
MS.M SAIKIA
MS.P BORTHAKUR

MR. S C BISWAS
MR. A K GUPTA (R-1 & 2)
MS. A DAS
MR H J TAMULI(R-1,2)
MR D KALITA (R-1,2)
MR. P S BISWAS

47 [I.A.\(Civil\)/1155/2025](#)
in MACApp./2740/2025

SHRIRAM GENERAL INSURANCE CO.LTD.
Versus
MONIRUL ISLAM

MR. A J SAIKIA
M CHETIA
MR. S. PEGU

WITH
[MACApp./2740/2025](#)
(Filing Number)

shriram general insurance company
limited

Shantanu pegu

Versus
MONIRUL ISLAM

48 [I.A.\(Civil\)/1240/2025](#)
in Intest.Cas./2893/2025

MAINA DAS AND 4 ORS
Versus
MITHILA HAJONG

MR. D P CHALIHA
MR. U P CHALIHA
MS M ROY

WITH
[Intest.Cas./2893/2025](#)
(Filing Number)

MAINA DAS
Versus
MITHILA HAJONG

MR UNMAN PRASAD
CHALIHA

49 [I.A.\(Civil\)/1242/2025](#)
in CRP/4197/2025

ON THE DEATH OF HARI PRASAD
CHOUHAN, HIS LEGAL HEIRS AND 6 ORS.
Versus
ON THE DEATH OF RAMCHARAN
CHOUHAN, HIS LEGAL HEIRS AND 2 ORS.

MR A HUSSAIN
MR. N B P SINGHA

WITH
[CRP/4197/2025](#)
(Filing Number)

ON THE DEATH OF HARI PRASAD
CHOUHAN HIS LEGAL HEIR MANGI LAL
CHOUHAN

NONGMAIKAPAM BHANU P
SINGHA

Versus
ON THE DEATH OF RAMCHARAN
CHOUHAN HIS LEGAL HEIR BHUMINATH
CHOUHAN

50 [I.A.\(Civil\)/1256/2025](#)
in MFA/2540/2025

THE UNION OF INDIA
Versus
M/S BARAK VALLEY CEMENTS LTD

SANJAY KUMAR MEDHI

WITH
[MFA/2540/2025](#)
(Filing Number)

THE UNION OF INDIA
Versus
M S BARAK VALLEY CEMENTS LTD

SANJAY KUMAR MEDHI

HEARING

51 [MACApp./890/2018](#)
WITH LCR, OFFICE NOTE, B/O

SMTI BHABANI BORO and 2 ORS
Versus
M/S NATIONAL INSURANCE COMPANY
LIMITED and 2 ORS

MR. P HAZARIKA
MR. P HAZARIKA
MR A BARMAN
MR. T K MISRA
MR D SAIKIA

MRS. S ROY (R1)

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LEAVE NOTE OF ADVOCATES FOR 28/04/2025

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1)	MD. H BHUYAN	11-03-2025	To	30-04-2025
2)	MR. A K DAS	18-03-2025	To	01-05-2025
3)	MR. R J DAS	27-04-2025	To	28-04-2025
4)	MR J DAS	01-04-2025	To	02-05-2025
5)	MR A K DAS	08-04-2025	To	08-05-2025
6)	MR T C DAS	10-04-2025	To	01-05-2025
7)	MR. P SARMA	07-04-2025	To	04-05-2025
8)	S. K. GUPTA	11-04-2025	To	04-05-2025
9)	MR. R BHAGAWATI	20-04-2025	To	04-05-2025
10)	MS. N M DEKA	05-04-2025	To	19-12-2025
11)	MR D K DAS	21-04-2025	To	02-05-2025

12)	MR. O P BHATI	11-04-2025	To	03-05-2025
13)	MR B PATHAK	21-04-2025	To	01-05-2025
14)	R C SANCHATI	21-04-2025	To	05-05-2025
15)	MR. A H ALAMGIR	21-04-2025	To	02-05-2025
16)	MR. A R TALUKDAR	21-04-2025	To	06-05-2025
17)	MR J CHOPRA	30-04-2025	To	04-05-2025
18)	MR. V K CHOPRA	30-04-2025	To	04-05-2025
19)	MR. A K JAIN	22-04-2025	To	30-04-2025
20)	MS J BEZBARUAH	24-04-2025	To	28-04-2025
21)	MR N C K HAZARIKA	24-04-2025	To	28-04-2025
22)	MR D C K HAZARIKA	24-04-2025	To	28-04-2025
23)	MR. L C DEY	24-04-2025	To	15-05-2025
24)	MS. S G BARUAH	23-04-2025	To	02-05-2025
25)	MR. P A AHMED	22-04-2025	To	03-05-2025
26)	MR A K MAHESWARI	24-04-2025	To	02-05-2025
27)	MR. R A MAZUMDER	23-04-2025	To	29-04-2025
28)	MS. R VERMA	28-04-2025	To	07-05-2025
29)	MR J P CHAUHAN	28-04-2025	To	07-05-2025
30)	MR. S CHETIA	28-04-2025	To	01-05-2025
31)	MS B CHOUDHURY	28-04-2025	To	29-04-2025
32)	MD. B HUSSAIN	28-04-2025	To	02-05-2025
33)	MR A H TOUFIQ	28-04-2025	To	02-05-2025
34)	J SHARMA	25-04-2025	To	03-05-2025
35)	MR B P BORAH	28-04-2025	To	28-04-2025
36)	MR M Z AHMED	28-04-2025	To	29-04-2025
37)	MS B DUTTA	28-04-2025	To	29-04-2025
38)	MR. A M DUTTA	28-04-2025	To	29-04-2025
39)	MR. S N KRISHNATRAYA	28-04-2025	To	01-05-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Monday,28th April 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR

COURT NO: 23

**[THIS BENCH WILL SIT AFTER RISING
OF THE DIVISION BENCH-I, IF TIME PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDER (IMPLEADMENT OF PARTY)				
1	I.A.(Civil)/1238/2025 B/O in WP(C)/4358/2020 WITH WP(C)/4358/2020	MAHENDRA SINGH CHOUHAN Versus NABAKANTA THAKURIA MAHENDRA SINGH CHOUHAN Versus THE STATE OF ASSAM AND 4 ORS.	MS. R CHOUDHURY MS F N ZAMAN MS. R CHOUDHURY MR. P N GOSWAMI MR. I KALITA MR. R R Gogoi MS F N ZAMAN	GA, ASSAM SC, REVENUE GA, ASSAM SC, REVENUE
ADMISSION				
2	WP(C)/2300/2018 FIXED	KHALILUR RAHMAN AND 6 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. Z HAMMAD MR A R BHUYAN MR. M A I HUSSAIN	GA, ASSAM
3	WP(C)/3509/2018 FIXED	M/S SRI ARIHANT ELECTRONICS AND 2 ORS. Versus THE UNION OF INDIA AND 3 ORS.	MR G KHANDELIYA MS J TRIPATHI	MR. S BORTHAKUR (R2, R3) MS. P BORAH (R2, R3) ASSTT.S.G.I. SC, A A I
4	WP(C)/6947/2018 FIXED	BABULAL GOENKA Versus THE STATE OF ASSAM AND 5 ORS.	MS M HAZARIKA MS. S KHOUND	GA, ASSAM MR G UZIR (R4) MR. S M BARUAH (R4) MR. M SAIKIA (R4)
5	WP(C)/960/2023 WITH I.A.(Civil)/622/2023 in WP(C)/960/2023	M/S SURESH KUMAR RAI AND ANR. Versus THE UNION OF INDIA AND 6 ORS. M/S SURESH KUMAR RAI AND ANR. Versus THE UNION OF INDIA AND 6 ORS.	MR. S K SINGH MR B PUSHILAL MR. S K SINGH MR B PUSHILAL	MR. B CHAKRABORTY (R-4) MRS P HAZARIKA (R-4) MR. K K PARASAR DY.S.G.I. MR. K K PARASAR
6	WP(C)/7244/2023 B/O	JOHIRUL ISLAM Versus ABHAYAPURI MUNICIPAL BOARD AND ANR	MR. A M KHAN MR Z RAHMAN	GA, ASSAM MR. S BARUAH (R 2)
7	WP(C)/7429/2023 B/O	HUSSAIN AHMED Versus THE STATE OF ASSAM AND 2 ORS	MR B SINHA	SC, REVENUE SR. GA, ASSAM
8	WP(C)/7452/2023 WITH OFFICE NOTE, B/O	ASAD UDDIN AND 12 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR B SINHA	GA, ASSAM SC, REVENUE

9	WP(C)/7465/2023 B/O	JAPIR ALI AND 2 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR B SINHA	SC, REVENUE SR. GA, ASSAM
10	WP(C)/7488/2023 WITH OFFICE NOTE, B/O	FAIZUR RAHMAN TALUKDAR AND 10 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR B SINHA	GA, ASSAM SC, REVENUE
11	WP(C)/2699/2024	MRINAL KALITA Versus GUWAHATI MUNICIPAL CORPORATION AND 2 ORS	MR. R C SAIKIA MS M M DAS MS. N DEY MS RIMPI DUTTA MR. P SARMAH	MR. R K BHUYAN(R-3) MR A ZAMAN(R-3) MR. M KASHYAP(R-3) MR. S A SINGH(R-3) SC, GMC
12	WP(C)/3970/2024	MINU DEKA AND 2 ORS Versus THE STATE OF ASSAM AND 6 ORS	G BAISHYA MRS A SAIKIA MS. U SAUD	GA, ASSAM SC, REVENUE
13	WP(C)/5764/2024	LALCHAN ALI AHMED Versus THE STATE OF ASSAM AND 5 ORS.	MR S BORTHAKUR MR SAURADEEP DEY MR. A R HAZARIKA SADDAM HUSSAIN	GA, ASSAM SC, PCB SC, FOREST
14	WP(C)/6595/2024	HARVINDER KAUR Versus THE STATE OF ASSAM AND 5 ORS	S ALI MR. R BARUAH MR. A IKBAL MS. M NATH MS. J SARMA	MR G N SAHEWALLA (R3, R4) GA, ASSAM MR. P DEKA (R3, R4) MR M SAHEWALLA (R3, R4) MS T J SAHEWALLA (R3, R4) MS K BHATTACHARYYA (R3, R4)
ORDERS				
15	Cont.Cas(C)/10/2021	MOFIDA KHATUN AND 7 ORS Versus ANIMESH TALUKDAR AND ANR	MD. A. RASHID MR. M HUSSAIN MR A K DAS	MS. A HUSSAIN (R-1) MR R ISLAM (R-1) MS M DEKA (R-1) A M I RAHMAN (R-1)
16	Cont.Cas(C)/14/2021	NIRANGAMAYEE DEVI Versus SANJEEB KUMAR DAS	MR. S ROY MR. M H LASKAR	
17	Cont.Cas(C)/222/2021	KHAGEN DAS @ KHAGENDRA DAS AND 4 ORS. Versus M.S. MANIVANNAN AND ANR.	MR. M HUSSAIN MR A K DAS	MR. D SAIKIA (R1, R2) MR. R BORPUJARI (R1, R2) MS. N BORDOLOI (R1, R2)
18	Cont.Cas(C)/680/2024	ANITA VERMA Versus BISWAJIT PEGU AND 2 ORS.	MR. K P PATHAK MR BHARGAV DAS MR. C PAUL	MR. B GOGOI(R-2) MR. D NATH (R-1,2) MR P NAYAK(R-2) MR A CHALIHA (R-2)
19	Cont.Cas(C)/686/2024	SANTOSH THAKUR AND ANR Versus GYANENDRA DEV TRIPATHI, IAS	MR. M A SHEIKH MS F INTAZ MR. W A SHEIKH	MR. D SAIKIA MR. R BORPUJARI MS G HAZARIKA
20	I.A.(Civil)/921/2025 in Cont.Cas(C)/50/2025	M RAJA KISHORE Versus GIREEN DAS AND ORS	MR V KUMAR	MR. A K TALUKDAR
	WITH Cont.Cas(C)/50/2025	GIREEN CHANDRA DAS AND 4 ORS. Versus DR. RAVI KOTA, IAS AND 8 ORS	MR. A K TALUKDAR A BEGUM	MR. D SAIKIA (R-6) MS. P R MAHANTA (R-1) MR. R BORPUJARI(R-6) MS M DAS (R-4,3,2) MS M DAS (R-4,3,2) MR. S DUTTA(R-6)

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LEAVE NOTE OF ADVOCATES FOR 28/04/2025

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1)	MD. H BHUYAN	11-03-2025	To	30-04-2025
2)	MR. A K DAS	18-03-2025	To	01-05-2025
3)	MR. R J DAS	27-04-2025	To	28-04-2025
4)	MR J DAS	01-04-2025	To	02-05-2025
5)	MR A K DAS	08-04-2025	To	08-05-2025
6)	MR T C DAS	10-04-2025	To	01-05-2025
7)	MR. P SARMA	07-04-2025	To	04-05-2025
8)	S. K. GUPTA	11-04-2025	To	04-05-2025
9)	MR. R BHAGAWATI	20-04-2025	To	04-05-2025
10)	MS. N M DEKA	05-04-2025	To	19-12-2025
11)	MR D K DAS	21-04-2025	To	02-05-2025
12)	MR. O P BHATI	11-04-2025	To	03-05-2025
13)	MR B PATHAK	21-04-2025	To	01-05-2025
14)	R C SANCHATI	21-04-2025	To	05-05-2025
15)	MR. A H ALAMGIR	21-04-2025	To	02-05-2025
16)	MR. A R TALUKDAR	21-04-2025	To	06-05-2025
17)	MR J CHOPRA	30-04-2025	To	04-05-2025
18)	MR. V K CHOPRA	30-04-2025	To	04-05-2025
19)	MR. A K JAIN	22-04-2025	To	30-04-2025
20)	MS J BEZBARUAH	24-04-2025	To	28-04-2025
21)	MR N C K HAZARIKA	24-04-2025	To	28-04-2025
22)	MR D C K HAZARIKA	24-04-2025	To	28-04-2025
23)	MR. L C DEY	24-04-2025	To	15-05-2025
24)	MS. S G BARUAH	23-04-2025	To	02-05-2025
25)	MR. P A AHMED	22-04-2025	To	03-05-2025
26)	MR A K MAHESWARI	24-04-2025	To	02-05-2025
27)	MR. R A MAZUMDER	23-04-2025	To	29-04-2025
28)	MS. R VERMA	28-04-2025	To	07-05-2025
29)	MR J P CHAUHAN	28-04-2025	To	07-05-2025
30)	MR. S CHETIA	28-04-2025	To	01-05-2025
31)	MS B CHOUDHURY	28-04-2025	To	29-04-2025
32)	MD. B HUSSAIN	28-04-2025	To	02-05-2025
33)	MR A H TOUFIQ	28-04-2025	To	02-05-2025
34)	J SHARMA	25-04-2025	To	03-05-2025
35)	MR B P BORAH	28-04-2025	To	28-04-2025
36)	MR M Z AHMED	28-04-2025	To	29-04-2025
37)	MS B DUTTA	28-04-2025	To	29-04-2025
38)	MR. A M DUTTA	28-04-2025	To	29-04-2025
39)	MR. S N KRISHNATRAYA	28-04-2025	To	01-05-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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10:30 AM to 1:00 PM

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[For Monday, 28th April 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI

COURT NO: 24

[CIVIL BENCH-III, RFA, RSA AND BAIL MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./1286/2025	LAKSHMAN RAY Versus THE UNION OF INDIA	MR. Y S MANNAN MR. T HUSSAIN	SC, NCB
2	Bail Appln./1287/2025	MD NALSAN ALI @ MD NALCHAND ALI Versus THE STATE OF ASSAM	MR. R K PRADHAN MR. A K SAIKIA	PP, ASSAM
3	Bail Appln./1288/2025	SRI RAM SAIKIA Versus THE STATE OF ASSAM AND ANR	MR. A SAIKIA MR. N K DAS MR. A S ALI B DEKA	PP, ASSAM
4	Bail Appln./1289/2025	MEHBUB AHMED @ MEHBOOB AHMED Versus THE STATE OF ASSAM	TAWHID LASKAR MR. D K AGARWALA A BORBHUYAN	PP, ASSAM
5	Bail Appln./1290/2025	NUR UDDIN Versus THE STATE OF ASSAM	MOTIUR RAHMAN MR. A S TAPADER MR. NOOR KUTUB ALAM MR. O ULLAH	PP, ASSAM
6	Bail Appln./1292/2025	NUR MAHMMAD SHEIKH @ NUR MAHMMAD ALI Versus THE STATE OF ASSAM	MR F HAQUE MR A ISLAM	PP, ASSAM
7	Bail Appln./1294/2025	DHANMANI DAS Versus THE STATE OF ASSAM	MR KUTUB ALI MD S ALI MR M RAHMAN	PP, ASSAM
MOTION				
8	AB/317/2025 FIXED	RAMEZ ALI @ RAJU ALI Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY M RAHMAN IMDADUL ISLAM	PP, ASSAM
9	AB/944/2025	MAZIBUR RAHMAN Versus THE STATE OF ASSAM	MR. Z HAMMAD R DAS	PP, ASSAM
10	AB/947/2025	KHYAM NEWAR Versus THE STATE OF ASSAM	MR. S CHAUHAN MR. P MAZUMDER B CHOWHAN	PP, ASSAM

11	AB/948/2025	JANMONI BEGUM AND ORS Versus THE STATE OF ASSAM	MR. J C GOGOI MR B ISLAM	PP, ASSAM
12	AB/949/2025 B/O	HABIBAR RAHMAN @ HABIBAR RAHMAN PRODANI AND 2 ORS. Versus THE STATE OF ASSAM	MR. J ABBAS MS. B LASKAR I HOQUE MS. H G DAS	PP, ASSAM
13	AB/952/2025	SRI LAKSHMI RAM SAIKIA @ LAKHIRAM SAIKIA Versus THE STATE OF ASSAM	MR S BORTHAKUR MR R SENSUA G KAUSHIK P KUNDU R A LAHKAR	PP, ASSAM
14	AB/955/2025	JOHIRUL ISLAM Versus THE STATE OF ASSAM	MR. K A MAZUMDER MR E AHMED S A ISLAM	PP, ASSAM
<u>BAIL HEARING (BA)</u>				
15	Bail Appln./3143/2023 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	INUCH MIAH AND ANR Versus THE STATE OF ASSAM	MR. N J GOGOI M.A. BEGUM	PP, ASSAM
16	Bail Appln./3794/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	NAYAN CHANDRA KURI Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
17	Bail Appln./295/2025 WITH CASE RECORD(SCANNED COPY), FIXED	AMJAT ALI AND ANR Versus THE STATE OF ASSAM	MR J C BORAH	PP, ASSAM
18	Bail Appln./394/2025 WITH CASE RECORD(SCANNED COPY)	NAKUL BORO Versus THE STATE OF ASSAM	MR. N K KALITA	MS P DAS (AMICUS CURIAE, R-2) PP, ASSAM
19	WITH Bail Appln./391/2025	BIJOY BISWAS Versus THE STATE OF ASSAM AND ANR.	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM MD IMRAN	MS P DAS (AMICUS CURIAE, R-2) PP, ASSAM
20	Bail Appln./397/2025 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	GITASREE SINHA Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
21	Bail Appln./423/2025 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	MOINUL ISLAM @ MOINUL HAQUE Versus THE STATE OF ASSAM AND ANR.	MR. M K SARMA MS. S S SAIKIA	PP, ASSAM
22	Bail Appln./460/2025 WITH CASE RECORD(SCANNED COPY), FIXED	SRI PARTHA BHARDWAJ Versus THE STATE OF ASSAM	MR. T ISLAM MR. S MUNIR MS. N.A. BEGUM	PP, ASSAM
23	Bail Appln./463/2025 WITH CASE RECORD(SCANNED COPY), FIXED	SRI PARTHA BHARDWAJ Versus THE STATE OF ASSAM	MR. T ISLAM MR. S MUNIR MS. N.A. BEGUM	PP, ASSAM
24	Bail Appln./565/2025 WITH CASE RECORD(SCANNED COPY), FIXED	MD ASHIMUDDIN BANIA Versus NARCOTIC CONTROL BUREUA	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY M RAHMAN IMDADUL ISLAM	SC, NCB
25	Bail Appln./570/2025 WITH CASE RECORD(SCANNED COPY), FIXED	IMRAN HOSSAIN @ IMRAN HOSSEN Versus THE SATET OF ASSASM	MR. A M AHMED	PP, ASSAM
26	Bail Appln./852/2025 FIXED	ABDUL HAQUE @ HOQUE AND ANR Versus THE STATE OF ASSAM	MR. P K SARMA MS M KAKOTY MS. B BHUYAN MS R SAHIN	PP, ASSAM
27	Bail Appln./1122/2025 WITH OFFICE NOTE, FIXED	MONIRUDDIN MONDAL AND ANR. Versus THE STATE OF ASSAM	MR K THAKUR MS J A RAHMAN B ALI SK	PP, ASSAM
28	Bail Appln./1158/2025 WITH OFFICE NOTE, FIXED	JABIR AHMED Versus THE STATE OF ASSAM	MR. B CHOWDHURY MR. F A HASSAN	PP, ASSAM

29	Bail Appln./1161/2025 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	NAJIM UDDIN Versus THE STATE OF ASSAM	MR. D HUSSAIN MD E AHMED MR. R A MAZUMDER MR M ISLAM MR M ISLAM	PP, ASSAM
BAIL HEARING				
30	AB/1349/2024 FIXED	MANOJ KUMAR DAS Versus THE STATE OF ASSAM	MR. J AHMED MR. A CHAUDHURY MR. P K DAS MR. D BORA MS A HUSSAIN MR. N MAHAJAN R BEGUM H G DAISY	PP, ASSAM
31	AB/2733/2024 FIXED	UKIL ALI Versus THE STATE OF ASSAM	MR. S RANA	PP, ASSAM
32	AB/403/2025 FIXED	KRISHNA BASUMATARY Versus THE STATE OF ASSAM	MR. T DEURI MRS. R S DEURI MR D S DEKA MS. L WANGSA	PP, ASSAM
33	AB/572/2025 FIXED	PULIN SAIKIA Versus THE STATE OF ASSAM	MR G PHUKAN MS A GOGOI S K LAHAN	PP, ASSAM
34	AB/601/2025 FIXED	NAZIM UDDIN @ NAZU Versus THE STATE OF ASSAM	MR. P K ROYCHOUDHURY MR. N HAQUE MR K UDDIN MR. A K AZAD MR. S R BARBHUIYA	PP, ASSAM
35	AB/629/2025 FIXED	MD SOFIQUL ISLAM Versus THE STATE OF ASSAM	MR M H AHMED I AMIN MR. O ULLAH	PP, ASSAM
36	AB/726/2025 FIXED	KH. MANI KUMAR SINGHA Versus THE STATE OF ASSAM	MR. S C BISWAS MRS. R RONGMEI MS. S DEVI	PP, ASSAM
37	AB/738/2025 FIXED	JAKIR HUSSAN AND ORS Versus THE STATE OF ASSAM	MR. B CHOWDHURY G UDDIN MR. N HUSSAIN	PP, ASSAM
38	AB/757/2025 FIXED	SRI KAJAL SAIKIA @ JUMAN SAIKIA Versus THE STATE OF ASSAM	MR. B D DEKA MR. M P CHOUDHURY MR. M DAS N CHAUDHURY	PP, ASSAM
39	AB/759/2025 FIXED	AMIRUL ISLAM Versus THE STATE OF ASSAM	MR S H SIKDAR MD IMRAN A ISLAM	PP, ASSAM
40	AB/803/2025	DIPTI BAISHYA DEKA Versus THE STATE OF ASSAM	MR. M K HUSSAIN MRS. S Y AHMED MS. F H AHMED MR. M ALOM	PP, ASSAM
41	WITH AB/245/2025	NISANT AANAND Versus THE STATE OF ASSAM	MR. D BARUAH MR. M SAIKIA MS S K GUPTA	PP, ASSAM
42	WITH Bail Appln./1052/2025	TILAK DEKA Versus THE STATE OF ASSAM	MR. M K HUSSAIN MRS. S Y AHMED MS. F H AHMED MR. M ALOM	PP, ASSAM
43	AB/857/2025 FIXED	DIPEN DAS Versus THE STATE OF ASSAM	TUN RAJKHOWA	PP, ASSAM
44	AB/886/2025 FIXED	SRI SUMEN PAUL Versus THE STATE THROUGH CBI REPRESENTED BY THE RETAINER COUNSEL, CBI	MR. S D PURKAYASTHA MS S.S.BORA	SC, CBI

45	WITH AB/804/2025	SRI PINKU KUMAR Versus THE STATE THROUGH CBI	MR. S D PURKAYASTHA MS S.S.BORA	RC, CBI
46	WITH AB/845/2025	SRI PINKU KUMAR Versus THE STATE THROUGH CBI	MR. S D PURKAYASTHA MS S.S.BORA	SC, C B I
47	WITH AB/859/2025	SRI JADAB PAUL Versus THE STATE THROUGH CBI	MR. S D PURKAYASTHA MS S.S.BORA	SC, CBI

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LEAVE NOTE OF ADVOCATES FOR 28/04/2025

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1)	MD. H BHUYAN	11-03-2025	To	30-04-2025
2)	MR. A K DAS	18-03-2025	To	01-05-2025
3)	MR. R J DAS	27-04-2025	To	28-04-2025
4)	MR J DAS	01-04-2025	To	02-05-2025
5)	MR A K DAS	08-04-2025	To	08-05-2025
6)	MR T C DAS	10-04-2025	To	01-05-2025
7)	MR. P SARMA	07-04-2025	To	04-05-2025
8)	S. K. GUPTA	11-04-2025	To	04-05-2025
9)	MR. R BHAGAWATI	20-04-2025	To	04-05-2025
10)	MS. N M DEKA	05-04-2025	To	19-12-2025
11)	MR D K DAS	21-04-2025	To	02-05-2025
12)	MR. O P BHATI	11-04-2025	To	03-05-2025
13)	MR B PATHAK	21-04-2025	To	01-05-2025
14)	R C SANCHATI	21-04-2025	To	05-05-2025
15)	MR. A H ALAMGIR	21-04-2025	To	02-05-2025
16)	MR. A R TALUKDAR	21-04-2025	To	06-05-2025
17)	MR J CHOPRA	30-04-2025	To	04-05-2025
18)	MR. V K CHOPRA	30-04-2025	To	04-05-2025
19)	MR. A K JAIN	22-04-2025	To	30-04-2025
20)	MS J BEZBARUAH	24-04-2025	To	28-04-2025
21)	MR N C K HAZARIKA	24-04-2025	To	28-04-2025
22)	MR D C K HAZARIKA	24-04-2025	To	28-04-2025
23)	MR. L C DEY	24-04-2025	To	15-05-2025
24)	MS. S G BARUAH	23-04-2025	To	02-05-2025
25)	MR. P A AHMED	22-04-2025	To	03-05-2025
26)	MR A K MAHESWARI	24-04-2025	To	02-05-2025
27)	MR. R A MAZUMDER	23-04-2025	To	29-04-2025
28)	MS. R VERMA	28-04-2025	To	07-05-2025
29)	MR J P CHAUHAN	28-04-2025	To	07-05-2025
30)	MR. S CHETIA	28-04-2025	To	01-05-2025
31)	MS B CHOUDHURY	28-04-2025	To	29-04-2025
32)	MD. B HUSSAIN	28-04-2025	To	02-05-2025
33)	MR A H TOUFIQ	28-04-2025	To	02-05-2025
34)	J SHARMA	25-04-2025	To	03-05-2025
35)	MR B P BORAH	28-04-2025	To	28-04-2025
36)	MR M Z AHMED	28-04-2025	To	29-04-2025
37)	MS B DUTTA	28-04-2025	To	29-04-2025
38)	MR. A M DUTTA	28-04-2025	To	29-04-2025
39)	MR. S N KRISHNATRAYA	28-04-2025	To	01-05-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Monday,28th April 2025]

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BEFORE:

HONOURABLE MRS. JUSTICE YARENJUNGLA LONGKUMER

COURT NO: 25

**[THIS BENCH WILL SIT AFTER RISING OF THE
SPECIAL DIVISION BENCH,IF TIME PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	Crl.Rev.P./127/2023 WITH LCR 1 FILE(SCANNED COPY)	MANIK BRAHMA Versus ANIMA BASUMATARY	MR. S C BISWAS MS A DAS MS. U NANDA MS. J GHOSH MR. A K DAS	MRS. S RAHANA MR. A M AHMED MS. P. GHOSH
2	Crl.Pet./12/2024 WITH LCR 1 FILE(SCANNED COPY)	JESMINA PARBIN Versus THE STATE OF ASSAM AND ANR	MRS A SAIKIA	MR A K AHMED (R-2) MS. P KAKATI (R-2) PP, ASSAM
3	WITH Crl.Pet./13/2024	JESMINA PARBIN Versus THE STATE OF ASSAM AND ANR	MRS A SAIKIA	MR. A K AHMED (R-2) MS. P KAKATI (R-2) PP, ASSAM
4	Crl.Rev.P./338/2024	SMTI. RIJURANI DAS Versus STATE OF ASSAM AND ANR	MRS M DAS	MR. S MUNIR(R-2) MR P KALITA(R-2) MR K HUSSAIN (R-2) PP, ASSAM
5	Crl.Pet./1495/2024 WITH LCR 2 FILES (SCANNED COPY)	MONESWARI BASUMARTY AND ANR Versus THE STATE OF ASSAM	MR. L GOGOI	PP, ASSAM
6	Crl.Pet./1597/2024	ALIS SULTANA ANSARY Versus THE STATE OF ASSAM AND ANR.	MR. I ALAM MR. T SK	PP, ASSAM SR. GA, ASSAM (R-2)
ORDERS				
7	I.A.(Crl.)/7/2021 WITH OFFICE NOTE in CrI.A./8890/2020	DIRECTOR, CENTRAL BUREAU OF INVESTIGATION Versus SHRI S.N. SANYAL AND 4 ORS.	MR. S C KEYAL	
	WITH Crl.A./8890/2020 (Filing Number)	DIRECTOR, CENTRAL BUREAU OF INVESTIGATION (E) Versus S. N. SANYAL AND 4 ORS		
	WITH Crl.L.P./1/2021	DIRECTOR, CENTRAL BUREAU OF INVESTIGATION Versus SOMNATH SANYAL AND 6 ORS.	MR. S C KEYAL	MR. D K DAS (R-1,3,4) MS D HAZARIKA (R-3,4) MS D HAZARIKA (R-3,4) MS P K DARJEE R-1

8	Crl.A./209/2024 WITH LCR 4 FILES	RANJU YADAB Versus SHANKAR GOALA AND ANR.	MR. P K DEKA MR J H LASKAR MR R KARIM MR. P DAIMARY MS. N M LONGKENG	PP, ASSAM
9	Crl.Pet./293/2024 FIXED	JAGADISH DEKA Versus THE STATE OF ASSAM AND ANR	MR. B BARUAH	PP, ASSAM
10	Crl.Pet./924/2024	DINESHWARI PATIR Versus SUREN CHANDRA PATIR AND ANR	MS P DAS (LEGAL AID COUNSEL)	MR. B K SEN (R-1) MR A HUSSAIN (R-1) F. SHAHIN (R-1) N HASAN (R-1) P SINGH (R-1)
11	I.A.(Crl.)/241/2025 WITH OFFICE NOTE in Crl.A./2208/2025 WITH Crl.A./2208/2025 (Filing Number)	DIBAKAR BARUAH @ BORUAH Versus THE STATE OF ASSAM AND ANR DIBAKAR BARUAH ALIAS BORUAH Versus THE STATE OF ASSAM AND ANR	MR. C BORUAH MR. DITUL DAS MR. R BORO MR A BORUAH DITUL DAS	PP, ASSAM
12	WITH I.A.(Crl.)/2209/2025 (Filing Number)	DIBAKAR BARUAH ALIAS BORUAH Versus THE STATE OF ASSAM AND ANR	DITUL DAS	

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LEAVE NOTE OF ADVOCATES FOR 28/04/2025

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1)	MD. H BHUYAN	11-03-2025	To	30-04-2025
2)	MR. A K DAS	18-03-2025	To	01-05-2025
3)	MR. R J DAS	27-04-2025	To	28-04-2025
4)	MR J DAS	01-04-2025	To	02-05-2025
5)	MR A K DAS	08-04-2025	To	08-05-2025
6)	MR T C DAS	10-04-2025	To	01-05-2025
7)	MR. P SARMA	07-04-2025	To	04-05-2025
8)	S. K. GUPTA	11-04-2025	To	04-05-2025
9)	MR. R BHAGAWATI	20-04-2025	To	04-05-2025
10)	MS. N M DEKA	05-04-2025	To	19-12-2025
11)	MR D K DAS	21-04-2025	To	02-05-2025
12)	MR. O P BHATI	11-04-2025	To	03-05-2025
13)	MR B PATHAK	21-04-2025	To	01-05-2025
14)	R C SANCHATI	21-04-2025	To	05-05-2025
15)	MR. A H ALAMGIR	21-04-2025	To	02-05-2025
16)	MR. A R TALUKDAR	21-04-2025	To	06-05-2025
17)	MR J CHOPRA	30-04-2025	To	04-05-2025
18)	MR. V K CHOPRA	30-04-2025	To	04-05-2025
19)	MR. A K JAIN	22-04-2025	To	30-04-2025
20)	MS J BEZBARUAH	24-04-2025	To	28-04-2025
21)	MR N C K HAZARIKA	24-04-2025	To	28-04-2025
22)	MR D C K HAZARIKA	24-04-2025	To	28-04-2025
23)	MR. L C DEY	24-04-2025	To	15-05-2025
24)	MS. S G BARUAH	23-04-2025	To	02-05-2025
25)	MR. P A AHMED	22-04-2025	To	03-05-2025
26)	MR A K MAHESWARI	24-04-2025	To	02-05-2025
27)	MR. R A MAZUMDER	23-04-2025	To	29-04-2025
28)	MS. R VERMA	28-04-2025	To	07-05-2025
29)	MR J P CHAUHAN	28-04-2025	To	07-05-2025
30)	MR. S CHETIA	28-04-2025	To	01-05-2025

31)	MS B CHOUDHURY	28-04-2025	To	29-04-2025
32)	MD. B HUSSAIN	28-04-2025	To	02-05-2025
33)	MR A H TOUFIQ	28-04-2025	To	02-05-2025
34)	J SHARMA	25-04-2025	To	03-05-2025
35)	MR B P BORAH	28-04-2025	To	28-04-2025
36)	MR M Z AHMED	28-04-2025	To	29-04-2025
37)	MS B DUTTA	28-04-2025	To	29-04-2025
38)	MR. A M DUTTA	28-04-2025	To	29-04-2025
39)	MR. S N KRISHNATRAYA	28-04-2025	To	01-05-2025